

GAHC020005122022



THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
KOHIMA BENCH

Case No. : WP(C)/189/2022

SHRI. KEKHRIESILIE RICHA AND 25 ORS
S/O KECHAVILIE RICHA,
R/O CHUMOUKEDIMA WARD NO.2, NAGALAND

2: SHRI. KEZHALESA KUOTSU

S/O KEDORU KUOTSU
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

3: SHRI. K. YIMKHONG

S/O KIULONGBA
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

4: SHRI. MUKAM

S/O MUKHE KHEPUR
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

5: SHRI. R. HAYITHUNG NGULLIE

S/O RENBENMO NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

6: SHRI. BENRITHUNG NGULLIE

S/O T.A. NGULLIE

R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

7: SHRI. DZIESELHOUTUO

S/O LATE THEYIESAE NIENU

R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

8: SMTI. MHONCHUMI Y. TSANGLAO

D/O YANBANTHUNG

R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

9: SHRI. VESUTO NAROH

S/O VESHOI NAROH

R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

10: SHRI. VIOKA B

S/O BOKAHO

R/O CHANDMARI
KOHIMA
NAGALAND

11: SHRI. SHANGTSABA SANGTAM

S/O SETHRICHHO SANGTAM

R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

12: SHRI. T. YONGSEBA SANGTAM

S/O TINGBISE SANGTAM

R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

13: SHRI. LAKIUMONG N. YIMCHUNGER

S/O NEOJI

R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

14: SHRI. KEZHAWELIE RICHA

S/O KECHAVILIE RICHA

R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

15: SMTI. VIBEIZONO KHRO

D/O LHOUSITO KHRO

R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

16: SHRI. NGAMPAI L .KONYAK

S/O W. LEMWANG KONYAK

R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

17: SHRI. SUNGJEMINBA

S/O LIPOKSANGBA

R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

18: SHRI. KIHEUKIGGUMBE RIAME

S/O RAMDAND

R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

19: SHRI. IMKONGNOKTANG

S/O IMLIAKUM

R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

20: SHRI. AKAM YIMCHUNGER

S/O Y. KEKUNG YIMCHUNGER

R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

21: SHRI. BOTO MURRU

S/O VIHUTO

R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

22: SHRI. LIDISE

S/O T. MUNGACHO

R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

23: SHRI. HOKIGHE

S/O KHULU
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND

24: SHRI. EPOVEYI TETSEO

S/O VESUTO TETSOE

R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

25: SHRI. IZAINEULE TEILIA

S/O GIELUI

R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

26: SHRI. DANIEL VURY

S/O ASHOMI VURY

R/O CHUMOUKEDIMA WARD NO.4
NAGALAN

VERSUS

THE STATE OF NAGALAND AND 57 ORS
REPRESENTED BY THE CHIEF SECRETARY TO THE GOVERNMENT
OF NAGALAND

2:THE HOME COMMISSIONER

NAGALAND
KOHIMA

3:THE DIRECTOR GENERAL OF POLICE

NAGALAND
KOHIMA

4:THE COMMANDANT

NAPTC
NAGALAND
CHUMUKEDIMA

5:THE COMMANDANT

1ST NAP BN
NAGALAND
CHUMUKEDIMA

6:SHRI. IMLIYANGER IMCHEN

S/O LT. I. MARTEMJEN IMCHEN
DIBUIA VILLAGE
MKG
CONSTABLE
NAPTC
CHUMUKEDIMA

7:SHRI.CHODIVIZO CHAYA

S/O VIKHOL CHAYA
VISWEMA VILLAGE
KOHIMA
CONSTABLE
NAPTC CHUMUKEDIMA

8:SHRI. L . MOASUNEP

S/O LANUWANGSHI

LAKHUNI VILLAGE
MOKOKCHUNG
CONSTABLE
NAPTC CHUMUKEDIMA

9:SHRI. SEOLI SANGTAM

S/O T. ATACHO SANGTAM
SITIMI VILLAGE
KIPHIRE
CONSTABLE
NAPTC
CHUMUKEDIMA

10:SHRI. R. SHAHATO

S/O LT. RHAKKI
CHASSIR VILLAGE
SHAMATOR

CONSTABLE
NAPTC CHUMUKEDIMA

11:SHRI. MOATEMSU

S/O NIKENTSULAK OF CHANGDANG
MOKOKCHUNG
CONSTABLE
NAPTC CHUMUKEDIMA

12:SHRI. SENTIMAO WALLING

S/O CHUBAWATI WALLING OF KHAR VILLAGE
MOKOKCHUNG CONSTABLE(GD)
NAPTC CHUMUKEDIMA

13:SHRI. YIMLONG

S/O K. TANGBA
NOKSEN VILLAGE
TUENSANG CONSTABLE(GD)
NAPTC CHUMUKEDIMA

14:SHRI. I. ALI LONGKUMER

S/O I. IMLN LONGKUMER
AO KASHIRAM
DIMAPUR CONSTABLE

NAPTC CHUMUKEDIMA

15:SHRI. IMNARENBA AO

S/O LT. KUMSANGLEMBA AO
CHANGKI VILLAGE
MOKOKCHUNG CONSTABLE
NAPTC CHUMUKEDIMA

16:SHRI. IMLISUNEP

S/O PANGTIMEREN
CHANGKI VILLAGE
MOKOKCHUNG CONSTABLE(GD)
NAPTC CHUMUKEDIMA

17:SHRI. NZANTHUNG TSOPOE

S/O R. THUNGAO TSOPOE
SHAKI VILLAGE
WOKHA
CONSTABLE(GD)
NAPTC CHUMUKEDIMA

18:SHRI. M. MHATHUNG TSOPOE

S/O LT. MHONTHUNG TSOPOE
SHAKI VILLAGE
WOKHA CONSTABLE(GD)
NAPTC
CHUMUKEDIMA

19:SHRI. MULUVEYI CHIZO

S/O SHEVEPA CHIZO
ZION COLONY
PHEK CONSTABLE(DRIVER)
COMMANDANT 1ST NAP BATTALION

20:SHRI. ZUREN N.SHITIO

S/O NONGOTHUNG N. SHITIO
OKOTSO VILLAGE

WOKHA CONSTABLE(GD)COMMANDANT 1ST NAP BATTALION

21:SHRI. JITESH YADAV

S/O BECHU SINGH YADAV
CHUMUKEDIMA CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

22:SHRI. D. OBED YIMCHUNGER

S/O TOCHIM YIMCHUNGER
HUKER VILLAGE
TUENSANG NCE(COOK)
COMMANDANT 1ST NAP BATTALION

23:SHRI. R. TOKIU

S/O S. RECHING
KUTHUR VILLAGE
TUENSANG
CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

24:SHRI. K. ROKTSUBA YIMCHUNGER

S/O KEKONG YIMCHUNGER
HUKER VILLAGE
TUENSANG CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

25:NOKCHING HONGANG

S/O LT. MONKOWONGTO CHANG
CHINGMEI VILLAGE
TUENSANG CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

26:SHRI. HOVISHE AYE

S/O NIZHETO AYE
ZUTOVI VILLAGE
DIMAPUR CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

27:SHRI. KANHAIYA KUNDRA SAFI

S/O LAXMI SAFI
KHAJEDIH VILLGE
MADHUBANI
BIHAR
NCE(COOK) COMMANDANT 1ST NAP BATTALION

28:SHRI. LICHITHUNG ODYUO

S/O PHYOBEMO ODYUO
NEW RIPHERIM VILLAGE
WOKHA CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

29:SHRI. NIPUTO ZHIMO

S/O KHEKUTO ZHIMO
LIZU OLD VILLAGE
DIMAPUR CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

30:SHRI. KEYIHUNGBE

S/O ANGKI JALUKIE TOWN
PEREN CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

31:SHRI. KEZHOTHU PUCHO

S/O DZUTHOKHOL
VISWEMA VILLAGE
KOHIMA
CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

32:SHRI. ATOLIE ZUTSO

S/O CHA-O ZUTSO
KIGWEMA VILLAGE
KOHIMA

CONSTABLE(DRIVER)
COMMANDANT 1ST NAP BATTALION

33:SHRI. Y.DOSO YIMCHUNGER

S/O YANSOMONG
SOTOKUR VILLAGE
TUENSANG

CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

34:SHRI.YANTHAMO O. PATTON
S/O OBED PATTON

OLD RIPHYIM VILLAGE WOKHA CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

35:SHRI. SOJAMO S. NGULLIE

S/O SACHEO NGULLIE
OLD CHANGSU VILLAGE
WOKHA CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

36:SHRI. N. SATHUNGO KIKON

S/O NYANBEMO KIKON
CHUKITONG VILLAGE
WOKHA CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

37:SHRI. SUBEN PATTON
S/O MARCUS PATTON
OLD RIPHYIM VILLAGE WOKHA CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

38:SHRI. ORENPOMO LOTH

S/O YIHAMO LOTH
CHANGSU VILLAGE
WOKHA
CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

39:SHRI. LIBEMO N. SHITIRI

S/O LT. NLUMO SHITIRI
CHANGSU VILLAGE WOKHA CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

40:SHRI. MHALAMO KIKON

S/O NCHUMBEMO KIKON
TSUNGKI VILLAGE
WOKHA CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

41:SHRI. ZUJANTHUNG Y. NGULLIE

S/O YANKHOSAO NGULLIE
TSUNGKI VILLAGE WOKHA CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

42:SHRI. N
THUNGCHANBEMO KIKON

S/O NRITHUNG KIKON
KOIO VILLAGE WOKHA
CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

43:SHRI. YANRENTHUNG PATTON

S/O OCHUMBEMO PATTON
N. LONGIDANG VILLAGE
WOKHA CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

44:SHRI. LICHIO Y. LOTH

S/O P. YANTSAO LOTH
SENJUM VILLAGE
DIMAPUR CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

45:SHRI. BIDEMO C. ODYUO

S/O CHUMDEMO ODYUO
NEW RIPPYIM VILLAGE
WOKHA CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

46:SHRI. LIYAMO NGULLIE

S/O ADAM NGULLIE
CHUMUKEDIMA CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

47:SHRI. JANBEMO Y. OVUNG

S/O YITAMO OVUNG
PHIRO VILLAGE
WOKHA
CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

48:SHRI. SIMON YANTHAN

S/O LATE T. NZANBEMO LOTH
PANGTI VILLAGE

WOKHA CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

49:SMTI. TALISENLA AIER

D/O MOAMAR AIER
SUNGRATSU VILLAGE
MOKOKCHUNG CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

50:SHRI. NEIKESOLIE RIO

S/O LT. SALHOVI RIO
CHIECHAMA VILLAGE
KOHIMA CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

51:SHRI. KIBOVI

S/O NIVIKHU
KHUKIYE VILLAGE CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

52:SMTI. VIZOKHONO NAGI

D/O SEDESIETO NAGI
DIPHUPAR - B
DIMAPUR CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

53:SHRI. THEJANGULIE YHOSHU

S/O AZELIE YHOSHU
KIGWEMA
KOHIMA CONSTABLE(GD)
COMMANDANT 1ST NAP BATTALION

54:SHRI. MANESH KUMAR YADAV

S/O NIRMAL YADAV

R/O BASDAUPUR VILLAGE
P.O LAHANG DUMADIYA
P.S BIHIYA
BHOJPUR ARA
NEW DELHI

NCE(COOK)

COMMANDANT 1ST NAP BATTALION

55:KUMARI VIZOTUONUO USUO

D/O KHRIEZOLIE USOU
NERHEMA VILLAGE
KOHIMA CONSTABLE(GD)
COMMANDANT 15TH NAP(IR) MAHILA BN

56:KUMARI. ALOKALI SUMI

D/O NIXESHE SUMI
INDUSTRIAL VILLAGE
DIMAPUR CONSTABLE(GD)
COMMANDANT 15TH NAP(IR) MAHILA BN

57:KUMARI. KUVEVOLU

S/O THUPURAYI VERO
CHEPOKETA VILLAGE
PHEK CONSTABLE(GD)
COMMANDANT 15TH NAP(IR) MAHILA BN

58:KUMARI. KHRUNEZOLU

D/O KUHUKHWUYI
SUTHOZU NAGWU VILLAGE
PHEK CONSTABLE(GD)
COMMANDANT 15TH NAP(IR) MAHILA B

Advocate for the Petitioner : Z ZHIMOMI, ASENLA WALLING, TOSHI O.
LONGKUMER, S K ACHUMI, T. SHANGCHU

Advocate for the Respondent : GOVT ADV NL, T. B. JAMIR, I JAMIR

Linked Case : WP(C)/190/2022

SHRI. KEKHRIESILIE RICHA AND 25 ORS
S/O KECHAVILIE RICHA

R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

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S/O KEDORU KUOTSU
R/O R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

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S/O KIULONGBA
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

4: SHRI. MUKAM

S/O MUKHE KHEPUR
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

5: SHRI. R. HAYITHUNG NGULLIE

S/O RENBENMO NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

6: SHRI. BENRITHUNG NGULLIE

S/O T.A.NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

7: SHRI. DZIESELHOUTUO

S/O LT. THEYIESAE NIENU
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

8: SMTI.MHONCHUMI Y.TSANGLAO

D/O YANBANTHUNG
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

9: SHRI.VESUTO NAROH

S/O VESHOI NAROH
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

10: SHRI.VIOKA B

S/O BOKAHO
R/O CHANDMARI
KOHIMA
NAGALAND

11: SHRI.SHANGTSABA SANGTAM

S/O SETHRICHU SANGTAM
R/O CHUMOUREDIMA WARD NO.10
NAGALAND

12: SHRI.T.YONGSEBA SANGTAM

S/O TINGBISE SANGTAM
R/O CHUMOUREDIMA WARD NO.1
NAGALAND

13: SHRI.LAKIUMONG N.YIMCHUNGER

S/O NEOJI
R/O CHUMOUREDIMA WARD NO.6
NAGALAND

14: SHRI.KEZHAWELIE RICHA

S/O KEHAVILIE RICHA
R/O CHUMOUREDIMA WARD NO.2
NAGALAND

15: SMTI.VIBEIZONO KHRO

D/O LHOUSITO KHRO
R/O CHUMOUREDIMA WARD NO.2
NAGALAND

16: SHRI.NGAMPAI L.KONYAK

S/O W. LEMWANG KONYAK
R/O CHUMOUREDIMA WARD NO.7
NAGALAND

17: SHRI.SUNGJEMINBA

S/O LIPOKSANGBA
R/O CHUMOUREDIMA WARD NO.7
NAGALAND

18: SHRI.KIHEUKIGUMBE RIAME

S/O RAMDAND
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

19: SHRI.IMKONGNOKTANG

S/O IMLIAKUM
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

20: SHRI.AKAM YIMCHUNGER

S/O Y. KEKUNG YIMCHUNGER
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

21: SHRI.BOTO MURRU

S/O VIHUTO
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

22: SHRI.LIDISE

S/O T. MUNGANCHO
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

23: SHRI.HOKIGHE

S/O KHULU
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND

24: SHRI.EPOVEYI TETSOE

S/O VESUTO TETSOE
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

25: SHRI.IZAINEULE TEILIA

S/O GIELUI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

26: SHRI.DANIEL VURY

S/O ASHOMI VURY
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND
VERSUS

THE STATE OF NAGALAND AND 155 ORS
REPRESENTED BY THE CHIEF SECRETARY TO THE GOVERNMENT
OF NAGALAND

2:THE HOME COMMISSIONER

NAGALAND
KOHIMA

3:THE DIRECTOR GENERAL OF POLICE

NAGALAND
KOHIMA

4:THE DEPUTY INSPECTOR GENERAL OF
POLICE(COMMUNICATION)

NAGALAND
KOHIMA

5:THE COMMANDANT

4TH NAP BN
THIZAMA
KOHIMA
NAGALAND

6:THE COMMANDANT

10TH NAP BN(INDIAN RESERVE)
ZHADIMA
NAGALAND

7:THE COMMANDANT

11TH NAP(IR) BN
RUZAPHEMA
NAGALAND

8:SHRI. LIPOKMEREN JAMIR

S/O LT. SEMERLEPZUK JAMIR
LONGSA VILLAGE
MKG CONSTABLE(OPERATOR)
NPTO
(NAGALAND POLICE COMMUNICATION ORG.)

9:SHRI. CHINGTUK KONYAK

S/O SHAHPONG KONYAK
CHINGLONG VILLAGE
MON CONSTABLE(OPERATOR)
NPTO

10:SHRI. P.PHONGBA KONYAK

S/O PONGE KONYAK
MOHUNG VILLAGE
MON CONSTABLE(OPERATOR)
NPTO

11:SHRI. YUPWANG KONYAK

S/O YAHAN KONYAK
CHINGLONG VILLAGE
MON CONSTABLE(OPERATOR)
NPTO

12:SHRI. YONGPA KONYAK

S/O PANGYAO KONYAK
ANGPHANG VILLAGE
MON CONSTABLE(OPERATOR)
NPTO

13:SHRI. WALANG LEMTUR

S/O OBED LEMTUR
LAKE VIEW COLONY
DIMAPUR CONSTABLE(OPERATOR)
NPTO

14:SHRI. RUDULHU NIENU

S/O MAMI-O NIEU
MUTSALE VILLAGE
PHEK CONSTABLE(OPERATOR)
NPTO

15:SHRI. L.SAMUEL KONYAK

S/O S. LAYANG KONYAK
SOWA VILLAGE
MON
CONSTABLE(OPERATOR)
NPTO

16:SHRI. ZUCHAMO KHUVUNG

S/O WOSHOMA KHUVUNG
SANKITONG VILLAGE
WOKHA CONSTABLE(OPERATOR)
NPTO

17:SHRI. ANGLANG KONYAK

S/O KHONGPA KONYAK
AOPAO VILLAGE
MON
CONSTABLE (OPERATOR)
NPTO

18:SHRI. IZIEGUMBE

S/O RAMDINEU
NEW NGWALWE VILLAGE
PEREN CONSTABLE(OPERATOR)
NPTO

19:SHRI. SASHIMONGBA

S/O YONGTANG
YACHEM VILLAGE
LONGLENG
CONSTABLE(OPERATOR)
NPTO

20:SHRI. RENTSANTHUNG C. YANTHAN

S/O CHONZAMO YANTHAN
SANKINTON VILLAGE
WOKHA CONSTABLE(OPERATOR)
NPTO

21:SHRI. ABENTHUNG TSOPOE

S/O KIMONGTHUNG LOTHAN
WOKHA TOWN
WOKHA CONSTABLE(OPERATOR)
NPTO

22:SMTI. TUMCHOBENI L. YANTHAN

D/O LONGTSU YANTHAN
CHANGSU NEW
WOKHA CONSTABLE(OPERATOR)
NPTO

23:SHRI. YANGPONG PHOM

S/O UBE PONGO VILLAGE
LONGLENG
CONSTABLE(OPERATOR)
NPTO

24:SHRI. V. KHEKUGHA SUMI

S/O VITOMO SUMI
ALAPHUMI VILLAGE
ZUNHEBOTO CONSTABLE(OPERATOR)
NPTO

25:SHRI. LUMBEMO PATTON

S/O NTHUNGO PATTON
OLD CHANGSU VILLAGE
WOKHA CONSTABLE(OPERATOR)
NPTO

26:SHRI. TEMSULEMBA LONGKUMER

S/O ZALIBA
MONGCHEN VILLAGE
MOKOKCHUNG CONSTABLE(OPERATOR)
NPTO

27:SHRI. RENBEN S. LOTHAN

S/O SACHEO LOTHAN
OLD CHANGSU VILLAGE
WOKHA CONSTABLE(OPERATOR)
NPTO

28:SHRI. BIBENTHUNG E. NGULLIE

S/O EYINGO NGULLIE
OLD CHANGSU VILLAGE
WOKHA CONSTABLE(OPERATOR)
NPTO

29:SHRI. BENRI JAMI

S/O ABEL JAMI
CHUDI VILLAGE
WOKHA CONSTABLE(OPERATOR)
NPTO

30:SHRI. R. EDEN ENNIO

S/O RENIMO
ENNIO
CHANGSU VILLAGE
WOKHA
CONSTABLE(OPERATOR)
NPTO

31:SHRI. KIYEHO JIMOMI

S/O HEKUTO
NIHOTO VILLAGE
DIMAPUR CONSTABLE(OPERATOR)
NPTO

32:SHRI. RENTHUNGO E. PATTON

S/O ELISHE PATTON
OLD RIPHYIM VILLAGE
WOKHA CONSTABLE(OPERATOR)
NPTO

33:SHRI. MHABEMO LOTH

S/O ZANKHOMO TUNGOE
OLD RIPHYIM
WOKHA

CONSTABLE(OPERATOR)
NPTO

34:SHRI.TSUSHEMONG H

S/O Y. YANJI

SALOMI VILLAGE
KIPHIRE

CONTABLE(OPERATOR)
NPTO

35:SHRI. SAMUEL PATTON

S/O TSATEMO PATTON
OLD RIPHIM VILLAGE
WOKHA
CONTABLE(OPERATOR)
NPTO

36:SHRI. CHUBA IMTI

S/O IMSUTANGIT IMTI
LONGJANG
MOKOKCHUNG
CONTABLE(OPERATOR)
NPTO

37:SHRI.ALONG HAAH KONYAK

S/O HONNYEI KONYAK
CHINGKAO CHINGNYU VILLAGE
MON
CONTABLE(OPERATOR)
NPTO

38:SHRI. S. MERIBEMO LOTH

S/O SATHUNGO ODYUO
NEW RIPHIM VILLAGE
WOKHA
CONTABLE(OPERATOR)
NPTO

39:SHRI. MOISHI KONYAK

S/O SHAHYIN
CHINGLONG VILLAGE
MON
CONTABLE(OPERATOR)
NPTO

40:SHRI.ODYUTHUNG

S/O YANBEMO LOTH
NEW RIPHIM VILLAGE
WOKHA
CONTABLE(OPERATOR)
NPTO

41:SHRI. HAMNYEI KONYAK

S/O ANGJAI KONYAK
MOHUNG VILLAGE
MON

CONTABLE(OPERATOR)
NPTO

42:SHRI. LICHUMTHUNG O. KITHAN

S/O OKHAO KITHAN
ENGLAN VILLAGE
WOKHA

CONTABLE(OPERATOR)
NPTO

43:SHRI. KHAMPEI M. KONYAK

S/O METHNA KONYAK
CHINGDANG VILLAGE
MON
CONTABLE(OPERATOR)
NPTO

44:SHRI. NZANTHUNG N. KITHAN

S/O NLUMO KITHAN
YIKHUM VILLAGE
WOKHA

CONTABLE(OPERATOR)
NPTO

45:SHRI. ANGCHEN KONYAK

S/O LOKJEI KONYAK
AOPAO VILLAGE
MON

CONTABLE(OPERATOR)

NPTO

46:SHRI. IMKONGLEMBBA

S/O LANUTOSHI
SUNGRATSU VILLAGE
MOKOKCHUNG
CONTABLE(OPERATOR)
NPTO

47:SHRI. NGONGOTHUNG W. KIKON

S/O WOKHANGO KIKON
TSUNGIKI VILLAGE
WOKHA
CONTABLE(OPERATOR)
NPTO

48:SHRI. LIKAO ODYUO

S/O YAMBEMO ODYUO
SELUKU VILLAGE
WOKHA
CONTABLE(OPERATOR)
NPTO

49:SHRI. CHENIO SHITIRI

S/O MHONDAMO SHITIRI
NUNGYING VILLAGE
WOKHA
CONTABLE(OPERATOR)
NPTO

50:SHRI. C. YIPONTHUNG NGULLIE

S/O CHIBEMO NGULLIE

N.LONGIDANG VILLAGE
WOKHA
CONTABLE(OPERATOR)
NPTO

51:SHRI. RENCHIO KIKON

S/O RASHAMO KIKON
LONGSACHUNG VILLAGE
WOKHA

CONTABLE(OPERATOR)
NPTO

52:SHRI. T. LONGSHITHUNG NGULLIE

S/O N. THUNGTEMO NGULLIE
NIROYO VILLAGE
WOKHA
CONTABLE(OPERATOR)
NPTO

53:SHRI. N. CHUMBEN NGULLIE

S/O NRIBEMO NGULLIE
NIROYO VILLAGE
WOKHA
CONTABLE(OPERATOR)
NPTO

54:SHRI. Y. WOBEN KIKON

S/O YANKHO KIKON
WOKHA TOWN
WOKHA

CONTABLE(OPERATOR)
NPTO

55:SHRI. JOHN P. LOTH

S/O PHYOLUMO JUNGIO
YIKHUM VILLAGE
WOKHA
CONTABLE(OPERATOR)
NPTO

56:SHRI. PEHE

S/O CHIE
PANG VILLAGE
TUENSANG

CONTABLE(OPERATOR)
NPTO

57:SHRI. K. KAKISHE SUMI

S/O KAVITO SUMI

MARUMI VILLAGE
ZUNHEBOTO
CONTABLE(OPERATOR)
NPTO

58:SHRI. YIBEN B. JUNGIO

S/O BENTHUNGO JUNGIO
YIKHUM VILLAGE
WOKHA
CONTABLE(OPERATOR)
NPTO

59:SHRI. Y. PVUKHOMO

S/O YIBEMO
CHANGSU NEW VILLAGE
WOKHA

CONTABLE(OPERATOR)
NPTO

60:SHRI. THEJAVIZO DUL

S/O LT. ZAKICHO DUL
KIDIMA VILLAGE
KOHIMA

CONTABLE(OPERATOR)
NPTO

61:SHRI. NAGATO H. CHOPHY

S/O HOTOKHU CHOPHY
USTOMI VILLAGE
ZUNHEBOTO
CONTABLE(OPERATOR)
NPTO

62:SMTI R. ZULOBENI NGULLIE

D/O RENPOMO NGULLIE
TSUNGIKI VILLAGE
WOKHA
CONTABLE(OPERATOR)
NPTO

63:SHRI. NUNGO THUNG NGULLIE

S/O THUNGJAMO NGULLIE
DIPHUPAR VILAGE
CHUMUKEDIMA
CONTABLE(OPERATOR)
NPTO

64:SHRI. THUNGBEMO LOTHIA

S/O LT. MYOBEMO LOTHIA
TSUNGIKI VILLAGE
WOKHA
CONTABLE(OPERATOR)
NPTO

65:SHRI. W. PONTUNGO NGULLIE

S/O WONGDANGO NGULLIE
YIMKHA VILLAGE
WOKHA
CONTABLE(OPERATOR)
NPTO

66:SHRI. MYANTHUNG T. NGULLIE

S/O THEPENTHUNG NGULLIE
UNITED COLONY
DIMAPUR
CONTABLE(OPERATOR)
NPTO

67:SHRI. VEMUTU VENUH

S/O KUDUNEYI VENUH
PHEK

CONSTABLE 4TH NAP BATTALION

68:SHRI. THUPUKU SWURO

S/O VALEYI SWURO
RUZAZHO VILLAGE
PHEK

CONSTABLE 4TH NAP BATTALION

69:SHRI. LHUVENU DOZO

S/O MUGHULU DOZO
THUVOPISU VILLAGE
PHEK
CONSTABLE 4TH NAP BATTALION

70:SHRI. VENURA VENYO

S/O ZUNEYI
THUVOPISU VILLAGE
CHOZUBA TOWN
PHEK
CONSTABLE 4TH NAP BATTALION

71:SHRI. WEKOWE KROME

S/O NGUTSONYI KROME
LASUMI VILLAGE
PFUTSERO
PHEK
CONSTABLE 4TH NAP BATTALION

72:SHRI. A. CHUBATEMJEN PHOM

S/O AJUNGBA PHOM
ALAYONG VILLAGE
LONGLENG
CONSTABLE 4TH NAP BATTALION

73:SHRI. K. NOKKEI

S/O Y. KANE
TOKTOK CHINGKHO VILLAGE
MON

CONSTABLE 4TH NAP BATTALION

74:SHRI. KENTSIN KENT

S/O GWASENLO KENT
SENDENYU VILLAGE
TSEMIINYU
CONSTABLE 4TH NAP BATTALION

75:SHRI. KEZEVITUO ZUMU

S/O KHRIETHOVIZO ZUMU
TUOPHEMA VILLAGE
KOHIMA

CONSTABLE 4TH NAP BATTALION

76:SHRI. RUCHUNHYULO TEP

S/O BENGA TEP
ZIPHENYU VILLAGE
TSEMINYU
KOHIMA
CONSTABLE 4TH NAP BATTALION

77:SHRI. KEVI CHUSE

S/O KHRIELHOULIE CHUSE
PHESAMA VILLAGE
KOHIMA
CONSTABLE 4TH NAP BATTALION

78:SHRI. KEVIZHAPRU KRUSE

S/O M. TONYU KRUSE
NEW SOCUNOMA VILLAGE
DIMAPUR
CONSTABLE 4TH NAP BATTALION

79:SHRI. MENUOBEILHOU SEYIE

S/O KHRIEVOR SEYIE
TUOPHEMA VILLAGE
KOHIMA
CONSTABLE 4TH NAP BATTALION

80:SHRI. N. AVUNGTHUNG LOTH

S/O NYIMBEMO LOTH
BURMA CAMP
DIMAPUR

CONSTABLE 4TH NAP BATTALION

81:SHRI. NEIKEDUO SEYIE

S/O MEDOVILIE SEYIE
TUOPHEMA VILLAGE
KOHIMA
CONSTABLE 4TH NAP BATTALION

82:SHRI. PELEBEITUO SOPFUNUO

S/O LHOULATUO SOPFUNUO
SEITHAMA VILLAGE
KOHIMA
CONSTABLE 4TH NAP BATTALION

83:SHRI. KEKHRIELETUO TERHASE

S/O NEIKESOLIE TERHASE
RUSOMA VILLAGE
KOHIMA
CONSTABLE 4TH NAP BATTALION

84:SHRI. LICHUMTHUNG

S/O NRITHUNG
YANTHAMO VILLAGE
WOKHA

CONSTABLE 4TH NAP BATTALION

85:SHRI. R. VONCHIBEMO TUNGOE

S/O B.R TUNGOE
NEW CHANGSU VILLAGE
WOKHA
CONSTABLE 4TH NAP BATTALION

86:SHRI. VINGOSAL SACHU

S/O VIRENYU SACHU
KIDIMA VILLAGE
KOHIMA

CONSTABLE 4TH NAP BATTALION

87:SHRI. EZANBEMO PATTON

S/O KHONSAO LOTHIA
OLD RIPPYIM VILLAGE
WOKHA
CONSTABLE 4TH NAP BATTALION

88:SHRI. JONAS ODYUO

S/O NZEMOMO ODYUO
OLD RIPPYIM VILLAGE
WOKHA
CONSTABLE 4TH NAP BATTALION

89:SHRI. KHRIEKETHOZO RIO

S/O ZASIVITUO RIO
TUOPHEMA VILLAGE
KOHIMA
CONSTABLE 4TH NAP BATTALION

90:SHRI. R. CHUMBEN NGULLIE

S/O RABEMO NGULLIE
YANTHAMO VILLAGE
WOKHA
CONSTABLE 4TH NAP BATTALION

91:SHRI. R. JAMES HUMTSOE

S/O RALAN HUMTSOE
OLD CHANGSU VILLAGE
WOKHA
CONSTABLE 4TH NAP BATTALION

92:SHRI. KEKHRIESETUO KHRO

S/O LHOUKUOLIE KHRO
TSIESEMA VILLAGE
KOHIMA
CONSTABLE 4TH NAP BATTALION

93:SHRI. RUOKUOSITUO RULHO

S/O PETENEILHOU RULHO
NERHEMA VILLAGE
KOHIMA
CONSTABLE 4TH NAP BATTALION

94:SHRI. VISOKHOLIE

S/O KHRIEKHRULIE
CHIECHAMA VILLAGE
KOHIMA
CONSTABLE 4TH NAP BATTALION

95:SHRI. ZAKIEZOBEI

S/O MEDOVIZO
RUSOMA VILLAGE
KOHIMA

CONSTABLE 4TH NAP BATTALION

96:SHRI. ARON SUMI

S/O INAKHE SUMI
SHENA OLD VILLAGE
ZUNHEBOTO
CONSTABLE 4TH NAP BATTALION

97:SHRI. ABENTHUNG NGULLIE

S/O VANTHUNGO NGULLIE
LONGLA VILLAGE
WOKHA
CONSTABLE 4TH NAP BATTALION

98:SHRI. EJANTHUNG MURRIE

S/O LUMCHIO MURRIE
N.LONGIDANG VILLAGE
WOKHA
CONSTABLE 4TH NAP BATTALION

99:SHRI. NZANBEMO P. LOTH

S/O PHYOBEMO LOTH
CHUKITONG VILLAGE
WOKHA
CONSTABLE 4TH NAP BATTALION

100:SHRI. SENKATHUNG B. KIKON

S/O BENRITHUNG
YIMPANG VILLAGE
WOKHA

CONSTABLE 4TH NAP BATTALION

101:SHRI. THECHAMO NGULLIE

S/O NRICHEN NGULLIE
NIROYO VILLAGE
WOKHA
CONSTABLE 4TH NAP BATTALION

102:SHRI. TSENCHAMO P. JUNGIO

S/O PITHUNG JUNGIO
YIKHUM VILLAGE
WOKHA

CONSTABLE 4TH NAP BATTALION

103:SHRI. WABANGTEMJEN

S/O P. WATI WALLING
LINGRIJAN COLONY
DIMAPUR
CONSTABLE 4TH NAP BATTALION

104:SHRI. KUHUVEZO KHESOH

S/O VESHETA KHESOH
TEHEPHU
PHEK

CONSTABLE 10TH NAP BATTALION

105:SHRI. MHASIBEI SOPFU

S/O VICHA SOPFU
CHIEPHOBAZOU
KOHIMA

CONSTABLE 10TH NAP BATTALION

106:SHRI. SEDEVIZO MERE

S/O CHATUOLIE MERE
ZHADIMA VILLAGE
KOHIMA
CONSTABLE 10TH NAP BATTALION

107:SHRI. SHUMBENTHUNG LOTH

S/O YAMATHUNG
LONGSACHUNG VILLAGE
WOKHA
CONSTABLE 10TH NAP BATTALION

108:SHRI. SEYIENGUTUO MIAROI

S/O KIFELIE MIARIO
PHEKERKRIEMA VILLAGE
KOHIMA

CONSTABLE(DRIVER) 10TH NAP BATTALION

109:SHRI. KEVILETUO JOSEPH

S/O MEZHUKIE-O
ZHADIMA VILLAGE
KOHIMA

CONSTABLE 10TH NAP BATTALION

110:SHRI. KEDUOLHOULIE RIO

S/O ZHANGULIE RIO
CHIECHAMA VILLAGE
KOHIMA
CONSTABLE 10TH NAP BATTALION

111:SHRI. VIKHOU RIO

S/O MEZIEO RIO
CHIECHAMA VILLAGE
KOHIMA

CONSTABLE 10TH NAP BATTALION

112:SHRI. SEPO PURO

S/O KUHUKRO PURO
KIKRUMA VILLAGE
KOHIMA

CONSTABLE 10TH NAP BATTALION

113:SHRI. PUSHU

S/O PUSSING
THONOKNYU VILLAGE
TUENSANG

CONSTABLE 10TH NAP BATTALION

114:SHRI. IMLIWAPANG IMCHEN

S/O M. TONGPANG IMCHEN
AONOKPU
MOKOKCHUNG
CONSTABLE 10TH NAP BATTALION

115:SHRI. PONEN AO

S/O I. CHUJANG AO
SUNGRATSU
MOKOKCHUNG

CONSTABLE 10TH NAP BATTALION

116:SHRI. THEJANGULIE THEUNUO

S/O NEIZEO THEUNUO
NORTH BLOCK KEZIEKIE
KOHIMA
CONSTABLE 10TH NAP BATTALION

117:SHRI. AVINO MEJURA

S/O RAZOULHOULIE MEJURA
PHESAMA VILLAGE
KOHIMA
CONSTABLE 10TH NAP BATTALION

118:SHRI. KETSEILHOULIE KENGURUSIE

S/O SALIE KENGURUSIE
NERHEMA VILLAGE
KOHIMA
CONSTABLE 10TH NAP BATTALION

119:SHRI. KHRIESANGULIE ANGAMI

S/O KIKRUNEILIE ANGAMI
CHUMUKEDIMA
DIMAPUR
CONSTABLE 10TH NAP BATTALION

120:SHRI. MEDOLEO KHUBVE

S/O NEIKEDUO-O
ZHADIMA VILLAGE
KOHIMA

CONSTABLE 10TH NAP BATTALION

121:SHRI. AVILIE ANGAMI

S/O LT. KESUOLEHIE
ZHADIMA VILLAGE

KOHIMA

CONSTABLE 10TH NAP BATTALION

122:SHRI. LIPOKTOSHI

S/O TATONGMONGBA
CHUCHUYIMLANG
MOKOKCHUNG
CONSTABLE 10TH NAP BATTALION

123:SHRI. VILHOUSIETUO SURUNUO

S/O BABEILIE
ZHADIMA VILLAGE
KOHIMA

CONSTABLE 10TH NAP BATTALION

124:SHRI. VICHUKHO YANO

S/O NEIZOLIE YANO
KIGWEMA VILLAGE
KOHIMA

CONSTABLE 10TH NAP BATTALION

125:SHRI. NULHUSAO RINGA

S/O ABU RINGA
CHESEZU VILLAGE
PHEK

NCE(WATER CARRIER) 10TH NAP BATTALION

126:SHRI. ZHOVI MIARI

S/O VIZOLOE MIARI
PHEKERKRIEMA VILLAGE
KOHIMA
NCE(WATER CARRIER) 10TH NAP BATTALION

127:SHRI. MEDOKHOTO YAKHRO

S/O KHRIESIELIE YAKHRO
KIGWEMA VILLAGE
KOHIMA
CONSTABLE 10TH NAP BATTALION

128:SHRI. JAMES PATTON

S/O KIKHO PATTON
LINGRIJAN
DIMAPUR

CONSTABLE 10TH NAP BATTALION

129:SHRI. BIPEN L. KITHAN

S/O LONTSUO KITHAN
OLD CHANGSU
WOKHA

CONSTABLE 10TH NAP BATTALION

130:SHRI. ENIBEMO N. ODYUO

S/O NCHUMBEMO ODYUO
YIKHUM VILLAGE
WOKHA
CONSTABLE 10TH NAP BATTALION

131:SHRI. CHONTHUNGO M. MURRY

S/O MYONNIUMO MURRY
N. LONGDIDANG
WOKHA
CONSTABLE 10TH NAP BATTALION

132:SHRI. JENIO N. ODYUO

S/O NTSEMO ODYUO
NEW RIPHYIM
WOKHA

CONSTABLE 10TH NAP BATTALION

133:SHRI. VIKHO-U SOPFUNOU

S/O NEIKEDUO SOPFUNOU
MEDZIPHEMA
DIMAPUR
CONSTABLE 10TH NAP BATTALION

134:SHRI. CHENIBEMO NGULLIE

S/O YEAN NGULLY
LONGSA VILLAGE
WOKHA

CONSTABLE 10TH NAP BATTALION

135:SHRI. L. NZANBEMO ODYUO

S/O LOBEMO
CHANDALASHUNG
WOKHA

CONSTABLE 10TH NAP BATTALION

136:SHRI. SEJONGMONG SANGTAM

S/O ALOBA SANGTAM
CHIMONGER
TUENSANG

CONSTABLE(DRIVER) 10TH NAP BATTALION

137:SHRI. K. LONGKHOI

S/O LT. KHOMO
YOKAO VILLAGE
NOKLAK
TUENSANG
CONSTABLE(DRIVER) 11TH NAP(IR) BATTALION

138:SHRI. ZEKOTE VENUH

S/O D. MENUH
THETSUMI VILLAGE
PHEK

CONSTABLE 11TH NAP(IR) BATTALION

139:SHRI. ZUBEMO LOTH A

S/O NYIMTSEMO LOTH A
OLD CHANGSU VILLAGE
WOKHA
CONSTABLE 11TH NAP(IR) BATTALION

140:SHRI. CHANCHITHUNG EZUNG

S/O YINUNGO EZUNG

MUNGYA VILLAGE
WOKHA

CONSTABLE 11TH NAP(IR) BATTALION

141:SHRI. LIMAYAPANG

S/O CHUBALEMBA
MANGKOLEMBA VILLAGE
MOKOKCHUNG
CONSTABLE 11TH NAP(IR) BATTALION

142:SHRI. MYANBEMO Y. KIKON

S/O YANBEMO KIKON
YIKHUM VILLAGE
WOKHA

CONSTABLE 11TH NAP(IR) BATTALION

143:SHRI. CHITIE

S/O SANGTHING
LENGNYU VILLAGE
NOKLAK

TUENSANG
CONSTABLE 11TH NAP(IR) BATTALION

144:SHRI. SOLANTHUNG SHITIRI

S/O YANDAMO SHITIRI
TSUNGIKI VILLAGE

CONSTABLE 11TH NAP(IR) BATTALION

145:SHRI. BENJAMNIN E. NGULLIE

S/O EZAMO NGULLIE
CHUKITONG VILLAGE
WOKHA
CONSTABLE 11TH NAP(IR) BATTALION

146:SHRI. NGAKU SOMBA

S/O LATE NAMANG SIPONG
CHINGMEI VILLAGE
TUENSANG

CONSTABLE 11TH NAP(IR) BATTALION

147:SHRI. NGANGSHITHUNG R. KIKON

S/O RENPONTHUNG KIKON
LONGLA VILLAGE
WOKHA
CONSTABLE 11TH NAP(IR) BATTALION

148:SHRI. SUKO L

S/O LATE LANGO
WONSOI VILLAGE
NOKLAK
TUENSANG
CONSTABLE 11TH NAP(IR) BATTALION

149:SHRI. JENITHUNG ODYUO

S/O EKYINO ODYUO
OLD CHANGSU VILLAGE
WOKHA
CONSTABLE 11TH NAP(IR) BATTALION

150:SHRI. LUMCHAMO Y. NGULLIE

S/O YILOBEMO NGULLIE
TSUNGIKI VILLAGE
WOKHA
CONSTABLE 11TH NAP(IR) BATTALION

151:SHRI. MOLONGAKO CHANG

S/O IMTISUPONG
CHARE VILLAGE
TUENSANG
CONSTABLE 11TH NAP(IR) BATTALION

152:SHRI. ABENTHUNG NGULLIE

S/O NPFUO NGULLIE
N. LONGIDANG
WOKHA
CONSTABLE 11TH NAP(IR) BATTALION

153:SHRI. MHAO R. KIKON

S/O RATSEMO KIKON
CHUKITONG VILLAGE
WOKHA
CONSTABLE 11TH NAP(IR) BATTALION

154:SHRI. HAIPO

S/O HANGCHIU
NEW PANGSHA VILLAGE
NOKLAK
TUENSANG
CONSTABLE 11TH NAP(IR) BATTALION

155:SHRI. ROBEN N. YANTHAN

S/O LATE NKHYINGO YANTHAN
HUMTSOE
WOKHA
CONSTABLE 11TH NAP(IR) BATTALION

156:SHRI. HANLUMONG

S/O KIUMUKAM
PENKIM VILLAGE
PUNGRO
KIPHIRE
CONSTABLE(PETROL MECHANIC)11TH NAP(IR) BATTALION

Advocate for : Z ZHIMOMI
Advocate for : GOVT ADV NL appearing for THE STATE OF NAGALAND
AND 155 ORS

Linked Case : WP(C)/194/2022

SHRI. KEKHRIESILIE RICHA AND 25 ORS
S/O KECHAVILIE RICHA

R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

2: SHRI. KEZHALESA KUOTSU

S/O KEDORU KUOTSU
R/O R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

3: SHRI. K. YIMKHONG

S/O KIULONGBA
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

4: SHRI. MUKAM

S/O MUKHE KHEPUR
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

5: SHRI. R. HAYITHUNG NGULLIE

S/O RENBENMO NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

6: SHRI. BENRITHUNG NGULLIE

S/O T.A.NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

7: SHRI. DZIESELHOUTUO

S/O LT. THEYIESAE NIENU
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

8: SMTI.MHONCHUMI Y.TSANGLAO

D/O YANBANTHUNG
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

9: SHRI.VESUTO NAROH

S/O VESHOI NAROH
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

10: SHRI.VIOKA B

S/O BOKAHO
R/O CHANDMARI
KOHIMA
NAGALAND

11: SHRI.SHANGTSABA SANGTAM

S/O SETHRICHU SANGTAM
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

12: SHRI.T.YONGSEBA SANGTAM

S/O TINGBISE SANGTAM
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

13: SHRI.LAKIUMONG N.YIMCHUNGER

S/O NEOJI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

14: SHRI.KEZHAWELIE RICHA

S/O KECHAVILIE RICHA
R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

15: SMTI.VIBEIZONO KHRO

D/O LHOUSITO KHRO
R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

16: SHRI.NGAMPAI L.KONYAK

S/O W. LEMWANG KONYAK
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

17: SHRI.SUNGJEMINBA

S/O LIPOKSANGBA
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

18: SHRI.KIHEUKIGUMBE RIAME

S/O RAMDAND
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

19: SHRI.IMKONGNOKTANG

S/O IMLIAKUM
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

20: SHRI.AKAM YIMCHUNGER

S/O Y. KEKUNG YIMCHUNGER
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

21: SHRI.BOTO MURRU

S/O VIHUTO
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

22: SHRI.LIDISE

S/O T. MUNGANCHO
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

23: SHRI.HOKIGHE

S/O KHULU
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND

24: SHRI.EPOVEYI TETSOE

S/O VESUTO TETSOE
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

25: SHRI.IZAINEULE TEILIA

S/O GIELUI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

26: SHRI.DANIEL VURY

S/O ASHOMI VURY
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND

VERSUS

THE STATE OF NAGALAND AND 118 ORS
REPRESENTED BY THE CHIEF SECRETARY TO THE GOVERNMENT
OF NAGALAND

2:THE HOME COMMISSIONER
NAGALAND KOHIMA

3:THE DIRECTOR GENERAL OF POLICE
NAGALAND KOHIMA

4:THE SR. SUPERINTENDENT OF POLICE
TUENSANG NAGALAND

5:THE COMMANDANT 3RD NAP BN
TUENSANG NAGALAND

6:SHRI. KELHOVEZO
S/O NEKHOTA DAWHOU
THENYIZUMI VILLAGE
PHEK
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

7:SHRI. CHEZOPA RAKHO
S/O DASHEVOYI
R/O KETSAPO VILAGE
PHEK
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

8:SHRI. KUMGHA SUMI
S/O AYEPU SUMI
R/O AWOHUMI VILLAGE
PUGHOBOTO
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

9:SHRI. KUTU LOHE
S/O NUVOYI LOHE
R/O KUTSAPO VILLAGE
PHEK
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

10:SHRI. SENUZO MEDEO
S/O VESEYE MEDEO

R/O KHULAZA BAWE
CHOZUBA PHEK
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

11:SHRI.. CHINGLEMY L. PHOM
S/O LONGTAK
R/O HUKPHANG VILLAGE
LONGLENG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

12:SHRI. DAURAIBO
S/O LT. NAMPEULHIU
R/O TENING VILLAGE
PEREN
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

13:SMTI. MANGLON P
D/O PACHO
R/O NOKLAK TOWN
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

14:SMTI. NAMPUI RINGDI
D/O HUTUI RINGDI
R/O LALONG VILLAGE
PEREN
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

15:SMTI. MALAI-M KHIAMNIUNGAN
D/O LT. MISHIBA KHIAMNIUNGAN
R/O TSAWAO VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

16:SHRI. SAPDABUI NEWME
S/O HEINARANG
R/O NSONG TOWN PEREN
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

17:SMTI. MONGTSAO-P
D/O PUSHU

R/O LENGNYU VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

18:SHRI. PONGIMEREN
S/O KUMSANGMONGBA
R/O MERANGKONG VILLAGE
MOKOKCHUNG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

19:SHRI. YIMTILEPTEN
S/O KILEPCHIBA
R/O NOKSEN VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

20:SHRI. SHETCHUBA
S/O MAKAM
R/O CHINGMELEN VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

21:SHRI. LUNTSUBA YIMCHUNGER
S/O TSANGKIU
R/O HUKER VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

22:SHRI. RAMANIDINGBO CHIWANG
S/O RAMGA
R/O TENING VILLAGE
PEREN
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

23:SHRI. WIPUN NEWMAI
S/O HUMEZUTZA
R/O NCHANGRAM VILLAGE
PEREN
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

24:SHRI. PARAMDITLUNG

S/O NGAUWI
R/O NZAU NAMSAN VILLAGE
PEREN
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

25:SHRI. KEPALUNG NHAI
S/O LT. KEZANG NHAI
R/O ILD TESEN VILLAGE
PEREN
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

26:SHRI. LANGPOK
S/O TEMSUNYANGER
R/O UNGER VILLAGE
MOKOKCHUNG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

27:SHRI. AKIE
S/O TADI
R/O NSONG VILLAGE
JALUKIE
PEREN
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

28:SHRI. MEKOKMONG
S/O YONGTUMEN
R/O VONGTSUVONG VILLAGE
KIPHIRE
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

29:SHRI. B. IMTICHUBA CHANG
S/O BELONGCHINGMAK
R/O TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

30:SHRI. KHAMTHONG
S/O PONGO
R/O NOKHU VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

31:SHRI. T. KHONI CHANG
S/O TAKAM CHANG
R/O. HAKEHANG VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

32:SHRI. KUIGAM
S/O TENANGLAK
R/O NSONG TOWN
PEREN
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

33:SHRI. WIZADI K
S/O KERASAN
R/O TENING VILLAGE
PEREN
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

34:SHRI. KEDIKINBO CHEWANG
D/O LT. AKUI CHEWANG
R/O TENING
VILLAGE
PEREN
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

35:SHRI. NAMRIWANG
S/O WIMANBO
R/O TENING PEREN
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

36:SHRI NUNGSANGMONGBA JAMIR
S/O AOWATI JAMIR
R/O AOYIMKUM VILLAGE
DIMAPUR
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

37:SHRI. DOLENKHANGBA
S/O NOCHIEHUNG CHANG
R/O CHINGMELEN VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

38:SHRI. NAMCHAMBO
S/O NAMKHAMBI
R/O TENING
PEREN
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

39:SHRI. HANGUAHING
S/O LT. PEIKIALUNGBA
R/O OLD NGAULONG VILLAGE
PEREN
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

40:SHRI. MOSU N
S/O LT. NGON
R/O NOKLAK VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

41:SHRI. SITOMONG
S/O BASU YANJU
R/O SANGDAK VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

42:SHRI. K CHONGHEN MONGBA
S/O KHONE
R/O KOKHUNG VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

43:SHRI. S. NGOU
S/O SANGTSOI
R/O SANGLAO VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

44:SHRI. S. PESHIE KHIAMNIUNGAN
S/O SHANGCHIO KHIAMNIUNGAN
R/O PESHU VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE

TUENSANG

45:SMTI. S. THSANSO
S/O SHOKUM
R/O SANGPHUR VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

46:SMTI. LINSOTY
S/O TOKIM
R/O LONGKONGER VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

47:SHRI. VIKETOULIE TSUKRU
S/O LT. VIKEYIE RSUKRU
R/O DIPHUPAR
CHUMUKEDIMA
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

48:SHRI. KAMLESH CHAUHAN
S/O LAKSHMI CHAUHAN
R/O GELWARA VILLAGE
JAFARPUR
AZAMGARH (UP)
NCE COOK -SUPERINTENDENT OF POLICE
TUENSANG

49:SMTI. T. LINGJUNGLA SANGTAM
D/O ANGANGBA VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

50:SHRI. KHEKATO ZHIMO
S/O VITZHE ZHIMO
R/O KHUKIYE LUKHAI
ZUNHEBOTO
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

51:SHRI. KAIMANGSOMBA
S/O T. MONGKO CHANG
R/O C-KHEL VILLAGE
TUENSANG

CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

52:SHRI. MATEMLONG
S/O TALICHUCHANG
R/O MANGKOLEMBA VILLAGE
MOKOKCHUNG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

53:SHRI. RUUNGUTUO SACHU
S/O LT. MEDOHULIE SACHU
R/O KOHIMA VILLAGE
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

54:SHRI. HOTONGBA SANGTAM
S/O Y. HORISE
R/O TRONGER VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

55:SHRI. S. ATEBA
S/O LT. L. SHUTO
R/O THOKTSUR VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

56:SHRI. M. SHINGNYOU
S/O MONO KHAIM
R/O YOKAO VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

57:SHRI. LUSANG M
S/O MONGCHON
R/O NOKLAK VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

58:SHRI. LANUMEREN
S/O CHUBASAJONG
R/O LITEM VILAGE
TUENSANG

CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

59:SMTI. CHUBALEMLA CHANG
D/O CHINGMAK CHANG
R/O TUENSANG VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

60:SHRI. CHONTHUNGO L. OVUNG
S/O LINONGO OVUNG
R/O TSUNGIKI VILLAGE
WOKHA
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

61:SHRI. MEBULEMBA
S/O MOSAYANGER
R/O NOKSEN VILLAGE
MOKOKCHUNG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

62:SHRI. H LEYANG
S/O HANGTING
R/O NOKLAK VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

63:SHRI. Y. RENBEMO PATTON
S/O LT. YANBAMO PATTON
R/O OLD RIPHYIM VILLAGE
WOKHA
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

64:SHRI. ENTIE
S/O KAI
R/O PANGSHA OLD VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

65:SHRI. P. I
LONG
S/O PUNGLANG

R/O SANGCHEM VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

66:SHRI. HOAMO L
S/O LANGSHE
R/O LENGYU VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

67:SHRI. LONGLANGBA LKR
S/O TALINOCHE
R/O CHANGKI
MOKOKCHUNG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

68:SHRI. RENJAMO R. KIKON
S/O RAVUNGKI KIKON
R/O TSUNGIKI VILLAGE
MOKOKCHUNG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

69:SMTI. MEDANGKUMLA LONGKUMER
D/O IMJONGNOK LKR
R/O CHANGKI VILLAGE
MOKOKCHUNG. CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

70:SHRI. MERENNUNGSANG
S/O PANGERNUKSHI
R/O AKHOYA VILLAGE
MOKOKCHUNG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

71:SHRI. KIKATO K. JIMO
S/O KAKUGHA
R/O SUKHAI
ZUNHEBOTO
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

72:SMTI. SHINE ROSE SNOCK
D/O LT/ ASANG SNOCK

R/O TOTOK CHINGKHO
MON
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

73:SHRI. MULIANG T
S/O TUNYOH
R/O SANGLAO VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

74:SHRI. YAMTHSA K
S/O KUSHU
R/O PESHU VILLAGE
TUENSANG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

75:SHRI. TAIMONGBA
S/O SUPONGWATI
R/O MULUNGKIMONG VILLAGE
MOKOKCHUNG
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

76:SHRI. S. VANTHUNGO PDYUO
S/O SUPENTHUNG ODYUO
R/O MORAKJO VILLAGE
WOKHA
CONSTABLE (GD) SUPERINTENDENT OF POLICE
TUENSANG

77:SHRI. LONGKONG CHINGMAK CHANG
S/O MONGBASIPONG CHANG
R/O LONGTANG VILLAGE
TUENSANG
CONSTABLE (GD) 3RD NAP BN

78:SHRI. MUKHOM K
S/O KHUMENG
R/O NOKYAM VILLAGE
TUENSANG
CONSTABLE (GD) 3RD NAP BN

79:SHRI. POTH0
S/O CHEITEI
R/O PATSO VILLAGE

TUENSANG
CONSTABLE (GD) 3RD NAP BN

80:SHRI. KUDUZO NIENU
S/O VENUTA NIENU
R/O MUTSALE VILLAGE
PHEK
CONSTABLE (GD) 3RD NAP BN

81:SHRI. CHANGSOMBA
S/O SHANCHUBA
R/O CHINGMELEN VILLAGE
TUENSANG
CONSTABLE (GD) 3RD NAP BN

82:SHRI. SUNIE S
SANGTSOI
R/O PATSHO NOKENG VILLAGE
TUENSANG
CONSTABLE (GD) 3RD NAP BN

83:SHRI. ZUTO CHIZO
S/O THUPUPAYI
R/O SURHOBA VILLAGE PHEK
CONSTABLE (GD) 3RD NAP BN

84:SHRI. IMSONGMAR
S/O TOSHIRENBA
R/O LONGMISA VILLAGE MOKOKCHUNG
CONSTABLE (GD) 3RD NAP BN

85:SHRI. MONEI C. KONYAK
S/O CHINGKOM
R/O CHENLOISHU VILLAGE
MON
CONSTABLE (GD) 3RD NAP BN

86:SHRI. P. SUTHEM KHIAM
S/O LT. PECHAI
R/O PANG VILLAGE
TUENSANG
CONSTABLE (GD) 3RD NAP BN

87:SHRI. TONGPA
S/O PUTHONG
R/O NEW PANGHA VILLAGE
TUENSANG
CONSTABLE (GD) 3RD NAP BN

88:SHRI. BINTSU JOHN
S/O KIORUN
R/O LEANGKONGER VILLAGE
TUENSANG
CONSTABLE (GD) 3RD NAP BN

89:SHRI. LUYANGBA
S/O CHILUMONG
R/O SHAMATOR VILLAGE
TUENSANG
CONSTABLE (GD) 3RD NAP BN

90:SHRI. PUNGOM KHIAMNIUNGAM
S/O TANGSOI
R/O PATHSO VILLAGE
TUENANG
CONSTABLE (GD) 3RD NAP BN

91:SHRI. IMLIWAPANG AO
S/O ANUNG
R/O CHUCHUYIMPANG
MOKOKCHU8NG
CONSTABLE (GD) 3RD NAP BN

92:SHRI. IMLINUKSHI JAMIR
S/O LATONGYANGER
R/O CHANGTONGYA VILLAGE
MOKOKCHUNG
CONSTABLE (GD) 3RD NAP BN

93:SHRI. IMKONGTOSHI
S/O LIMATONGDANG
R/O CHUCHUYIMPANG
MOKOKCHUNG
CONSTABLE (GD) 3RD NAP BN

94:SHRI. IMPANGKOKBA LONGKUMER
S/O LT AOWATI
R/O UNGMA VILLAGE
MOKOKCHUNG
CONSTABLE (GD) 3RD NAP BN

95:SHRI. S. CHOLLEN CHANG
S/O SOMBA CHANG
R/O CHINGMEI VILLAGE
TUENSANG
CONSTABLE (GD) 3RD NAP BN

96:SHRI. SIPONGCHINGMAK
S/O NPEM
R/O HAKCHANG VILLAGE
TUENSANG
CONSTABLE (GD) 3RD NAP BN

97:SHRI. LIPOKWATI
S/O SUZUMATONG
R/O CHANGTONGYA VILLAGE
MOKOKCHUNG
CONSTABLE (GD) 3RD NAP BN

98:SHRI. JAMITHUNG HUMTSOE
S/O NYAMO HUMTSOE
R/O OLD CHANGSU VILLAGE
WOKHA
CONSTABLE (GD) 3RD NAP BN

99:SHRI. LUMLIBA SANGTAM
S/O SEKICHUM
R/O PHELUNGRE VILLAGE
KIPHIRE
CONSTABLE (GD) 3RD NAP BN

100:SHRI. WANGPHEI Z. KONYAK
S/O L. ZAMWANG KONYAK
R/O TIZIT VILLAGE
MON
CONSTABLE (GD) 3RD NAP BN

101:SHRIL YANZOTHUNG KIKON
S/O THUNGBEMO KIKON
R/O YIKHUM VILLAGE
WOKHA
CONSTABLE (GD) 3RD NAP BN

102:SHRI. YANGLIKHUM S. SANGTAM
S/O SEKIMONG SANGTAM
R/O YINGSHUKUR VILLAGE
KIPHIRE
CONSTABLE (GD) 3RD NAP BN

103:SHRI. Z. YANTSONTHUNG SHITIRI
S/O ZUCHOBEMO SHITIRI
R/O KOIO VILLAGE
WOKHA
CONSTABLE (GD) 3RD NAP BN

104:SHRI. AOLEN CHANG
S/O LT. NOKCHING CHANG
R/O NGANGPONG VILLAGE
TUENSANG
CONSTABLE (GD) 3RD NAP BN

105:SHRI. ABEMO N. LOTH
S/O NYIMCHAMO LOTH
R/O LONGSACHUNG VILLAGE
WOKHA
CONSTABLE (GD) 3RD NAP BN

106:SHRI. H. YEMJONGLEPBA
S/O HAKIONGBOU
R/O TUENSANG VILLAGE
CONSTABLE (GD) 3RD NAP BN

107:SHRI. T. ZUVHIBEMO NGULLIE
S/O THUNGYAMO NGULLIE
R/O NUNGYING VILLAGE
WOKHA
CONSTABLE (GD) 3RD NAP BN

108:SHRI. R. JENITHUNG NGULLIE
S/O RHANBAMO NGULLIE
R/O NUNGYING VILLAGE
CONSTABLE (GD) 3RD NAP BN

109:SHRI. LICHUMSING SANGTAM
S/O THSAPONGSE SANGTAM
R/O THANGTHURE VILLAGE
KIPHIRE
CONSTABLE (GD) 3RD NAP BN

110:SHRI. M. IMTICHUBA CHANG
S/O N. MOSHA CHANG
R/O CHINGMEI VILLAGE
TUENSANG
CONSTABLE (GD) 3RD NAP BN

111:SHRI. ALONGTE SANGTAM
S/O AKHUMBA SANGTAM
R/O CHIMONGER VILLAGE
TUENSANG
CONSTABLE (GD) 3RD NAP BN

112:SHRI. WONGTO

S/O CHINGMAK
R/O CHINGMELEN VILLAGE
TUENSANG
CONSTABLE (GD) 3RD NAP BN

113:SHRI. HINOTO K. ZHIMO
S/O KHUHETO ZHIMO
R/O NAGHUTOMI VILLAGE
ZUNHEBOTO
CONSTABLE (GD) 3RD NAP BN

114:SHRI. MAHA DANIEL
S/O TSONGTHSA
R/O PUSHU VILLAGE
TUENSANG
CONSTABLE (GD) 3RD NAP BN

115:SHRI. YIMLONGCHABA C. CHANG
S/O CHIKONG CHANG
R/O NGANGPONG VILLAGE
TUENSANG. CONSTABLE (GD) 3RD NAP BN

116:SHRI. HILITO SUMI
S/O HEKHUVI SUMI
R/O KIVIKHU VILLAGE
ZUNHEBOTO
CONSTABLE (GD) 3RD NAP BN

117:SHRI. VITOLU YEPHTO
S/O KUHOI YEPHTO
R/O LITSHUMI VILLAGE
ZUNHEBOTO
CONSTABLE (GD) 3RD NAP BN

118:SHRI. KUTHOZO KHAMO
S/O SAMOTA KHAMO
R/O PHUSACHOTU VILLAGE
PHEK
CONSTABLE (GD) 3RD NAP BN

119:SHRI. CHMONGLIBA
S/O LT. CHOMONG SANGTAM
R/O MANGAKHI VILLAGE
TUENSANG
CONSTABLE (GD) 3RD NAP BN

Advocate for : Z ZHIMOMI
Advocate for : GOVT ADV NL appearing for THE STATE OF NAGALAND

AND 118 ORS

Linked Case : WP(C)/197/2022

SHRI. KEKHRIESILIE RICHA AND 25 ORS
S/O KECHAVILIE RICHA

R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

2: SHRI. KEZHALESA KUOTSU

S/O KEDORU KUOTSU
R/O R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

3: SHRI. K. YIMKHONG

S/O KIULONGBA
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

4: SHRI. MUKAM

S/O MUKHE KHEPUR
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

5: SHRI. R. HAYITHUNG NGULLIE

S/O RENBENMO NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

6: SHRI. BENRITHUNG NGULLIE

S/O T.A.NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

7: SHRI. DZIESELHOUTUO

S/O LT. THEYIESAE NIENU
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

8: SMTI.MHONCHUMI Y.TSANGLAO

D/O YANBANTHUNG
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

9: SHRI.VESUTO NAROH

S/O VESHOI NAROH
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

10: SHRI.VIOKA B

S/O BOKAHO
R/O CHANDMARI
KOHIMA
NAGALAND

11: SHRI.SHANGTSABA SANGTAM

S/O SETHRICHU SANGTAM
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

12: SHRI.T.YONGSEBA SANGTAM

S/O TINGBISE SANGTAM
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

13: SHRI.LAKIUMONG N.YIMCHUNGER

S/O NEOJI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

14: SHRI.KEZHAWELIE RICHA

S/O KECHAVILIE RICHA
R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

15: SMTI.VIBEIZONO KHRO

D/O LHOUSITO KHRO
R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

16: SHRI.NGAMPAL.KONYAK

S/O W. LEMWANG KONYAK
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

17: SHRI.SUNGJEMINBA

S/O LIPOKSANGBA
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

18: SHRI.KIHEUKIGUMBE RIAME

S/O RAMDAND
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

19: SHRI.IMKONGNOKTANG

S/O IMLIAKUM
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

20: SHRI.AKAM YIMCHUNGER

S/O Y. KEKUNG YIMCHUNGER
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

21: SHRI.BOTO MURRU

S/O VIHUTO
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

22: SHRI.LIDISE

S/O T. MUNGANCHO
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

23: SHRI.HOKIGHE

S/O KHULU
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND

24: SHRI.EPOVEYI TETSOE

S/O VESUTO TETSOE
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

25: SHRI.IZAINEULE TEILIA

S/O GIELUI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

26: SHRI.DANIEL VURY

S/O ASHOMI VURY
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND
VERSUS

THE STATE OF NAGALAND AND 58 ORS
REPRESENTED BY THE CHIEF SECRETARY TO THE GOVERNMENT
OF NAGALAND

2:THE HOME COMMISSIONER
NAGALAND KOHIMA

3:THE DIRECTOR GENERAL OF POLICE
NAGALAND KOHIMA

4:THE SUPERINTENDENT OF POLICE
ZUNHEBOTO
NAGALAND

5:THE COMMANDANT
8TH NAP BN
NALTOQA
ZUNHEBOTO
NAGALAND

6:SHRI. NIKATO G
S/O GHOTOVI. SHITOMI VILLAGE
ZUNHEBOTO
CONSTABLE (GD)
SP
ZUNHEBOTO

7:SHRI. MHONCHAN PATTON

S/O KHUMCHIO PATTON
OLD RIPHIM VILLAGE
WOKHA
CONSTABLE (GD)
SP
ZUNHEBOTO

8:SHRI. BOKATO CHOPHY
S/O VIKHETO CHOPHY
YEHEME VILLAGE
ZUNHEBOTO
CONSTABLE (GD)
SP
ZUNHEBOTO

9:SHRI. HOBETO
S/O NITOSHE
XUKHEPU VILLAGE
ZUNHEBOTO
CONSTABLE (GD)
SP
ZUNHEBOTO

10:SHRI. NCHUMTHUNG MURRY
S/O THUNGDEMO MURRY
YIKHUM VILLAGE
WOKHA
CONSTABLE (GD)
SP
ZUNHEBOTO

11:SHRI. WILTO G
S/O GHILEKHA
USTOMI VILLAGE
ZUNHEBOTO
CONSTABLE (GD)
SP
ZUNHEBOTO

12:SHRI. HOWOTO AYE
S/O ATOHO AYE
KIYEKHU VILLAGE
ZUNHEBOTO
CONSTABLE (GD)
SP
ZUNHEBOTO

13:SHRI. AKETO S. ACHUMI

S/O SHIHOTO
LUKIKHE VILLAGE
ZUNHEBOTO
CONSTABLE (GD)
SP
ZUNHEBOTO

14:SHRI. MHADEMO P. NGULLIE
S/O PHYOBENTHUNG
TSUNGIKI VILLAGE
WOKHA
CONSTABLE (GD)
SP
ZUNHEBOTO

15:SHRI. ARON T. JIMOMI
S/O TOHOSHE JIMOMI
SHEYIPU VILLAGE
ZUNHEBOTO
CONSTABLE (GD)
SP
ZUNHEBOTO

16:SHRI. BOKATO P. YEPHOMI
S/O PHUSHITO YEPHOMI
AICHISAGHEMI VILLAGE
ZUNHEBOTO
CONSTABLE (GD)
SP
ZUNHEBOTO

17:SHRI. PANGMONG KONYAK
S/O SHEIHO KONYAK
YUCHING VILLAGE
MON
CONSTABLE (GD)
SP
ZUNHEBOTO

18:SHRI. YILUMO KIKON
S/O NLIQH KIKON
N. LONGIDANG
WOKHA
ZUNHEBOTO
CONSTABLE (GD)
SP
ZUNHEBOTO

19:SHRI. MERENJEMBA
S/O LIMAMEREN
KANGTSUNG VLLAGE
MOKOKCHUNG
CONSTABLE (GD)
SP
ZUNHEBOTO

20:SHRI. SHELO ZHIMO
S/O SHEKHATO ZHIMO
RONI NEW VILLAGE
WOKHA
CONSTABLE (GD)
SP
ZUNHEBOTO

21:SHRI. CHUMCHAMO M. OVUNG
S/O MATHEW OVUNG
HANKVU VILLAGE
WOKHA
ZUNHEBOTO
CONSTABLE (GD)
SP
ZUNHEBOTO

22:SHRI. ANGUKATO
S/O ISAKA AWOMI
NAHARBARI VILLAGE
DIMAPUR
CONSTABLE (GD)
SP
ZUNHEBOTO

23:SHRI. CHUMLANTHUNG Z. KIKON
S/O ZUTHUNGO KIKON
TSUNGIKI VILLAGE
WOKHA
CONSTABLE (GD)
SP
ZUNHEBOTO

24:SHRI. K.R. HUTOI AYE
S/O PUKHATO AYE
AMBOTO NEW VILLAGE
WOKHA
CONSTABLE (GD)
SP
ZUNHEBOTO

25:SHRI. NZANBEMO T. EZUNG
S/O THUNGCHABEMO EZUNG
OKHYEYAN VILLAGE
WOKHA
CONSTABLE (GD)
SP
ZUNHEBOTO

26:SHRI. K. AGHATO AWOMI
S/O KUMUTSA AWOMI
OLD TOWN COLONY
ZUNHEBOTO
CONSTABLE (GD)
SP
ZUNHEBOTO

27:SHRI. ACHUMO PATTON
S/O RUKHAMO PATTON
OLD RIPHYIM
WOKHA
CONSTABLE (GD)
SP
ZUNHEBOTO

28:SHRI. TERENCE PATTON
S/O RUKHAMO PATTON
OLD RIPHYIM
WOKHA
CONSTABLE (GD)
SP
ZUNHEBOTO

29:SHRI. HUKA AYE
S/O KIHUYI AYE
SUTEMI VILLAGE
ZUNHEBOTO
CONSTABLE (GD)
SP
ZUNHEBOTO

30:SHRI. MHAO Z. LOTH
S/O ZANTHUNGO
OLD CHANGSHU
WOKHA
CONSTABLE (GD)
SP
ZUNHEBOTO

31:SHRI. GHUNAKHA
S/O HONITO
AKULUTO TOWM
ZUNHEBOTO
ZUNHEBOTO
CONSTABLE (GD)
SP
ZUNHEBOTO

32:SHRI. PIPENTHUNG P. LOTH
S/O PHYOBEMO LOTH
YIKHUM VILLAGE
WOKHA
CONSTABLE (GD)
SP
ZUNHEBOTO

33:SHRI. AYETO T. AYE
S/O TOKHEIYI AYE
YEZASHI-AGHUNATO
ZUNHEBOTO
CONSTABLE (GD)
SP
ZUNHEBOTO

34:SHRI. KATO TUCCU
S/O XUTOVI TUCCA
SHIHAPUMI VILLAGE
MOKOKCHUNG
CONSTABLE (GD)
SP
ZUNHEBOTO

35:SHRI. TAKAMEREN JAMIR
S/O LT. MOKLENOBA
UNGMA VILLAGE
MOOKOKCHUNG
CONSTABLE (GD)
SP
ZUNHEBOTO

36:SHRI. INAKHE ASSUMI
S/O XUTOZU ASSUMI
USTOMI VILLAGE
ZUNHEBOTO
CONSTABLE (GD)
SP

ZUNHEBOTO

37:SHRI. KHENOKA A. CHISHI
S/O AHOTO CHISHI
SITIMI VILLAGE
KIPHIRE
CONSTABLE (GD)
SP
ZUNHEBOTO

38:SHRI. AHUKA H YEPTHOMI
S/O HOTOI YEPTHOMI
ASUKHOMO VILLAGE
ZUNHEBOTO
CONSTABLE COMMDT 8TH NAP BN

39:SHRI. TOMUSU
S/O YANMONG
SHAMATOR VILLAGE
TUENSANG
CONSTABLE COMMDT 8TH NAP BN

40:SHRI. KATOHO
S/O SHIVITO
AICHISAGHEMI VILLAGE
ZUNHEBOTO
CONSTABLE COMMDT 8TH NAP BN

41:SHRI. TERHOTSHO MERE
S/O LHIWETSO MERO
PFUTSEROMI
PHEK
CONSTABLE COMMDT 8TH NAP BN

42:SHRI. KHON
S/O SHALEM
CHOKLANGAN NAGA VILLAGE
TUENSANG
CONSTABLE COMMDT 8TH NAP BN

43:SHRI. CHUMRENTHUNG L. KIKON
S/O LIPENTHUNG KIKON
N. LONGIDANG VILLAGE
WOKHA
CONSTABLE COMMDT 8TH NAP BN

44:SHRI. NCHUMBEMO NGULLIE
S/O MHATHUNG NGULLIE

SARON COLONY
WOKHA
CONSTABLE COMMDT 8TH NAP BN

45:SHRI. IKA H
S/O HETOSHE
SETAMI VILLAGE
ZUNHEBOTO
CONSTABLE COMMDT 8TH NAP BN

46:SHRI. YEMKONG CHANG
S/O SIPONG CHANG
CHINGMEI VILLAGE
TUENSANG
CONSTABLE COMMDT 8TH NAP BN

47:SHRI. HITO K. AYE
S/O KAVITO AYE
SATOI VILLAGE
ZUNHEBOTO
CONSTABLE COMMDT 8TH NAP BN

48:SHRI. MUGHATO I. SUMI
S/O IHOTO SUMI
AICHISAGGEMI VILLAGE
ZUNHEBOTO
CONSTABLE COMMDT 8TH NAP BN

49:SHRI. MUGHASHE AYE
S/O LT. LUHETO AYE
SURUMI VILLAGE
ZUNHEBOTO
CONSTABLE COMMDT 8TH NAP BN

50:SHRI. CHOPIKA CHOPI
S/O TOKHEHO CHOPHI
KHRIMTO VILLAGE
ZUNHEBOTO
CONSTABLE COMMDT 8TH NAP BN

51:SHRI. ASHITO H. SUMI
S/O HETOZU SUMI
AGHUNATO VILLAGE
ZUNHEBOTO
CONSTABLE COMMDT 8TH NAP BN

52:SHRI. L. ZUBEN ODYOU
S/O LANTHUNGO ODYUO

NEW LONGIDANG VILLAGE
WOKHACONSTABLE COMMDT 8TH NAP BN

53:SHRI. MARTIN JAMI
S/O MHONROA JAMI
PANGTI VILLAGE
WOKHA
CONSTABLE COMMDT 8TH NAP BN

54:SHRI. J. LIMHATHUNG LOTH
S/O N. JOHN
CHANGSU NEW VILLAGE
WOKHA
CONSTABLE COMMDT 8TH NAP BN

55:SHRI. JONAN H. CHISHI
S/O HUKATO CHISHI
HEZULHO VILLAGE
DIMAPUR
CONSTABLE COMMDT 8TH NAP BN

56:SHRI. ILOTO AYE
S/O PHOTOSHE AYE
TOKUGHA VILLAGE
DIMAPUR
CONSTABLE COMMDT 8TH NAP BN

57:SHRI. NGUKAVI V. ZHIMO
S/O VIKIYA ZHIMO
CHEKIYE VILLAGE
DIMAPUR
CONSTABLE COMMDT 8TH NAP BN

58:SHRI. HOKIVI SUMI
S/O LT. VITOTU SUMI
WOKHA TOWN
WOKHA
CONSTABLE COMMDT 8TH NAP BN

59:SHRI. L. SHOKHUM
S/O LONGKHANGBA
YATOR VILLAGE
TUENSANG
CONSTABLE COMMDT 8TH NAP BN

Advocate for : Z ZHIMOMI
Advocate for : GOVT ADV NL appearing for THE STATE OF NAGALAND
AND 58 ORS

Linked Case : WP(C)/193/2022

SHRI. KEKHRIESILIE RICHA AND 25 ORS
S/O KECHAVILIE RICHA

R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

2: SHRI. KEZHALESA KUOTSU

S/O KEDORU KUOTSU
R/O R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

3: SHRI. K. YIMKHONG

S/O KIULONGBA
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

4: SHRI. MUKAM

S/O MUKHE KHEPUR
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

5: SHRI. R. HAYITHUNG NGULLIE

S/O RENBENMO NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

6: SHRI. BENRITHUNG NGULLIE

S/O T.A.NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

7: SHRI. DZIESELHOUTUO

S/O LT. THEYIESAE NIENU
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

8: SMTI.MHONCHUMI Y.TSANGLAO

D/O YANBANTHUNG
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

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S/O VESHOI NAROH
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

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S/O BOKAHO
R/O CHANDMARI
KOHIMA
NAGALAND

11: SHRI.SHANGTSABA SANGTAM

S/O SETHRICHU SANGTAM
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

12: SHRI.T.YONGSEBA SANGTAM

S/O TINGBISE SANGTAM
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

13: SHRI.LAKIUMONG N.YIMCHUNGER

S/O NEOJI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

14: SHRI.KEZHAWELIE RICHA

S/O KECHAVILIE RICHA
R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

15: SMTI.VIBEIZONO KHRO

D/O LHOUSITO KHRO
R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

16: SHRI.NGAMPAL.KONYAK

S/O W. LEMWANG KONYAK
R/O CHUMOUREDIMA WARD NO.7
NAGALAND

17: SHRI.SUNGJEMINBA

S/O LIPOKSANGBA
R/O CHUMOUREDIMA WARD NO.7
NAGALAND

18: SHRI.KIHEUKIGUMBE RIAME

S/O RAMDAND
R/O CHUMOUREDIMA WARD NO.7
NAGALAND

19: SHRI.IMKONGNOKTANG

S/O IMLIAKUM
R/O CHUMOUREDIMA WARD NO.7
NAGALAND

20: SHRI.AKAM YIMCHUNGER

S/O Y. KEKUNG YIMCHUNGER
R/O CHUMOUREDIMA WARD NO.9
NAGALAND

21: SHRI.BOTO MURRU

S/O VIHUTO
R/O CHUMOUREDIMA WARD NO.1
NAGALAND

22: SHRI.LIDISE

S/O T. MUNGANCHO
R/O CHUMOUREDIMA WARD NO.7
NAGALAND

23: SHRI.HOKIGHE

S/O KHULU
R/O CHUMOUREDIMA WARD NO.4
NAGALAND

24: SHRI.EPOVEYI TETSOE

S/O VESUTO TETSOE
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

25: SHRI.IZAINEULE TEILIA

S/O GIELUI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

26: SHRI.DANIEL VURY

S/O ASHOMI VURY
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND
VERSUS

THE STATE OF NAGALAND AND 53 ORS
REPRESENTED BY THE CHIEF SECRETARY TO THE GOVERNMENT
OF NAGALAND

2:THE HOME COMMISSIONER

NAGALAND
KOHIMA

3:THE DIRECTOR GENERAL OF POLICE

NAGALAND
KOHIMA

4:THE COMMISSIONER OF POLICE

DIMAPUR
NAGALAND

5:THE SUPERINTENDENT OF POLICE

PEREN
NAGALAND

6:THE COMMANDANT

9TH NAP BN(INDIAN RESERVE)
SAIJANG
NAGALAND

7:SHRI. PAUZANTAD ZELIANG

A/O NGAMPING ZELIANG
NZAU VILLAGE
PEREN
CONSTABLE (GD)
S.P
PEREN

8:SHRI. KEBAPEULUNG

S/O KEYIGOGONG
R/O JALUKIE TOWN
PEREN

CONSTABLE (GD)
S.P
PEREN

9:SHRI. RANGZU HEGA

S/O KUPEI HEGA
PEREN NAMDU
PEREN

CONSTABLE (GD)
S.P
PEREN

10:SHRI. LUNEI JOHN

S/O SALU DOMINIC
NJAUNA VILLAGE
PEREN

CONSTABLE (GD)
S.P
PEREN

11:SHRI. BIKASH MECH

S/O PITU MECH
PURANA BAZAR
DIMAPUR

CONSTABLE (GD)
S.P

PEREN

12:SHRI. KHROZOLO THOPI

S/O KEKHWEYSONYI
CHIZAMI VILLAGE
PHEK

CONSTABLE (GD)

S.P

PEREN

13:SHRI. WETSOLO LASUH

S/O WEKOTSO LASUH
CHIZAMI VILLAGE
PHEK

CONSTABLE (GD)

S.P

PEREN

14:SHRI. THOMAS

S/O DEILUNGBUI ZELIANG
NZAUNA VILLAGE
PEREN

CONSTABLE (GD)

S.P

PEREN

15:SHRI. NAMTEILU PUTLANG

S/O PAUHEIDI PUTLANG
MBAULWA VILLAGE
PEREN

CONSTABLE (GD)

S.P

PEREN

16:SHRI. IMLIWAPANG LONGKUMER

S/O SUSUMEREN LONGKUMER
MERAkong VILLAGE
MOKOKCHUNG

CONSTABLE (GD)

S.P

PEREN

17:SHRI. KHUMPILI C

S/O CHOTHRISE
LANGZANGER VILLAGE
KIPHIRE
CONSTABLE (GD)
S.P
PEREN

18:SHRI. AGHAVI CHOPHY

S/O KHOVETO CHOPHY
PHILIMI VILLAGE
ZUNHEBOTO
CONSTABLE (GD)
S.P
PEREN

19:SHRI. ILEUSIBE

S/O HAIGUMHEI
PELETKIE VILLAGE
PEREN

CONSTABLE (GD)
S.P
PEREN

20:SHRI. TIAWAPANG JAMIR

S/O IMLICUHBA JAMIR
CHUCHUYIMLANG VILLAGE
MOKOKCHUNG
CONSTABLE (GD)
S.P
PEREN

21:SHRI. KELESE-O LUKE MEZE

S/O KEVITHUTO MEZE
JAKHAMA VILLAGE
KOHIMA
CONSTABLE (GD)
S.P
PEREN

22:SHRI. KEYICHETPEUNG

S/O ILIAGWANGBE
PEREN TOWN
PEREN

CONSTABLE (GD)
S.P
PEREN

23:SHRI. HUMTY

S/O HARSONG SIANG
PEREN TOWN
PEREN

CONSTABLE (GD)
S.P
PEREN

24:SHRI. WILUNGBO NCHANG

S/O PHIBANG
NCHANGRAM VILLAGE
PEREN

CONSTABLE (GD)
S.P
PEREN

25:SHRI. PAOHAU

S/O SEILAM
OLD NKIO VILLAGE
PEREN

CONSTABLE (GD)
S.P
PEREN

26:SMTI. ABOLI CHISHI

D/O TOHOLU
PHUSHUMI VILLAGE
ZUNHEBOTO

CONSTABLE (GD)
S.P
PEREN

27:SHRI. CHOPATHUNG L. JUNGIO

S/O LUMCHIO JUNGIO
YIKHUM VILLAGE
WOKHA
CONSTABLE (GD)
S.P
PEREN

28:SHRI. LONGTSUBEMO W. YANTHAN

S/O WAZAMO YANTHAN
WOKHA TOWN
WOKHA

CONSTABLE (GD)
S.P
PEREN

29:SHRI. WOPENTHUNG Y. NGULLIE

S/O YILANTHUNG
N.LONGIDANG VILLAGE
WOKHA
CONSTABLE (GD)
S.P
PEREN

30:SHRI. KICHANTHUNG LOTHAN

S/O RATSEMO LOTHAN
TSUNGIKI VILLAGE
WOKHA
CONSTABLE (GD)
S.P
PEREN

31:SHRI. LONGSHIBEMO N. ODYUO

S/O NJANTHUNG ODYUO
NEW RIPHIM VILLAGE
WOKHA
CONSTABLE (GD)
S.P
PEREN

32:SHRI. MHATHUNG KITHAN

S/O NJANIMO KITHAN
YIKHUM VILLAGE
WOKHA
CONSTABLE (GD)
S.P
PEREN

33:SHRI. J. EZANIMO LOTHAN

S/O JENINIMO LOTHAN
LONGLA VILLAGE
WOKHA
CONSTABLE (GD)
S.P
PEREN

34:SHRI. W. ZUBONTHUNG

S/O WOBANSAO
NIROYO VILLAGE
WOKHA

CONSTABLE (GD)
S.P
PEREN

35:SHRI. THUNGCHIO KITHAN

S/O NRITHUNG KITHAN
OLD RIPHIM VILLAGE
WOKHA
CONSTABLE (GD)
S.P
PEREN

36:SHRI. CHAPLUBO NEWMAN

S/O NAMTHIUWANGBO NEWMAN
NTU VILLAGE
PEREN
CONSTABLE (GD)
S.P
PEREN

37:SHRI. VIKASHE YEPHON

S/O KHEHEYI
GHUVISHE VILLAGE

ZUNHEBOTO
CONSTABLE (GD)
S.P
PEREN

38:SHRI BENCHUMO SHITIRI

S/O YANPOTHUNG
OLD CHANGSU VILLAGE
WOKHA
CONSTABLE (GD)
S.P
PEREN

39:SHRI. CHANGDAMA HONGANG

S/O S. HONGSA YIMLONG
CHINGMEI VILLAGE
TUENSANG
CONSTABLE (GD)
S.P
PEREN

40:SHRI. MUTUKHRU VENUH

S/O THUPUSEKHO VENUH
PHEK
CONSTABLE(GD)
9TH NAP BN(INDIAN RESERVE)

41:SHRI VESOSUYI

S/O PURUSA
DZULHA VILLAGE
PHEK

CONSTABLE(GD)
9TH NAP BN(INDIAN RESERVE)

42:SHRI. NUVETA VERO

S/O BESUVE VERO
CHEPUKETA VILLAGE
PHEK
CONSTABLE(GD)
9TH NAP BN(INDIAN RESERVE)

43:SHRI. YANPOTHUNG TUNGOE

S/O NEZEO TUNGOE
RIPHYIM VILLAGE
WOKHA
CONSTABLE(GD)
9TH NAP BN(INDIAN RESERVE)

44:SHRI. THECHAMO LOTH

S/O NONGOTHUNG LOTH
OLD RIPHYIM
WOKHA
CONSTABLE(GD)
9TH NAP BN(INDIAN RESERVE)

45:SHRI. MHAO M. MURRY

S/O MHONCHUMO MURRY
YIKHUM VILLAGE
WOKHA
CONSTABLE(GD)
9TH NAP BN(INDIAN RESERVE)

46:SHRI. CHUBAJIBA

S/O TEMJENNUNGSANG
KHENSA VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
9TH NAP BN(INDIAN RESERVE)

47:SHRI. CHUMREN S. PATTON

S/O M. STEPHEN PATTON
OLD RIPHYIM VILLAGE
WOKHA
CONSTABLE(GD)
9TH NAP BN(INDIAN RESERVE)

48:SHRI. MHONCHAMO ODYUO

S/O LT. REMOMO ODYUO
NEW RIPHYIM VILLAGE
WOKHA
CONSTABLE(GD)
9TH NAP BN(INDIAN RESERVE)

49:SHRI. RENTHUNGO E. LOTH

S/O ELONTHUNG LOTH
NUNGYING VILLAGE
WOKHA
CONSTABLE(GD)
9TH NAP BN(INDIAN RESERVE)

50:SHRI. SHANRHOMO C. ERUI

S/O CHONCHITHUNG L.ERUI
WOKHA TOWN
WOKHA
CONSTABLE(GD)
9TH NAP BN(INDIAN RESERVE)

51:SHRI. NRITHUNG S. KIKON

S/O SHIPEMO KIKON
CHUKITONG VILLAGE
WOKHA
CONSTABLE(GD)
9TH NAP BN(INDIAN RESERVE)

52:SHRI. LIMACHAN R. PATTON

S/O RELANTSAMO PATTON
OLD RIPHIM VILLAGE
WOKHA
CONSTABLE(GD)
9TH NAP BN(INDIAN RESERVE)

53:SHRI. ZAKITO T. ZHIMO

S/O TOVITO ZHIMO
LUMAMI
ZUNHEBOTO

CONSTABLE(GD)
9TH NAP BN(INDIAN RESERVE)

54:SHRI. PONGKHAO KHAMNUINGAN

S/O SUTHEM
TUENSANG TOWN
TUENSANG

CONSTABLE(GD)
9TH NAP BN(INDIAN RESERVE)

Advocate for : Z ZHIMOMI
Advocate for : GOVT ADV NL appearing for THE STATE OF NAGALAND
AND 53 ORS

Linked Case : WP(C)/199/2022

SHRI. KEKHRIESILIE RICHA AND 25 ORS
S/O KECHAVILIE RICHA

R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

2: SHRI. KEZHALESA KUOTSU

S/O KEDORU KUOTSU
R/O R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

3: SHRI. K. YIMKHONG

S/O KIULONGBA
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

4: SHRI. MUKAM

S/O MUKHE KHEPUR
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

5: SHRI. R. HAYITHUNG NGULLIE

S/O RENBENMO NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

6: SHRI. BENRITHUNG NGULLIE

S/O T.A.NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

7: SHRI. DZIESELHOUTUO

S/O LT. THEYIESAE NIENU

R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

8: SMTI.MHONCHUMI Y.TSANGLAO

D/O YANBANTHUNG
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

9: SHRI.VESUTO NAROH

S/O VESHOI NAROH
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

10: SHRI.VIOKA B

S/O BOKAHO
R/O CHANDMARI
KOHIMA
NAGALAND

11: SHRI.SHANGTSABA SANGTAM

/O SETHRICHU SANGTAM
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

12: SHRI.T.YONGSEBA SANGTAM

S/O TINGBISE SANGTAM
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

13: SHRI.LAKIUMONG N.YIMCHUNGER

S/O NEOJI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

14: SHRI.KEZHAWELIE RICHA

S/O KECHAVILIE RICHA
R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

15: SMTI.VIBEIZONO KHRO

D/O LHOUSITO KHRO
R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

16: SHRI.NGAMPAL.KONYAK

S/O W. LEMWANG KONYAK
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

17: SHRI.SUNGJEMINBA

S/O LIPOKSANGBA
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

18: SHRI.KIHEUKIGUMBE RIAME

S/O RAMDAND
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

19: SHRI.IMKONGNOKTANG

S/O IMLIAKUM
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

20: SHRI.AKAM YIMCHUNGER

S/O Y. KEKUNG YIMCHUNGER
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

21: SHRI.BOTO MURRU

S/O VIHUTO
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

22: SHRI.LIDISE

S/O T. MUNGANCHO
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

23: SHRI.HOKIGHE

S/O KHULU
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND

24: SHRI.EPOVEYI TETSOE

S/O VESUTO TETSOE
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

25: SHRI.IZAINEULE TEILIA

S/O GIELUI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

26: SHRI.DANIEL VURY

S/O ASHOMI VURY
R/O CHUMOUKEDIMA WARD NO.4
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THE STATE OF NAGALAND AND 100 ORS
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MOKOKCHUNG
NAGALAND

5:THE COMMANDANT

2ND NAP BATTALION
ALICHEN
MOKOKCHUNG
NAGALAND

6:THE COMMANDANT

13TH NAP (IR)
BATTALION
YAJANG - C
MOKOKCHUNG
NAGALAND

7:SHRI. MERENLEMBA

S/O MANGKODANGBA
R/O JAPU VILLAGE
MANGKOLEMBA
MOKOKCHUNG

CONSTABLE(GD)
SUPERINTENDENT OF POLICE

8:SHRI. P. PETER NGULLIE

S/O PICHAMO
R/O YIMKHA VILLAGE
WOKHA

CONSTABLE(GD)
SUPERINTENDENT OF POLICE

9:SHRI. TEMJENMAR

S/O NOKENKETBA
R/O MONGSENYIMTI VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

10:SHRI. TEMJENCHUBA

S/O TAKUTOBA
R/O CHANGTONGYA VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

11:SHRI. IMTITOSHI

S/O TALINUNGBA

R/O CHANGTONGYA VILLAGE MOKOKCHUNG

CONSTABLE(GD)
SUPERINTENDENT OF POLICE

12:SHRI. MEPUMEREN AO

S/O IMSUTOSHI
R/O SUPPLY COLONY
DIMAPUR
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

13:SHRI. L. MOANGKABA

S/O LANUTOSHI AO

R/O NGWALWA VILLAGE
PEREN

CONSTABLE(GD)
SUPERINTENDENT OF POLICE

14:SHRI. HEDIKOKPA

S/O TAREPKABA

R/O KHAR VILLAGE
MOKOKCHUNG

CONSTABLE(GD)
SUPERINTENDENT OF POLICE

15:SHRI. LIMANEKEN

S/O IMKONGANGSHI
R/O MOAYIMTI VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

16:SHRI. YAPANG T. JAMIR

S/O C. TIA JAMIR
R/O LONGJANG VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

17:SHRI. TINUSANEN

S/O MOSEM AO
R/O CHANGKI VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

18:SHRI. TAKOMONGBA

S/O MANGYANGREPBA R/O YANJANG A- VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

19:SHRI. N. MUTSUO HUMTSOE

S/O NTSEMO HUMTSOE
R/O MOILAN VILLAGE
WOKHA
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

20:SHRI. YARENNUNGBA

S/O ZUNGANUNGSANG
R/O LONGMISA VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

21:SHRI. IMLIKOKBA

S/O WAIMEREN
R/O UNGMA VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

22:SHRI. KHYOCHAMO NGULLIE

S/O MONGTHUNGO NGULLIE
R/O TSUNGIKI VILLAGE
WOKHA
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

23:SHRI. CHUBAMAONG

S/O NIKENTOSHI
R/O CHUNGTIA VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

24:SHRI. AYONGTIPANG

S/O RENDIKABA
R/O ASANGMA VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

25:SHRI. BENJUNGMOA AIER

S/O NOKLENSASHI
R/O SUNGRATSU VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

26:SHRI. EVOTHUNG K. JUNGIO

S/O YIKHUM
R/O WOKHA VILLAGE
WOKHA

CONSTABLE(GD)
SUPERINTENDENT OF POLICE

27:SMTI. NUNGSENTILA.I

D/O IMLIMAR

R/O KILINGMEN VILLAGE
MOKOKCHUNG

CONSTABLE(GD)
SUPERINTENDENT OF POLICE

28:SHRI. SUYIMMEREN LONGKUMER

S/O CHUBA
R/O UNGMA VILLAGE
MOKOKCHUNG

CONSTABLE(GD)
SUPERINTENDENT OF POLICE

29:SMTI. TAJENNARO

D/O TEMSUMAYANG
R/O CHANGKI VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

30:SMTI. TALIKALA

D/O IMCHATEMSU

R/O CHANGKI VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

31:SMTI. THANGPONG S. LONGSHE

S/O SHELLEM LONGSHE
R/O PATHSO VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

32:SMTI. NZANBENI YANTHAN

D/O WONIMO YANTHAN

R/O OLD CHANGSU VILLAGE
WOKHA
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

33:SHRI. TIAKUMZUK

S/O S/O IMDONGNOCHET

R/O UNITY COLONY
PURANA BAZAR
DIMAPUR
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

34:SHRI. TONAKA I. AWOMI

S/O INASHE AWOMI
R/O KULHOPU VILLAGE
ZUNHEBOTO
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

35:SHRI. JOSEPH NRANIMO NGULLIE

S/O NARIMO NGULLIE

R/O OLD RIPHIM VILLAGE
WOKHA

CONSTABLE(GD)
SUPERINTENDENT OF POLICE

36:SHRI. C. PHAKMEI PHOM

S/O CHAUBA PHOM

R/O AUCHING VILLAGE
LONGLENG

CONSTABLE(GD)
SUPERINTENDENT OF POLICE

37:SHRI. JONGPONGTOSHI

S/O RONGSENSOSANG
R/O LONGKONG VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

38:SMTI. WATIKALA

D/O TIALEMZUNG
R/O CHUCHUYIMLANG
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

39:SMTI. MOATOLA CRYSTAL

D/O I. LIMATOSHI

R/O WAROMONG VILLAGE

MOKOKCHUNG

CONSTABLE(GD)
SUPERINTENDENT OF POLICE

40:SHRI. LONGKIMTOSHI

S/O IMZANGLUBA
R/O JAPU VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

41:SHRI. SAKOTIBA

S/O IMTIYADET
R/O MONGSENYIMTI VILLAGE
MOKOKCHUNG
CONSTABLE(GD)
SUPERINTENDENT OF POLICE

42:SHRI. L. AOSANEN AO

S/O LIPOKWATI
R/O YAONGYIMSEN VILLAGE
MOKOKCHUNG
CONSTABLE 2ND NAP BN
ALICHEN

43:SHRI. IMSONGTOSHI

S/O LT. KIKUMSUNGBA
R/O UNGER VILLAGE
MOKOKCHUNG
CONSTABLE 2ND NAP BN
ALICHEN

44:SHRI DUMUVE KEYHO

S/O NUHUTSEI KEYHO
R/O PHEK VILLAGE

CONSTABLE 2ND NAP BN
ALICHEN

45:SHRI. VERAKHO DOZO

S/O SEVOYI DOZO

R/O PHEK VILLAGE

CONSTABLE 2ND NAP BN
ALICHEN

46:SHRI. MAVE DHUVO

S/O VEDOYI DHUVO

R/O THUVOPISU VILLAGE

CONSTABLE 2ND NAP BN
ALICHEN

47:SHRI. HITOVI KIBA

S/O LT. ZHEKUTO KIBA
R/O SATAMI VILLAGE
ZUNHEBOTO
CONSTABLE 2ND NAP BN
ALICHEN

48:SHRI. JOSHUA ACHUMI

S/O KHEVISHE
R/O SUMI SETTSU VILLAGE
AKULUTO
ZUNHEBOTO
CONSTABLE 2ND NAP BN
ALICHEN

49:SHRI. KAKUTO A. ACHUMI

S/O AHOTO ACHUMI

R/O SUMI SETTSU VILLAGE
ZUNHEBOTO
CONSTABLE 2ND NAP BN
ALICHEN

50:SHRI. KABOTO N.

S/O NITOYI SUMI

R/O SUMI SATTSU VILLAGE
ZUNHEBOTO

CONSTABLE 2ND NAP BN

ALICHEN

51:SHRI. KHETOHO CHOPHY

S/O YEVIKHE CHOPHY

R/O PHISHUMI VILLAGE
ZUNHEBOTO
CONSTABLE 2ND NAP BN
ALICHEN

52:SHRI. IMTONGKABA

S/O BENDANGTOSHI

R/O CHUCHUYIMLANG VILLAGE
MOKOKCHUNG
CONSTABLE 2ND NAP BN
ALICHEN

53:SHRI. AVILHOU SEYIE

S/O NEISETSO
R/O TUOPHEMA VILLAGE
KOHIMA
CONSTABLE 2ND NAP BN
ALICHEN

54:SHRI. CHANGTSULONG

S/O LT. IMTILEPBA

R/O LONGKUM VILLAGE
MOKOKCHUNG

CONSTABLE 2ND NAP BN
ALICHEN

55:SHRI. KIBOTO K. WOKHA
S/O KIYEKHU WOKHA
R/O MAROMI VILLAGE
ZUNHEBOTO
CONSTABLE (GD) 2ND BN
ALICHEN

56:SHRI. R. CHICHANTHUNG MURRY
S/O RENTHUNGO MURRY
R/O YIKHUM VILLAGE

WOKHA
CONSTABLE (GD) 2ND BN
ALICHEN

57:SHRI. THUNGCHIBEMO B. PATTON
S/O BENCHUMO PATTON
R/O OLD RIPHYIM VILLAGE
WOKHA
CONSTABLE (GD) 2ND BN
ALICHEN

58:SHRI. KHYOTHUNGO KIKON
S/O YANLOW KIKON
R/O TSUNGKI VILLAGE
WOKHA
CONSTABLE (GD) 2ND BN
ALICHEN

59:SHRI. TAKOSOSANG
S/O IMKONGKUMZUK
R/O ALICHEN VILLAGE
MOKOKCHUNG
CONSTABLE (GD) 2ND BN
ALICHEN

60:SHRI. ZUCHAMO N
S/O LT. NPHYIO
R/O YIKHUM VILLAGE
WOKHA
CONSTABLE (GD) 2ND BN
ALICHEN

61:SHRI. ISAK K
S/O KURAKCHIM
R/O NUTSU VILLAGE
KIPHIRE
CONSTABLE (GD) 2ND BN
ALICHEN

62:SHRI. SUPONGNOK
S/O IMIMSUTOSHI
R/O AKHOYA VILLAGE
MOKOKCHUNG
CONSTABLE (GD) 2ND BN
ALICHEN

63:SHRI. ELANTHUNG YANTHANG
S/O ARAO LOTH

R/O NEW CHANGSU VILLAGE
WOKHA
CONSTABLE (GD) 2ND BN
ALICHEN

64:SHRI. WONGCHIBEMO KIKON
S/O LT. WOZAMO KIKON
R/OBHANDARI VILLAGE
WOKHA
CONSTABLE (GD) 2ND BN
ALICHEN

65:SHRI. MHONYAMO NGULLIE
S/O CHANCHIBEMO NGULLIE
R/O N. LONGIDANG VILLAGE
CONSTABLE (GD) 2ND BN
ALICHEN

66:SHRI. PHYOBEMO PATTON
S/O SHANBEMO PATTON
R/O DIPHUPAR N VILLAGE
CHUMUKEDIMA
CONSTABLE (GD) 2ND BN
ALICHEN

67:SHRI. VINATO CHISHI
S/O HOVIKHE CHISHI
R/O AJIQAMI VILLAGE
ZUNHEBOTO
CONSTABLE (GD) 2ND BN
ALICHEN

68:SHRI. ABENTHUNG E. JUNGIO
HAVILDAR (GD) 13TH NAP (IR) BN
YAJANG C

69:SHRI. CHANGLAI
S/O HONGKAP
R/O LANGMEING VILLAGE
MON
HAVILDAR (GD) 13TH NAP (IR) BN
YAJANG C

70:SHRI. KIVISHE K. TISSEA
S/O KAHOSHE TISSEA
R/O SATAMI VILLAGE
ZYNHEBOTO
CONSTABLE(GD) 13TH NAP (IR) BN

YAJANG C

71:SHRI. AGWASIN SEB
S/O LOGUSENG SEB
R/O TSEMINYU VILLAGE
TSEMINYU
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

72:SHRI. C. PANPHA KONYAK
S/O CHINGLEI KONYAK
R/O SHEANGHAH CHINGNYU VILLAGE
MON
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

73:SHRI. AQHESHE SUMI
S/O ZHETHAVI SUMI
R/O USUTOMI VILLAGE
ZUNHEBOTO
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

74:SHRI. Y. KHEKIYE SUMI
S/O YESHITO
R/O KICHILIMI VILLAGE
ZUNHEBOTO
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

75:SHRI. VIKEDUOLIE METHA
S/O NEIKETHOZO METHA
R/O NEW CHUMUKEDIMA VILLAGE
CHUMUKEDIMA
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

76:SHRI. VIEKHROPE
S/O LHOUSHE
R/O KHEZHAKENO VILLAGE
PHEK
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

77:SHRI. KUVEZO RHAKHO
S/O VETHONYI RHAKHO
R/O ZANI VILLAGE
DIMAPUR

CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

78:SHRI. KHOTSOLO
S/O LHOUPENYI
R/O KHEZHAKENO VILLAGE
PHEK
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

79:SHRI. NEIKHROTSO
S/O D. KOLHO KOZA
R/O KHEZHAKENO VILLAGE
PHEK
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

80:SHRI. VIETE
S/O VISALIE
R/O KHEZHAKENO
PHEK
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

81:SHRI. MHATHUNG L. JAMI
S/O LIKAO JAMI
R/O MERAPANI VILLAGE
WOKHA
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

82:SHRI. TEPEKHRUTO
S/O LT. KEVILESU
R/O ZHADIMA VILLAGE
KOHIMA
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

83:SHRI. MHAO NGULLIE
S/O LT. NRIKHON NGULLIE
R/O NUNGYING VILLAGE
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

84:SHRI. ZUCHANBEMO C. KIKON
S/O CHOPANTHUNG KIKON
R/O YANTHAMO VILLAGE
WOKHA

CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

85:SHRI. K. RHANBEMO KITHAN
S/O KILO KITHAN
R/O OLD RIPHYIM VILLAGE
WOKHA
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

86:SHRI. NZANBEMO Z. TUNGOE
S/O. R. ZUBEMO YUNGOE
R/O R/O OLD RIPHYIM VILLAGE
WOKHA
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

87:SHRI. VIKETOUZO RUPRE-O
S/O SOLHOU RUPRE-O
R/O CHEICHAMA VILLAGE
KOHIMA
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

88:SHRI. N. CHOBTHUNG ENNI
S/O NRABEMO ENNI
R/O OLD CHANGSU VILLAGE
WOKHA
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

89:SHRI. H. LONGSHITHUNG LOTH
S/O HACHIO LOTH
R/O OLD CHANGSU VILLAGE
WOKHA
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

90:SHRI. CHIBEMO L. LOTH
S/O LAVANTHUNG MURRY
R/O YIKHUM VILLAGE
WOKHA
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

91:SHRI KAWOTO S ASSUMI
S/O SHITVI
R/O PHUYE OLD VILLAGE

ZUNHEBOTO
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

92:SHRI. PANKATHUNG PATTON
S/O NYANCHUMO PATTON
R/O OLD RIPHYIM VILLAGE
WOKHA
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

93:SHRI. CHUMREMO M. ODYUO
S/O MHATHUNG ODYUO
R/O ENGLAN VILLAGE
WOKHA
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

94:SHRI. NZANTHUNG R. LOTH
S/O RENCHUMO LOTH
R/O LONGSA VILLAGE
WOKHA
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

95:SHRI. VIENILO
S/O KHAPELO
R/O KHEZHAKENO
PHEK
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

96:SHRI. NUKUZO DOZA
S/O RAZU-O DOZA
R/O THEVOPSIU VILLAGE
PHEK
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

97:SHRI. ROPFEVIE KOZA
S/O LT. TEISOVI KOZA
R/O KHEZHAKENO
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

98:SHRI. AOCHIBA AIER
S/O ALIKABA AIER
R/O MOPUNCHUKET VILAGE

CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

99:SHRI. KROVE KOZA
S/O MEZELHOU KOZA
R/O SODZULHOU VILLAGE
CHUMUKEDIMA
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

100:SHRI. RUKUVO YHOBU
S/O. MUDOHUYI YHOBU
R/O PFUTSERO VILLAGE
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

101:SHRI. VINOTO AYEMI
S/O MITHIHE AYEMI
R/O SHOZUVI VILAGE
CHUMUKEDIMA
CONSTABLE(GD) 13TH NAP (IR) BN
YAJANG C

Advocate for : Z ZHIMOMI
Advocate for : GOVT ADV NL appearing for THE STATE OF NAGALAND
AND 100 ORS

Linked Case : WP(C)/198/2022

SHRI. KEKHRIESILIE RICHA AND 25 ORS
S/O KECHAVILIE RICHA

R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

2: SHRI. KEZHALESA KUOTSU

S/O KEDORU KUOTSU
R/O R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

3: SHRI. K. YIMKHONG

S/O KIULONGBA
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

4: SHRI. MUKAM

S/O MUKHE KHEPUR
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

5: SHRI. R. HAYITHUNG NGULLIE

S/O RENBENMO NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

6: SHRI. BENRITHUNG NGULLIE

S/O T.A.NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

7: SHRI. DZIESELHOUTUO

S/O LT. THEYIESAE NIENU
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

8: SMTI.MHONCHUMI Y.TSANGLAO

D/O YANBANTHUNG
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

9: SHRI.VESUTO NAROH

S/O VESHOI NAROH
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

10: SHRI.VIOKA B

S/O BOKAHO
R/O CHANDMARI
KOHIMA
NAGALAND

11: SHRI.SHANGTSABA SANGTAM

S/O SETHRICO SANGTAM
R/O CHUMOUKEDIMA WARD NO.10

NAGALAND

12: SHRI.T.YONGSEBA SANGTAM

S/O TINGBISE SANGTAM
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

13: SHRI.LAKIUMONG N.YIMCHUNGER

S/O NEOJI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

14: SHRI.KEZHAWELIE RICHA

S/O KECHAVILIE RICHA
R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

15: SMTI.VIBEIZONO KHRO

D/O LHOUSITO KHRO
R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

16: SHRI.NGAMPAI L.KONYAK

S/O W. LEMWANG KONYAK
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

17: SHRI.SUNGJEMINBA

S/O LIPOKSANGBA
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

18: SHRI.KIHEUKIGUMBE RIAME

S/O RAMDAND
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

19: SHRI.IMKONGNOKTANG

S/O IMLIAKUM
R/O CHUMOUKEDIMA WARD NO.7

NAGALAND

20: SHRI.AKAM YIMCHUNGER

S/O Y. KEKUNG YIMCHUNGER
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

21: SHRI.BOTO MURRU

S/O VIHUTO
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

22: SHRI.LIDISE

S/O T. MUNGANCHO
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

23: SHRI.HOKIGHE

S/O KHULU
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND

24: SHRI.EPOVEYI TETSOE

S/O VESUTO TETSOE
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

25: SHRI.IZAINEULE TEILIA

S/O GIELUI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

26: SHRI.DANIEL VURY

S/O ASHOMI VURY
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND
VERSUS

THE STATE OF NAGALAND AND 62 ORS
REPRESENTED BY THE CHIEF SECRETARY TO THE GOVERNMENT
OF NAGALAND

2:THE HOME COMMISSIONER
NAGALAND KOHIMA

3:THE DIRECTOR GENERAL OF POLICE
NAGALAND KOHIMA

4:THE COMMANDANT 7TH NAP BN
BHANDARI-WOKHA
NAGALAND

5:THE COMMANDANT
12TH NAP BN (IR)
CHINGTOK
LONGLENG
NAGALAND

6:SHRI. KUTHOVEZO SAPU
S/O MULUYI SAPU
R/O PHUHGI VILLAGE
CHOZUBA
PHEK
CONSTABLE (GD) 7TH NAP BN

7:SHRI. TESOVIKHO THORIE
S/O THEPFUSATUO THORIE
R/O KIGWEMA VILLAGE
KOHIMA
CONSTABLE (GD) 7TH NAP BN

8:SHRI. HUKHONIEYI CHUZHO
S/O TSOVEYI CHUZHO
R/O PHUSACHODU VILLAGE
PHEK
CONSTABLE (GD) 7TH NAP BN

9:SHRI. CISAZO NYEKHA
S/O SHORHIVEYI NYEKHA
R/O YORUBA VILLAGE
CHOZUBA
PHEK
CONSTABLE (GD) 7TH NAP BN

10:SHRI. SATO SAPU
S/O NAZA-O SAPU
R/O PHUHGI VILLAGE
CHOZUBA
PHEK

CONSTABLE (GD) 7TH NAP BN

11:SHRI. B.S. YANGER
S/O BENSUKIU
R/O SHAMATOR VILLAGE
TUENSANG
CONSTABLE (GD) 7TH NAP BN

12:SHRI. MARTIN NGULLIE
S/O ORENTHUNG NGULLIE
R/O SENJUM VILLAGE
DIMAPUR
CONSTABLE (GD) 7TH NAP BN

13:SHRI. METEKHRIETUO ZASHUMO
S/O LT. MEDOVILIE ZASHUMO
R/P PHESAMA VILLAGE
KOHIMA
CONSTABLE (GD) 7TH NAP BN

14:SHRI. KHESETO YHOSHU
S/O TSILIE YHOSHU
R/O KIGWEMA VILLAGE
KOHIMA
CONSTABLE (GD) 7TH NAP BN

15:SHRI. ATSABA
S/O SHITIVI
R/O THSINGAR VILLAGE
KIPHI
CONSTABLE (GD) 7TH NAP BN

16:SHRI. NONGOTHUNG YANTHAN
S/O MOTSEMO YANTHAN
R/O MEKOKLA VILLAGE
WOKHA
CONSTABLE (GD) 7TH NAP BN

17:SHRI. YIRON LOTHAN
S/O REV. M. WOBEN
LOTHAN
R/O CHUMUKEDIMA BLOCK III
DIMAPUR
CONSTABLE (GD) 7TH NAP BN

18:SHRI. C. YANAMO LOTHAN
S/O CHONPATHUNG
R/O KOIO VILLAGE

WOKHA
CONSTABLE (GD) 7TH NAP BN

19:SHRI. ZUCHANBEMO K. JAMI
S/O KHONCHIO LOTH
R/O AKUK OLD VILLAGE
WOKHA
CONSTABLE (GD) 7TH NAP BN

20:SHRI. ORENVUNGO KIKON
S/O NTSEMO KIKON
R/O BHANDARI
WOKHA
CONSTABLE (GD) 7TH NAP BN

21:SHRI. V. ELOM PHOM
S/O VANSUM PHOM
R/O YONGNYAH VILLAGE
LONLENG
CONSTABLE (GD) 7TH NAP BN

22:SHRI. CHUNDEMO A. PATTON
S/O ANDREW PATTON
R/O RIPHIM VILLAGE
WOKHA
CONSTABLE (GD) 7TH NAP BN

23:SHRI. Y. EZANBEMO EZUNG
S/O YANPVU EZUNG
R/O TSUNGIKI VILLAGE
WOKHA
CONSTABLE (GD) 7TH NAP BN

24:SHRI. ARENTHUNG NGULLIE
S/O PUNATHUNG NGULLIE
R/O TSUNGIKI VILLAGE
WOKHA
CONSTABLE (GD) 7TH NAP BN

25:SHRI. P. PETER NGULLIE
S/O PICHAMO NGULLIE
R/O YIMKHA VILLAGE
WOKHA
CONSTABLE (GD) 7TH NAP BN

26:SHRI. W. RHONBENTHUNG KIKON
S/O WODEMO KIKON
R/O MUNGYA VILLAGE

WOKHA
CONSTABLE (GD) 7TH NAP BN

27:SHRI. JANDEMO KITHAN
S/O NРАНBEMO KITHAN
R/O OLD CHANGSU VILLAGE
WOKHA
CONSTABLE (GD) 7TH NAP BN

28:SHRI. ORENTHUNG JUNGIO
S/O RENJAMO JUNGIO
R/O YIKHUM VILLAGE
WOKHA
CONSTABLE (GD) 7TH NAP BN

29:SHRI. SATHUNGO
S/O C. SHUMBENTHUNG NGULLIE
R/O NIROYO VILLAGE
WOKHA
CONSTABLE (GD) 7TH NAP BN

30:SHRI. CHONPEN PATTON
S/O MHONCHAMO PATTON
R/O SERIKA VILLAGE
WOKHA
CONSTABLE (GD) 7TH NAP BN

31:SHRI. BIDEMO PATTON
S/O PONTHUNGO PATTON
R/O OLD RIPHYIM VILLAGE
WOKHA
CONSTABLE (GD) 7TH NAP BN

32:SHRI. SHANCHOTHUNG M. PATTON
S/O MISAMO PATTON
R/O LAKHUTI VILLAGE
WOKHA
CONSTABLE (GD) 7TH NAP BN

33:SHRI. JOSEPH C. KONYAK
S/O CHI VILLAGE
MON
CONSTABLE (GD) 7TH NAP BN

34:SHRI. A. RENBEN NGULLIE
S/O ANYIMO NGULLIE
R/O WOKHA TOWN
WOKHA

CONSTABLE (GD) 7TH NAP BN

35:SHRI. NCHUMBEMO M. PATTON
S/O MHATSU PATTON
R/O OLD RIPPYIM VILLAGE
WOKHA
CONSTABLE (GD) 12TH NAP BN

36:SHRI. L. BENCHUMA PATTON
S/O LICHUMTHUNG PATTON
R/O OLD RIPPYIM VILLAGE
WOKHA
CONSTABLE (GD) 12TH NAP BN

37:SHRI. LICHON PATTON
S/O C. NYANBEMO LOTH. R/O OLD RIPPYIM VILLAGE
WOKHA
CONSTABLE (GD) 12TH NAP BN

38:SHRI. NONGHOTHUNG J. PATTON
S/O JAMES PATTON
R/O OLD RIPPYIM VILLAGE
WOKHA
CONSTABLE (GD) 12TH NAP BN

39:SHRI. THUNGBENSHAN NGULLIE
S/O CHUMZAMO
R/O MUNGYA VILLAGE
WOKHA
CONSTABLE (GD) 12TH NAP BN

40:SHRI. RENBEN ODYUO
S/O R. ZACHOMO ODYUO
R/O YIKHUM VILLAGE
WOKHA
CONSTABLE (GD) 12TH NAP BN

41:SHRI. CHOPATHUNG EZUNG
S/O MHONBEMO EZUNG
R/O TSUNGIKI VILLAGE
CONSTABLE (GD) 12TH NAP BN

42:SHRI. ULICK E. PATTON
S/O E. PATTON
R/O PANGTI VILLAGE
CONSTABLE (GD) 12TH NAP BN

43:SHRI. T. TSUBEMO NGULLIE

S/O THUNGYAMO NGULLIE
R/O N. LONGIDANG VILLAGE
WOKHA
CONSTABLE (GD) 12TH NAP BN

44:SHRI. THUNGCHIBEMO
S/O KHOBEMO
R/O KOIO VILLAGE
CONSTABLE (GD) 12TH NAP BN

45:SHRI. ZUCHUMTHUNG W. PATTON
S/O WOBEMO PATTON
R/O CHANGSU VILLAGE
WOKHA
CONSTABLE (GD) 12TH NAP BN

46:SHRI. CHONGCHIBEMO
R/O MUNGYA VILLAGE
WOKHA
CONSTABLE (GD) 12TH NAP BN

47:SHRI. NYUTILO
S/O LT. THOZUSIE
R/O LEPHORI VILLAGE
WOKHAC
ONSTABLE (GD) 12TH NAP BN

48:SHRI. R. ZUBEMO SHITIRI
S/O RENCHIO SHITIRI
R/O PANGTI VILLAGE
WOKHA
CONSTABLE (GD) 12TH NAP BN

49:SHRI. JIHOUSIE
S/O ZHIESUTHO
R/O MELURI VILLAGE
PHEK
CONSTABLE (GD) 12TH NAP BN

50:SHRI. CHINGLAW PHOM
S/O C.N. SHAMPHANG PHOM
R/O YIMCHONG VILLAGE
LONGLENG
CONSTABLE (GD) 12TH NAP BN

51:SHRI. THSUTHISIE R. NYUWI
S/O RHUZUTHO S. NYUWI
R/O MELURI VILLAGE

PHEK
CONSTABLE (GD) 12TH NAP BN

52:SHRI. L. MALEM PHOM
S/O LONGKANG
R/O YAOYIMCHEN VILLAGE
LONGLENG
CONSTABLE (GD) 12TH NAP BN

53:SHRI. SAWIETHO NYUWI
S/O SARUSIE NYUWI
R/O KHUMIASU VILLAGE
MELURI
PHEK. CONSTABLE (GD) 12TH NAP BN

54:SHRI. PONGPA K. KONYAK
S/O KHANGO KONYAK
R/O PESSAO VILLAGE
TOBU
MON
CONSTABLE (GD) 12TH NAP BN

55:SHRI. ALIBA SANGTAM
S/O MOATOSHI SANGTAM
R/O CHARE OLD TOWN
TUENSANG
CONSTABLE (GD) 12TH NAP BN

56:SHRI. PANGSHUNG PHOM
S/O NAMLEM PHOM
R/O HUKPHANG VILLAGE
LONGLENG
CONSTABLE (GD) 12TH NAP BN

57:SHRI. ERENBEMO HUMTSOE
S/O NYANTHUNG HUMTSOE
R/O PONGIDONG VILLAGE
WOKHA
CONSTABLE (GD) 12TH NAP BN

58:SHRI. YANTHUNGO LOTH
S/O EZO KIKO
R/O CHUKITONG VILLAGE
WOKHA
CONSTABLE (GD) 12TH NAP BN

59:SHRI. RHONTHUNGO LOTH
S/O KHUMLAMO

R/O YANTHAMO VILLAGE
WOKHA
CONSTABLE (GD) 12TH NAP BN

60:SHRI. NCHUMBEMO TSOEPOE
S/O NYAMO TSOEPOE
R/O BHANDARI TOWN
WOKHA
CONSTABLE (GD) 12TH NAP BN

61:SHRI. CHIERTHETHO
S/O VISATHO VILLAGE
R/O MELURI VILLAGE
PHEK. CONSTABLE (GD) 12TH NAP BN

62:SHRI. SUKHABO SWU
S/O HEBOLIMI VILLAGE
ZUNHEBOTO
CONSTABLE (GD) 12TH NAP BN

63:SHRI. KITOVI ZHIMOMI
S/O TOKISHE ZHIMOMI
R/O SHOIZE VILLAGE
ZUNHEBOTO
CONSTABLE (GD) 12TH NAP BN

Advocate for : Z ZHIMOMI
Advocate for : GOVT ADV NL appearing for THE STATE OF NAGALAND
AND 62 ORS

Linked Case : WP(C)/191/2022

SHRI. KEKHRIESILIE RICHA AND 25 ORS
S/O KECHAVILIE RICHA

R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

2: SHRI. KEZHALESA KUOTSU

S/O KEDORU KUOTSU
R/O R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

3: SHRI. K. YIMKHONG

S/O KIULONGBA
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

4: SHRI. MUKAM

S/O MUKHE KHEPUR
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

5: SHRI. R. HAYITHUNG NGULLIE

S/O RENBENMO NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

6: SHRI. BENRITHUNG NGULLIE

S/O T.A.NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

7: SHRI. DZIESELHOUTUO

S/O LT. THEYIESAE NIENU
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

8: SMTI.MHONCHUMI Y.TSANGLAO

D/O YANBANTHUNG
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

9: SHRI.VESUTO NAROH

S/O VESHOI NAROH
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

10: SHRI.VIOKA B

S/O BOKAHO
R/O CHANDMARI
KOHIMA
NAGALAND

11: SHRI.SHANGTSABA SANGTAM

S/O SETHRICHONG SANGTAM
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

12: SHRI.T.YONGSEBA SANGTAM

S/O TINGBISE SANGTAM
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

13: SHRI.LAKIUMONG N.YIMCHUNGER

S/O NEOJI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

14: SHRI.KEZHAWELIE RICHA

S/O KECHAVILIE RICHA
R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

15: SMTI.VIBEIZONO KHRO

D/O LHOUSITO KHRO
R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

16: SHRI.NGAMPAL L.KONYAK

S/O W. LEMWANG KONYAK
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

17: SHRI.SUNGJEMINBA

S/O LIPOKSANGBA
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

18: SHRI.KIHEUKIGUMBE RIAME

S/O RAMDAND
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

19: SHRI.IMKONGNOKTANG

S/O IMLIAKUM
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

20: SHRI.AKAM YIMCHUNGER

S/O Y. KEKUNG YIMCHUNGER
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

21: SHRI.BOTO MURRU

S/O VIHUTO
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

22: SHRI.LIDISE

S/O T. MUNGANCHO
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

23: SHRI.HOKIGHE

S/O KHULU
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND

24: SHRI.EPOVEYI TETSOE

/O VESUTO TETSOE
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

25: SHRI.IZAINEULE TEILIA

S/O GIELUI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

26: SHRI.DANIEL VURY

S/O ASHOMI VURY
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND
VERSUS

THE STATE OF NAGALAND AND 86 ORS
REPRESENTED BY THE CHIEF SECRETARY TO THE GOVERNMENT
OF NAGALAND

2:THE HOME COMMISSIONER
NAGALAND KOHIMA

3:THE DIRECTOR GENERAL OF POLICE
NAGALAND KOHIMA

4:THE SR. SUPERINTENDENT OF POLICE
KOHIMA NAGALAND

5:SHRI. KEKHRULETO NALEO
S/O NEIDE NELEO
VISWEMA VILLAGE
KHUZAMA
KOHIMA. CONSTABLE
SP OFFICE
KOHIMA

6:SHRI. MEDOVIZO RHETSO
S/O RAZOUZEHO RHETSO
VISWEMA VILLAGE
KHUZAMA
KOHIMA. CONSTABLE
SP OFFICE
KOHIMA

7:SHRI. VEKUTO CHUZHO
S/O HUTSUZU CHUZHO
PHUSACHODU VILLAGE
PFUTSERO
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

8:SHRI. ZHOVETO KOTSO
S/O ADUVE KOTSO
PHUSACHODU VILLAGE
PFUTSERO
KOHIMA
CONSTABLE
SP OFFICE KOHIMA

9:SHRI. SETO MEDEO
S/O KHUSAHU MEDEO

KHULAZU BAWE VILLAGE
CHOZUBA
PHEK
CONSTABLE
SP OFFICE
KOHIMA

10:SHRI. KEVINGULE PAPHINO
S/O NELHOUSATO PAPHINO
PFUCHAMA VILLAGE
KHUZAMA
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

11:SHRI. MUGHAI ASSUMI
S/O KIHOSHE ASSUMI
AICHI SAGHEMI VILLAGE
SURUHUTO
ZUNHEBOTO
CONSTABLE
SP OFFICE KOHIMA

12:SHRI. KHRIEVOTUO
S/O MHALELHOULIE
ZHADIMA VILLAGE
CHIEPHOBOZOU PS KOHIMA. CONSTABLE SP OFFICE
KOHIMA

13:SHRI. RUKULU VESWUH
S/O PUSUPRA VESWUH
RUZAZHO VILLAGE
CHOZUBA
PHEK
CONSTABLE
SP OFFICE KOHIMA

14:SHRI. KUNUNGOI DOZO
S/O VEZHOPRA DOZO
THEVOPISUMI VILLAGE PHEK. CONSTABLE
SP OFFICE KOHIMA

15:SHRI. NEKHOZO
S/O VEKHWUSA
LONGSA VILLAGE
MOKOKCHUNG. CONSTABLE
SP OFFICE KOHIMA

16:SHRI. LANULEMBA
S/O LIKOKNUNGBA
LONGSA VILLAGE
MOKOKCHUNG. CONSTABLE
SP OFFICE KOHIMA

17:SHRI. TALIAKUM
S/O Y. SHILU
LONGSA VILLAGE
MOKOKCHUNG. CONSTABLE
SP OFFICE KOHIMA

18:SHRI. TSUYIMYONG
S/O LIMATONZUK
LONGSA VILLAGE
MOKOKCHUNG. CONSTABLE
SP OFFICE
KOHIMA

19:SHRI. ALEMTOSHI PONGENER
S/O I. IMKONGMEREN
LONGSA VILLAGE
MOKOKCHUNG. CONSTABLE
SP OFFICE KOHIMA

20:SHRI. IMKONGTOSHI
S/O HONGLIM
CHUCHUYIMLANG
MOKOKCHUNG
CONSTABLE
SP OFFICE
KOHIMA

21:SHRI. RUOKUOSATUO KIRE
S/O NGUTSOLIE KIRE
KOHIMA VILLAGE
KOHIMA
CONSTABLE SP OFFICE
KOHIMA

22:SHRI. ABESHWAR MECH
S/O BIJOY MECH
BAMUNPUKHURI
DIMAPUR
CONSTABLE
SP OFFICE
KOHIMA

23:SHRI. KEKHRIEVLIE PIENYU
S/O KHRIESALIETUO PIENYU
KOHIMA VILLAGE
KOHIMA. CONSTABLE
SP OFFICE
KOHIMA

24:SHRI. WONGTSUKIU Y. TIKHIR
S/O Y.YANLIMTHONG
ANATONGRE
KIPHIRE
CONSTABLE
SP OFFICE
KOHIMA

25:SHRI. KEVISATO
S/O KHRIESANGULIE
NERHEMA VILLAGE
KOHIMA. CONSTABLE
SP OFFICE
KOHIMA

26:SHRI. DILWAR HUSSAIN
S/O RAFE UDDIN
BAGAPAR-CACHAR
ASSAM. CONSTABLE
SP OFFICE
KOHIMA

27:SHRI. ITOBU SUMI
S/O NIHOTO
THILIXU VILLAGE
DIMAPUR
CONSTABLE
SP OFFICE KOHIMA

28:SHRI. ZHABOU METS
S/O RAZAMVU METS
GARIPHEMA VILLAGE
KOHIMA
SP OFFICE KOHIMA

29:SHRI. KELHOUSETUO SACHU
S/O DIEZELHOULIE SACHU
TOUPHEMA VILLAGE
KOHIMA
CONSTABLE

SP OFFICE
KOHIMA

30:SHRI. KELHOSETUO RIO
S/O DIEVAKHRIE RIO
CHIECHAMA VILLAGE
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

31:SHRI. NEIKHRIE-O KENGURUSIE
S/O PFUNGULIE KENGURUSIE
NERHEMA VILLAGE
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

32:SHRI. LEZOVOTUO
S/O VILASIELHOU
ZHADIMA VILLAGE
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

33:SMTI. THEJANINUO
D/O THEPFUKUOLIE KETS
GARIPHEMA VILLAGE
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

34:SHRI. KEYODEL KOTSO
S/O SUVIL LOYSO
KIDIMA VILLAGE
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

35:SHRI. THEGUOLHOULIE THEUDORE NGUSANYUU
S/O PELHOUTUO
PHESAMA VILLAGE
KOHIMA
CONSTABLE

SP OFFICE
KOHIMA

36:SHRI. NUNGOYI RUHO
S/O NUHURI RUHO
PHUSACHODU-PFUTSERO
PHEK
CONSTABLE
SP OFFICE
KOHIMA

37:SHRI.LOLANG S. KONYAK
S/O L. SHEICHING KONYAK
LANGMEING VILLAGE
MON
CONSTABLE
SP OFFICE
KOHIMA

38:SMTI. ELVINU NALEO
D/O PUDUSUL NALEO
VISWEMA VILLAGE
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

39:SHRI. VIMHAZO JOHN TSIRA
S/O SOSIELHOU TISRE
CHEDEMA VILLAGE
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

40:SHRI. VESOSUYI CHUZHO
S/O ZAVEYI CHUZHO
PHUSACHODU VILLAGE
PHEK CONSTABLE
SP OFFICE
KOHIMA

41:SHRI. PEWANG KONYAK
S/O SHINGWANG KONYAK
LONGPHOAH VILLAGE
MON
CONSTABLE
SP OFFICE

KOHIMA

42:SHRI. THEPFUVIZO METHA
S/O LT. BA-O METHA
CHIECHAMA VILAGE
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

43:SHRI. MEYASUNEP WALLING
S/O LIMAKUMZUK
SARING VILLAGE
MOKOKCHUNG

CONSTABLE
SP OFFICE
KOHIMA

44:SHRI. NEIKERUKHO KROSE
S/O V. JALIE
MEZOMA VILLAGE
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

45:SHRI. KELHOUVITUO THANYU
S/O ZIEZOLIE
THANYU
PHESAMA VILLAGE
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

46:SHRI. J. KUBEMO KHUVUNG
S/O JONDAN KHUVUNG
WOKHA VILLAGE
WOKHA
CONSTABLE
SP OFFICE
KOHIMA

47:SHRI. THEJAVIZO
S/O VISO
ZHADIMA VILLAGE
KOHIMA

CONSTABLE
SP OFFICE
KOHIMA

48:SMTI. ATHUNGBENI S.KITHAN
D/O SHIBENTHUNG KITHAN
YIKHUM VILLAGE
WOKHA.CONSTABLE
SP OFFICE
KOHIMA

49:SHRI. ALANTHUNG Y. ODYUO
S/O YAMPOTHUNG ODYUO
CHADALASHUNG VILLAGE
CONSTABLE
SP OFFICE
KOHIMA

50:SHRI. WOBANTHUNG M. KHUVUNG
S/O MHABEMO KHUVUNG
SHAKI VILLAGE
WOKHA
CONSTABLE
SP OFFICE
KOHIMA

51:SMTI. KEZEVINUO RULHO
D/O PEZAVITUO RULHO
NERHEMA
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

52:SHRI. AYHUNLO TEP
S/O HINILO TEP
KASHANYU VILLAGE
TSEMINYU
CONSTABLE
SP OFFICE
KOHIMA

53:SHRI. NCHUMBEMO KIKON
S/O MAHBEMO KIKON
MUNGYA VILAGE
WOKHA
CONSTABLE
SP OFFICE

KOHIMA

54:SHRI. CHARLICE PATTON
S/O ORENIMO PATTON
PANTONG VILLAGE
WOKHA
CONSTABLE
SP OFFICE
KOHIMA

55:SHRI. RENBEN PATTON
S/O LOYIO PATTON
OLD RIPHIM
WOKHA
CONSTABLE
SP OFFICE
KOHIMA

56:SHRI. EYINGTHUNG KIKON
S/O REMOMO KIKON
N. LONGIDANG
CONSTABLE
SP OFFICE
KOHIMA

57:SHRI. LIJAMO KITHAN
S/O NYANBEMO
YANPHA VILLAGE
WOKHA
CONSTABLE
SP OFFICE
KOHIMA

58:SHRI. S. BENJAMIN PATTON
S/O SULAMO PATTON
OLD CHANGSU
WOKHA
CONSTABLE
SP OFFICE
KOHIMA

59:SHRI. CHICHANBEMO Z. NGULLIE
S/O ZURENTHUNG NGULLIE
NUNGYING VILLAGE
WOKHA
CONSTABLE
SP OFFICE
KOHIMA

60:SMTI. LOZY PATTON
D/O YANBANGO
THILLONG
WOKHA
CONSTABLE
SP OFFICE
KOHIMA

61:SHRI. RENBEMO TUNGOE
S/O DANIEL TUNGOE
CHANGSU NEW
WOKHA
CONSTABLE
SP OFFICE
KOHIMA

62:SHRI. SENCHAMO O. LOTH
S/O OPENTHUNG LOTH
CHANGSU NEW
WOKHA
CONSTABLE
SP OFFICE
KOHIMA

63:SHRI. FUJAMO
S/O SOLANTHUNG
KOIO VILLAGE
WOKHA
CONSTABLE
SP OFFICE
KOHIMA

64:SMTI. NOYINGBENI M. KIKON
D/O MHAO KIKON
TSUNGIKI
WOKHA
CONSTABLE
SP OFFICE
KOHIMA

65:SMTI. NKHALUMI
D/O YANPANSIO
TSUNGIKI
WOKHA
CONSTABLE
SP OFFICE
KOHIMA

66:SHRI. YANRENTHUNG R. KIKON
S/O REBOMO KIKON
SELUKU VILLAGE
WOKHA
CONSTABLE
SP OFFICE
KOHIMA

67:SHRI. VIKHIETUO SEYIE
S/O VILHOULIE SEYIE
TUOPHEMA VILLAGE
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

68:SHRI. T. AVUNTHUNG LOTH
S/O THUNGJANBEMO LOTH
DOYANG VILLAGE
WOKHA
CONSTABLE
SP OFFICE
KOHIMA

69:SHRI. SANGTSOI
S/O HAIMONG
THONOKNYU VILLAGE
TUENSANG
CONSTABLE
SP OFFICE
KOHIMA

70:SMTI. SEYIEKUNUO LOHE
D/O KEKHRIENGILIE LOHEM
GARIPHEMA VILLAGE
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

71:SHRI. MEDOSA-O RUPRE-O
S/O NEILEZO RUPRE-O
TSIEMEKHUMA VILLAGE
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

72:SHRI. IMNACHUBA
S/O ALEMLIBA
SUNGRATSU
MOKOKCHUNG
CONSTABLE
SP OFFICE
KOHIMA

73:SHRI. VIRAL TSUKRU
S/O KESIRAL TSUKRU
KHUZAMA VILLAGE
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

74:SMTI. T. MOAINLA
D/O TSUKNUNG
CHUMUKEDIMA
DIMAPUR
CONSTABLE
SP OFFICE
KOHIMA

75:SHRI. YUBANGLANGBA LONGCHAR
S/O SHILUTSULAK LONGCHAR
CHUNGTIAYIMSEN
MOKOKCHUNG
CONSTABLE
SP OFFICE
KOHIMA

76:SHRI. SEVIZO SOPHIE
S/O TEPUCHIEO SOPHIE
JAKHAMA VILLAGE
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

77:SHRI. TUSTHONG SANG
S/O Y. TOREPKIU
TONOKNYU VILLAGE
TUENSANG
CONSTABLE
SP OFFICE
KOHIMA

78:SHRI. MHALESIELIE ROSINO
S/O RUUZELIE ROSINO
ZHADIMA VILLAGE
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

79:SHRI. KEDUONGULIE METHA
S/O VEKEDUO METHA
BOTSA
KOHIMA
CONSTABLE
SP OFFICE
KOHIMA

80:SHRI. TIANUNGBA JAMIR
S/O NUKSHIOLEM JAMIR
YAONGYIMSEN
SOTOKUR VILLAGE
TUENSANG
CONSTABLE
SP OFFICE
KOHIMA

81:SHRI. D. KUMTSU YIMCHUNGER
S/O DOKIU YIMCHUNGER
SOTOKUR VILLAGE
TUENSANG
CONSTABLE
SP OFFICE
KOHIMA

82:SHRI. W. LONGWA KONYAK
S/O WANGYEM KONYAK
WANGTI VILLAGE
MON
CONSTABLE
SP OFFICE
KOHIMA

83:SHRI. NUNGSANGPONG
S/O MAYANGNOKCHA
JAPU VILLAGE
WOKHA
CONSTABLE
SP OFFICE

KOHIMA

84:SHRI. ZUBENTHUNG HUMTSOE
S/O MHONYAMO HUMTSOE
LAKHUTI VILLAGE
WOKHA
CONSTABLE
SP OFFICE
KOHIMA

85:SHRI. S. KUITO YEPHTO
S/O SHIKHUEI YEPHTOM
NEW MONGER
KIPHIRE
CONSTABLE
SP OFFICE
KOHIMA

86:SHRI. KESHAMBU RENGMA
S/O BESWING RENGMA
TSEMINYU
CONSTABLE
SP OFFICE
KOHIMA

87:SHRI. LACHUM
MUNOMING YIMCHUNGER
MIMI VILLAGE
KIPHIRE
CONSTABLE
SP OFFICE
KOHIMA

Advocate for : Z ZHIMOMI
Advocate for : GOVT ADV NL appearing for THE STATE OF NAGALAND
AND 86 ORS

Linked Case : WP(C)/196/2022

SHRI. KEKHRIESILIE RICHA AND 25 ORS
S/O KECHAVILIE RICHA

R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

2: SHRI. KEZHALESA KUOTSU

S/O KEDORU KUOTSU
R/O R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

3: SHRI. K. YIMKHONG

S/O KIULONGBA
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

4: SHRI. MUKAM

S/O MUKHE KHEPUR
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

5: SHRI. R. HAYITHUNG NGULLIE

S/O RENBENMO NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

6: SHRI. BENRITHUNG NGULLIE

S/O T.A.NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

7: SHRI. DZIESELHOUTUO

S/O LT. THEYIESAE NIENU
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

8: SMTI.MHONCHUMI Y.TSANGLAO

D/O YANBANTHUNG
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

9: SHRI.VESUTO NAROH

S/O VESHOI NAROH
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

10: SHRI.VIOKA B

S/O BOKAHO
R/O CHANDMARI
KOHIMA
NAGALAND

11: SHRI.SHANGTSABA SANGTAM

S/O SETHRICHU SANGTAM
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

12: SHRI.T.YONGSEBA SANGTAM

S/O TINGBISE SANGTAM
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

13: SHRI.LAKIUMONG N.YIMCHUNGER

S/O NEOJI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

14: SHRI.KEZHAWELIE RICHA

S/O KECHAVILIE RICHA
R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

15: SMTI.VIBEIZONO KHRO

D/O LHOUSITO KHRO
R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

16: SHRI.NGAMPAI L.KONYAK

S/O W. LEMWANG KONYAK
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

17: SHRI.SUNGJEMINBA

S/O LIPOKSANGBA
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

18: SHRI.KIHEUKIGUMBE RIAME

S/O RAMDAND
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

19: SHRI.IMKONGNOKTANG

S/O IMLIAKUM
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

20: SHRI.AKAM YIMCHUNGER

S/O Y. KEKUNG YIMCHUNGER
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

21: SHRI.BOTO MURRU

S/O VIHUTO
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

22: SHRI.LIDISE

S/O T. MUNGANCHO
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

23: SHRI.HOKIGHE

S/O KHULU
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND

24: SHRI.EPOVEYI TETSOE

S/O VESUTO TETSOE
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

25: SHRI.IZAINEULE TEILIA

S/O GIELUI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

26: SHRI.DANIEL VURY

S/O ASHOMI VURY
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND
VERSUS

THE STATE OF NAGALAND AND 108 ORS
REPRESENTED BY THE CHIEF SECRETARY TO THE GOVERNMENT
OF NAGALAND

2:THE HOME COMMISSIONER

NAGALAND
KOHIMA

3:THE DIRECTOR GENERAL OF POLICE

NAGALAND
KOHIMA

4:THE SUPERINTENDENT OF POLICE

MON
NAGALAND

5:THE COMMANDANT

6TH NAP BATTALION
MON
NAGALAND

6:SHRI ASANGLA AO

D/O IMTINUKEN
R/O CHUCHUYIMLANG VILLAGE
MOKOKCHUNG
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

7:SHRI C. LONGSHING KONYAK

S/O CHINGPONG KONYAK
R/OWANCHING VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

8:SHRI HANGLÉN ONGBOU

S/O YENDIN
R/O SANGTAK VILLAGE
TUENSANG
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

9:SHRI NYAKPA

S/O KAIHEANG
R/O LONGCHING VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

10:SHRI MULETO NIENU

S/O THUYESAYI NIENU

R/O MUTSALE VILLAGE

PHEK
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

11:SHRI P. RATO LOHE

S/O KUTSAPO VILLAGE
PHEK
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

12:SHRI WANGPHE

S/O KHAMYUH
R/O MON VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

13:SHRI YEINGJONG KONYAK

S/O NGAMJOK KONYAK
R/O MON VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

14:SHRI T. AYUH

S/O K. TANWANG
R/O TANGNYU VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

15:SHRI WANGKOI KONYAK

S/O MANNGAT KONYAK
R/O TANGNYU VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

16:SHRI WANGYAO O

S/O ONGWANG
R/O S/CHINGNYU VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

17:SHRI LANGKHIO

S/O PANGPHI
R/O LANGNOKVILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

18:SHRI TEMBO

S/O BENDANGMONGBA
R/O SUNGRATSU VILLAGE
MOKOKCHUNG
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

19:SHRI EANGHUK KONYAK

S/O LANGPAI KONYAK
R/O LONGCHING VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

20:SHRI H. TONGMETH KONYAK

S/O HENTONG KONYAK
R/O CHINLONG VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

21:SHRI YIMKUMSASHI AO

S/O LIMASUNEP AO
R/O SUNGRATSU VILLAGE
MOKOKCHUNG
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

22:SHRI MANNYEI PHOM

S/O NGENYAK PHOM
R/O SAKSHI VILLAGE MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

23:SHRI VIKETHO TASE

S/O KEYOTSO TSAE
R/O JAKHAMA VILLAGE
KOHIMA
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

24:SHRI M. SOPONG KONYAK

S/O LT. METPONG KONYAK
R/O TOBU VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

25:SHRI WANGCHEM W. KONYAK

S/O P. WANGSHAK KONYAK
R/O CHAOHA CHINGNYU
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

26:SHRI KEALONG N KONYAK

S/O NEAMNEAI H KONYAK
R/O TOBU VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

27:SHRI HAMNYEI KONYAK

S/O WOKTHING KONYAK
R/O TAMLU VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

28:SHRI BENPHO KONYAK

S/O YAKAP KONYAK
R/O TAMLU VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

29:SHRI CHINGJAK N KONYAK

S/O NYEIWANG
R/O TANGNYU VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

30:SHRI P. SHENPHA KONYAK

S/O LT. PONWANG KONYAK
R/O LAMGMEANG VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

31:SHRI CHANGMONG KONYAK

S/O NYEWEN KONYAK
R/O NGANGCHING VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

32:SHRI NCHUNTHUNG EZUNG

S/O SHANJO EZUNG
R/O MEKOKLA VILLAGE
WOKHA
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

33:SHRI Y. HOTHONG

S/O YANGSOMONG
R/O RURUR VILLAGE
SHAMATOR
TUENSANG
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

34:SHRI H.HONMAN KONYAK

S/O HONE KONYAK
R/O TAMLU VILLAGE
LONGLENG
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

35:SHRI LITSATSI M. SANGTAM

S/O MUKHIMONG SANGTAM
R/O LANGKOK VILLAGE
KIPHIRE
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

36:SHRI KHRIEAVEYO THIRA

S/O NEIPHIZO
R/O KIKRUMA VILLAGE
PHEK
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

37:SHRI MHAETO RINGA

S/O AKRU RINGA
R/O CHOZUBA VILLAGE
PHEK
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

38:SHRI T. HANGPONG KONYAK

S/O M. TINGNEANG KONYAK
R/O PONGKONG VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

39:SHRI N. SHATNANG

S/O NYEME
R/O CHI VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

40:SHRI A. EHA KONYAK

S/O ANGPA KONYAK
R/O ANGPANG VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

41:SHRI H. MOBA

S/O HONGPE
R/O MONYAKSHU VILLAGE
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

42:SHRI WANGPONG KONYAK

S/O NGOHTAH KONYAK
R/O MON VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

43:SHRI M. PANGAH KONYAK

S/O P. MOISHOI KONYAK
R/O NGANGCHING VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

44:SHRI S. EMPE

S/O MONYAKSHO VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

45:SHRI CHINGLEI T.S

S/O TAICHING KONYAK
R/O WKACHING VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

46:SHRI CHANGLANG KONYAK

S/O NYAMPHOMG KONYAK
R/O CHANGLANGSHU VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

47:SHRI M. NOKKEI KONYAK

S/O MANSHEI KONYAK
R/O CHENMOHO VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

48:SHRI NOKPHONG KONYAK

S/O LT. C. NOKPANG KONYAK
R/O LEANGHA VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

49:SHRI YAKAI KONYAK

S/O LONGJOK KONYAK
R/O CHENMOHO VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

50:SHRI Y. PHOTHAK KONYAK

S/O YANGAN KONYAK
R/O LONGKEI VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

51:SHRI N. LEIYUH KONYAK

S/O NOKNEI KONYAK
R/O MON VILLAGE
MON
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

52:SHRI C. ASOBA

S/O CHILUMONG
R/O RURUR VILLAGE
TUENSANG
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

53:SHRI RONGSENNUNGBA SANGTAM

S/O MARLEMBA SANGTAM
R/O CHARE VILLAGE
TUENSANG
CONSTABLE
SR. SUPERINTENDENT OF POLICE.

54:SHRI L. SANGTI KONYAK

S/O LAUBA
R/O MONYAKSHU VILLAGE
MON
CONSTABLE (GD)
SR. SUPERINTENDENT OF POLICE.

55:SMTI AYEI KONYAK

D/O WANGJOAK KONYAK
R/O SHANGNYU VILLAGE
MON
CONSTABLE (GD)
SR. SUPERINTENDENT OF POLICE.

56:SHRI RENDEMO KIKON

S/O RHANBEMO
R/O OLD AGEE VILLAGE
WOKHA
CONSTABLE (GD)
SR. SUPERINTENDENT OF POLICE.

57:SHRI TANWANG KONYAK

S/O YENWANG KONYAK
R/O MON VILLAGE
MON
CONSTABLE (GD)
SR. SUPERINTENDENT OF POLICE.

58:SHRI L. PILAMO NGULLIE

S/O LT. LOMONGO NGULLIE
R/O OLD CHANGSU VILLAGE
WOKHA
CONSTABLE (GD)
SR. SUPERINTENDENT OF POLICE.

59:SMTI TAHMAN KONYAK

D/O SHANGTHAK KONYAK
R/O LONGTING VILLAGE
MON
CONSTABLE (GD)
SR. SUPERINTENDENT OF POLICE.

60:SHRI C. MANYEIH

S/O CHAKTO KONYAK
R/O MON VILLAGE
MON
CONSTABLE (GD)
SR. SUPERINTENDENT OF POLICE.

61:SHRI EKHAN KONYAK

S/O EYONG KONYAK
R/O CHANGLANG VILLAGE
MON
CONSTABLE (GD)
SR. SUPERINTENDENT OF POLICE.

62:SHRI NGEPAM KONYAK

S/O TOPHA KONYAK
R/O LONGWA VILLAGE
MON
CONSTABLE (GD)
SR. SUPERINTENDENT OF POLICE.

63:SMTI APHAM KONYAK

D/O YANGTHOAK
R/O SHANGSA VILLAGE
MON
CONSTABLE (GD)
SR. SUPERINTENDENT OF POLICE.

64:SHRI M. SOLEN KONYAK

S/O MOBA KONYAK
R/O MONYAKSHU VILLAGE
MON
CONSTABLE (GD)
SR. SUPERINTENDENT OF POLICE.

65:SHRI SULANTHUNG KIKON

S/O PHYOBEMO KIKON
R/O SANIS VILLAGE
WOKHA
CONSTABLE (GD)
SR. SUPERINTENDENT OF POLICE.

66:SHRI PANGHO KONYAK

R/O CHAOHACHINYU VILLAGE
MON
CONSTABLE (GD)
SR. SUPERINTENDENT OF POLICE.

67:SHRI W.PANGWAN KONYAK

S/O LT. H.WANANG KONYAK
R/O TOTOK CHINGNYU VILLAGE
MON
CONSTABLE (GD)
SR. SUPERINTENDENT OF POLICE.

68:SHRI NAHTAI K. KONYAK

S/O KHAHTAI KONYAK
R/O LEANGNYU VILLAGE
MON
CONSTABLE (GD)
SR. SUPERINTENDENT OF POLICE.

69:SHRI RUKUVTO VERO

S/O POTSONYI VERO
R/O MUTSALE VILLAGE
PHEK
CONSTABLE (GD) 6TH NAP BN.

70:SHRI KAVI I ZHIMO

S/O IKISHE ZHIMO
R/O VISHEPU VILLAGE
ZUNHEBOTO
CONSTABLE (GD) 6TH NAP BN.

71:SHRI VEBU SOHO

S/O NEIHUSA SOHO
R/O PHEK VILLAGE
CONSTABLE (GD) 6TH NAP BN.

72:SHRI AKUM LKR

S/O TEMSU LKR
R/O TIZIT VILLAGE
MON
CONSTABLE (GD) 6TH NAP BN.

73:SHRI PHAWANG KONYAK

S/O NATWANG KONYAK
R/O CHAOHA CHINGNYU VILLAGE
MON
CONSTABLE (GD) 6TH NAP BN.

74:SHRI MANKHU KONYAK

S/O ALEI KONYAK
R/O SHANGSA VILLAGE
MON
CONSTABLE (GD) 6TH NAP BN.

75:SHRI Y. ADAM KONYAK

S/O YEANGPHOA KONYAK
R/O TIZIT VILLAGE
MON
CONSTABLE (GD) 6TH NAP BN.

76:SHRI C. EMPE KONYAK

S/O P. CHUBA
R/O MONYAKSHU VILLAGE
TOBU
MON
CONSTABLE (GD) 6TH NAP BN.

77:SHRI MHATHUNG M. TUNGOE

S/O MYAMO T. TUNGOE
R/O NEW CHANGSU VILLAGE
WOKHA
CONSTABLE (GD) 6TH NAP BN.

78:SHRI CHONBEN PATTON

S/O THUNGANIMO PATTON
R/O OLD RIPHERIM VILLAGE
WOKHA
CONSTABLE (GD) 6TH NAP BN.

79:SHRI NZANTHUNG TUNGOE

S/O YIMPVUO TUNGOE
R/O RIPHERIM VILLAGE
WOKHA
CONSTABLE (GD) 6TH NAP BN.

80:SHRI M. ORENVUNGO LOTHAN

S/O MYANLUMO LOTHAN
R/O NIROYO VILLAGE
WOKHA
CONSTABLE (GD) 6TH NAP BN.

81:SHRI Y. KHUMBENTHUNG KIKON

YANCHAMO KIKON
R/O YANTHAMO VILLAGE
WOKHA
CONSTABLE (GD) 6TH NAP BN.

82:SHRI S. SHABOH KONYAK

S/O SHANTI KONYAK
R/O CHENMOHO VILLAGE
MON
CONSTABLE (GD) 6TH NAP BN.

83:SHRI RENTHUNGO NGULLIE

S/O NZANBEMO NGULLIE
R/O OLD CHANGSU VILLAGE
WOKHA
CONSTABLE (GD) 6TH NAP BN.

84:SHRI BANKATHUNG N. NGULLIE

S/O NCHUMBEMO NGULLIE
R/O YANTHAMO VILLAGE
WOKHA
CONSTABLE (GD) 6TH NAP BN.

85:SHRI EKONTHUNG LOTH A

S/O RABENTHUNG M. LOTH A
R/O YIKHUM VILLAGE
WOKHA
CONSTABLE (GD) 6TH NAP BN.

86:SHRI SUBEMO C. PATTON

S/O CHIBONIMO PATTON
R/O OLD RIPHYIM VILLAGE
WOKHA
CONSTABLE (GD) 6TH NAP BN.

87:SHRI REMBENTHUNG LOTH A

S/O CHUMONO LOTH A
R/O CHANGSU VILLAGE
WOKHA
CONSTABLE (GD) 6TH NAP BN.

88:SHRI MHATHUNG Z. KITHAN

S/O ZANBENTHUNG KITHAN
R/O YIKHUM VILLAGE
WOKHA

CONSTABLE (GD) 6TH NAP BN.

89:SHRI LONGTSUKAO C. NGULLIE

S/O CHONBEMO NGULLIE
R/O CHUKITONG VILLAGE
WOKHA
CONSTABLE (GD) 6TH NAP BN.

90:SHRI IMNATOSHI AO

S/O SALEMBA AO
R/O CHUMUKEDIMA
CONSTABLE (GD) 6TH NAP BN.

91:SHRI CHONEBN

S/O LOBEMO
R/O TSUNGIKI VILLAGE
WOKHA
CONSTABLE (GD) 6TH NAP BN.

92:SHRI M. NZANTHBUNG NGULLIE

S/O MHEO NGULLIE
R/O LONGLA VILLAGE
WOKHA
CONSTABLE (GD) 6TH NAP BN.

93:SHRI YANPANGTHUNG K. MURRY

S/O KONCHIO MURRY
R/O WOKHA
CONSTABLE (GD) 6TH NAP BN.

94:SHRI A. YANBEN HUMTSOE

S/O APHAMO HUMTSOE
R/O HUMTSO VILLAGE
WOKHA
CONSTABLE (GD) 6TH NAP BN.

95:SHRI WANGMAN C. KONYAK

S/O CHEMWANG KONYAK
R/O OTING VILLAGE
MON
CONSTABLE (GD) 6TH NAP BN.

96:SHRI FELIX JAKHA

S/O VIYISHE JAKHA
R/O SOVIMA VILLAGE
CHUMUKEDIMA
CONSTABLE (GD) 6TH NAP BN.

97:SHRI HATMING

S/O LANGTAI
R/O OTING VILLAGE
MON
CONSTABLE (GD) 6TH NAP BN.

98:SHRI HONJAI W. KONYAK

S/O WANGNAH KONYAK
R/O HONGPHOI VILLAGE
MON
CONSTABLE (GD) 6TH NAP BN.

99:SHRI PANGHONG KONYAK

S/O ENGO
R/O JALPHANG VILLAGE
MON
CONSTABLE (GD) 6TH NAP BN.

100:SHRI HAMNYEI KONYAK

S/O LHANDTE KONYAK
R/O YEI VILLAGE
TOBU
MON
CONSTABLE (GD) 6TH NAP BN.

101:SHRI M. MENOM KONYAK

S/O MATHCHEN KONYAK
R/O S/CHINGYU VILLAGE
CONSTABLE (GD) 6TH NAP BN.

102:SHRI SANGTI KONYAK

S/O WANMAI KONYAK
R/O MONYAKSHU VILLAGE
MON

CONSTABLE (GD) 6TH NAP BN.

103:SHRI TENUNICHET

S/O LT. IMKONGWATI
R/O ALIBA VILLAGE
MOKOKCHUNG
CONSTABLE (GD) 6TH NAP BN.

104:SHRI H. ALANG KONYAK

S/O HOLEI KONYAK
R/O TIZIT VILLAGE
MON
CONSTABLE (GD) 6TH NAP BN.

105:SHRI NOKYOH KONYAK

S/O PENEI KONYAK
R/O SHANGSA VILLAGE
MON
CONSTABLE (GD) 6TH NAP BN.

106:SHRI Y. MANRAN KONYAK

S/O YANGTHOAK KONYAK
R/O SHANGSA VILLAGE
MON
CONSTABLE (GD) 6TH NAP BN.

107:SHRI TINGZANG KONYAK

S/O ALEI KONYAK
R/O TIXIT VILLAGE
MON
CONSTABLE (GD) 6TH NAP BN.

108:SHRI TONGMEI KONYAK

S/O PONGLEM KONYAK
R/O LAPA LAMPANG VILLAGE
CONSTABLE (GD) 6TH NAP BN.

109:SHRI A. SHANGHAO KONYAK

S/O ALEI KONYAK
R/O SHANGSA VILLAGE
MON

CONSTABLE (GD) 6TH NAP BN.

Advocate for : Z ZHIMOMI

Advocate for : GOVT ADV NL appearing for THE STATE OF NAGALAND
AND 108 ORS

Linked Case : WP(C)/195/2022

SHRI. KEKHRIESILIE RICHA AND 25 ORS
S/O KECHAVILIE RICHA

R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

2: SHRI. KEZHALESA KUOTSU

S/O KEDORU KUOTSU
R/O R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

3: SHRI. K. YIMKHONG

S/O KIULONGBA
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

4: SHRI. MUKAM

S/O MUKHE KHEPUR
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

5: SHRI. R. HAYITHUNG NGULLIE

S/O RENBENMO NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

6: SHRI. BENRITHUNG NGULLIE

S/O T.A.NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

7: SHRI. DZIESELHOUTUO

S/O LT. THEYIESAE NIENU
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

8: SMTI.MHONCHUMI Y.TSANGLAO

D/O YANBANTHUNG
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

9: SHRI.VESUTO NAROH

S/O VESHOI NAROH
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

10: SHRI.VIOKA B

S/O BOKAHO
R/O CHANDMARI
KOHIMA
NAGALAND

11: SHRI.SHANGTSABA SANGTAM

S/O SETHRICHU SANGTAM
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

12: SHRI.T.YONGSEBA SANGTAM

S/O TINGBISE SANGTAM
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

13: SHRI.LAKIUMONG N.YIMCHUNGER

S/O NEOJI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

14: SHRI.KEZHAWELIE RICHA

S/O KECHAVILIE RICHA
R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

15: SMTI.VIBEIZONO KHRO

D/O LHOUSITO KHRO
R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

16: SHRI.NGAMPAL.KONYAK

S/O W. LEMWANG KONYAK
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

17: SHRI.SUNGJEMINBA

S/O LIPOKSANGBA
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

18: SHRI.KIHEUKIGUMBE RIAME

S/O RAMDAND
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

19: SHRI.IMKONGNOKTANG

S/O IMLIAKUM
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

20: SHRI.AKAM YIMCHUNGER

S/O Y. KEKUNG YIMCHUNGER
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

21: SHRI.BOTO MURRU

S/O VIHUTO
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

22: SHRI.LIDISE

S/O T. MUNGANCHO
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

23: SHRI.HOKIGHE

S/O KHULU
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND

24: SHRI.EPOVEYI TETSOE

S/O VESUTO TETSOE
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

25: SHRI.IZAINEULE TEILIA

S/O GIELUI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

26: SHRI.DANIEL VURY

S/O ASHOMI VURY
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND
VERSUS

THE STATE OF NAGALAND AND 93 ORS
REPRESENTED BY THE CHIEF SECRETARY TO THE GOVERNMENT
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2:THE HOME COMMISSIONER
NAGALAND KOHIMA

3:THE DIRECTOR GENERAL OF POLICE
NAGALAND KOHIMA

4:THE SUPERINTENDENT OF POLICE
PHEK NAGALAND

5:THE SUPERINTENDENT OF POLICE
KIPHIRE NAGALAND

6:THE COMMANDANT
5TH NAP BN
PHEK

7:THE COMMANDANT
14TH NAP (IR) BN. KIPHIRE

8:SHRI. MEDONGULIE LOHE

S/O VEVOTSO LOHE
ZAVEME VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

9:SHRI. MENETSHO RHAKHO
S/O VESHEKHO RHAKHO
KUTSAPO VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

10:SHRI. WETE LOMIH
S/O KHAPE LOMIH
LESHEMI VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

11:SHRI. KHOVEZO RHAKHO
S/O CEFUSUYI RHAKHO
THIPUZU VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

12:SHRI. KUKUTHITO KEZHO
S/O NUCHICHO KEZHO
PHEK VILLAGE
CONSTABLE (GD)
SP
PHEK

13:SHRI. CHEKUPE
S/O NEIWETSOLO
LOSAMI VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

14:SHRI. SHETO THERIE
S/O KUVENGOTI THERIE

PHOLAMI VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

15:SHRI. SENOVEPE SONG
S/O ZONYI SONO
KHEZHAKENO VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

16:SHRI. ABRAHAM KHALETSU
S/O SEIYESETUO KHALETSU
MEDZIPHEMA
DIMAPUR
CONSTABLE (GD)
SP
PHEK

17:SHRI. TAVI VENUH
S/O ROBERT VENUH
TSUPFEME VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

18:SHRI. ABEMO TUNGOE
S/O PITHUNGO TUNGOE
SERIKA VILLAGE
WOKHA
CONSTABLE (GD)
SP
PHEK

19:SHRI. MELITE TSIDO
S/O WEKHWE TSIDO
LOSAMI VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

20:SHRI. KUHUKHOYI KHAMO
S/O VEZOTO KHAM

PHOLAMI VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

21:SHRI. KEWECHUTE TERO
S/O SENUKHA TERO
LASUMI VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

22:SHRI. WANGLAI WANGSHA
S/O P.WANGSHAI WANGSHA
PHUKA VILLAGE
MON
CONSTABLE (GD)
SP
PHEK

23:SHRI. TEPUVI SACHU
S/O EVUZO SACHU
KEZOMA VILLAGE
KOHIMA
CONSTABLE (GD)
SP
PHEK

24:SHRI. OSANGTEMJEN AIER
S/O WAPANGNUNGSANG AIER
MEPUNGCHUKET VILLAGE
MOKOKCHUNG
CONSTABLE (GD)
SP
PHEK

25:SHRI. VENEIZO LASUH
S/O ZULO LASUH
THETSUMI VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

26:SHRI. MHECHETE MEKRISUH
S/O NEISELO

LOSAMI VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

27:SHRI. ANUNGBA IMCHEN
S/O TSUKJEMTEMJEN
NOKPU VILLAGE
MOKOKCHUNG
CONSTABLE (GD)
SP
PHEK

28:SMTI. WATINARO JAMIR
D/O PIPUMANGYANG
UNGER VILLAGE
MOKOKCHUNG
CONSTABLE (GD)
SP
PHEK

29:SHRI. WEKUHI LOHE
S/O PUWETSOLO LOHE
LOSAMI VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

30:SHRI. ANIL MECH
S/O NILU MECH
PURANA BAZAR
DIMAPUR
CONSTABLE (GD)
SP
PHEK

31:SHRI. ENEICHU
S/O WEPETSO K. KHAMO
LOSAMI VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

32:SHRI. PHILIMON KHROZHONA
S/O RAZUPA KHROZHONA

ZELOME VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

33:SHRI. CHEWUHI AKAMI
S/O MESEKHA
LOSAMI VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

34:SHRI. IMLIONEN LEMTUR
S/O IMSUIMBA
CHUCHUYIMLANG VILLAGE
MOKOKCHUNG
CONSTABLE (GD)
SP
PHEK

35:SHRI. SETSIPI S. SANGTAM
S/O SELICHEM L. SANGTAM
LANGKOK VILLAGE
KIPHIRE
CONSTABLE (GD)
SP
PHEK

36:SHRI. MHASHEYI LOHE
S/O ZAPOSHE LOHE
SAKRABA VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

37:SMTI. VEKHOSHELU CUKHAMU
D/O THUPUSHEYI CHUKHAMU
SAKRABA VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

38:SHRI. SAKHOTO CHIZOH
S/O SHETSOYI CHIZOH

MUTSALE VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

39:SHRI. SESO LASUSHE
S/O TSULINULO LASUSHE
LESHEME VILLAGE
PHEK
CONSTABLE (GD)
SP
PHEK

40:SHRI. MEDOKUO KHAMO
S/O LT. RAZOUSILIE KHAMO
MIMA VILLAGE
KOHIMA
CONSTABLE (GD)
5TH NAP BN. PHEK

41:SHRI. ZASEKHO SWURU
S/O VAKHAYI SWURO
THENYIZUMI VILLAGE
PHEK
CONSTABLE (GD)
5TH NAP BN. PHEK

42:SHRI. RHADALU POHENA
S/O ZUNYO POCHENA
CHIZAMI VILLAGE
PHEK
CONSTABLE (GD)
5TH NAP BN. PHEK

43:SHRI. WEMERI RITSE
S/O SHRI. NEIPFULO RITSE
PUFTSEROMI VILLAGE
PHEK
CONSTABLE (GD)
5TH NAP BN. PHEK

44:SHRI. TSHUTSHOWE
S/O HIWEPE
NEW COLONY
PHEK TOWN
CONSTABLE (GD)
5TH NAP BN. PHEK

45:SHRI. VECHOSHEYI HUIRE
S/O SAZOPA HUIRE
PHEK TOWN
PHEK
CONSTABLE (GD)
5TH NAP BN. PHEK

46:SHRI. ZEKOPE LOHE
S/O THEPUNEYI LOHE
JERICO II COLONY
PHEK TOWN
PHEK
CONSTABLE (GD)
5TH NAP BN. PHEK

47:SHRI. KUDUTA NUSORY
S/O KUMASHE NUSORY
BETHANY-1 COLONY
PHEK TOWN
CONSTABLE (GD)
5TH NAP BN. PHEK

48:SHRI. NIEKHOHU MEDE-O
S/O SUHRHOKHO MEDE-O
PHUSACHODU VILLAGE
PHEK
CONSTABLE (GD)
5TH NAP BN. PHEK

49:SHRI. T. SAMOUL
S/O K. THRONGSO YIM
SHIPONGER VILLAGE
TUENSANG
CONSTABLE (GD)
5TH NAP BN. PHEK

50:SHRI. VITHUL RHETSO
S/O NEILEHO RHETSO
VISWEMA VILLAGE
KOHIMA
CONSTABLE (GD)
5TH NAP BN. PHEK

51:SHRI. ZECHILO WETSA
S/O LT. KEDUTSOZU WETSA
KAMI VILLAGE
PHEK

CONSTABLE (GD)
5TH NAP BN. PHEK

52:WHRI. WESHEKO MERO
S/O LHIWEJEDUO MERO
PFUTSEROMI VILLAGE
PHEK
CONSTABLE (GD)
5TH NAP BN. PHEK

53:SHRI. KHRUVOZO NIENU
S/O LHUNETSO NIENU
MUTSALE VILLAGE
PHEK
CONSTABLE (GD)
5TH NAP BN. PHEK

54:SHRI JUNDA NYUSOU

S/O KHUOMATHO NYUSOU
MELURI VILLAGE PHEK
CONSTABLE (GD)
5TH NAP BN. PHEK

55:SHRI VIKUTO VICTOR THAPO

S/O KHWELZHU JOSEPH THAPO
VISWEMA VILLAGE
KOHIMA
CONSTABLE (GD)
5TH NAP BN. PHEK

56:SHRI PUTUVI LEA

S/O KHU-O LEA
TSUPFUME VILLAGE
PHEK
CONSTABLE (GD)
5TH NAP BN. PHEK

57:SHRI KHRAVITHO

S/O KEWEZU
MATIKHRU VILLAGE
PHEK. CONSTABLE (GD)
5TH NAP BN. PHEK

58:SHRI ROKOVOTSO ZHALE

S/O THINOSEO ZHALE
DIHOMA VILLAGE
KOHIMA. CONSTABLE (GD)
5TH NAP BN. PHEK

59:SHRI ZHOVE RHAKHO

S/O CHIEKHUTHIYI RHAKHO
DIHOMA VILLAGE
KOHIMA. CONSTABLE (GD)
5TH NAP BN. PHEK

60:SHRI KHRIESAVEZO SOHO

S/O CHIKHOPA SOHO
PHEK VILLAGE
PHEK. CONSTABLE (GD)
5TH NAP BN. PHEK

61:SHRI ZALEKHO TUNYI

S/O VETSONU TUNYI
S/O VETSONU TUNYI
KIKRUMA VILLAGE
PHEK. CONSTABLE (GD)
5TH NAP BN. PHEK

62:SHRI KEDUWEPRE CHIERO

S/O WELHIPE CHIERO
MESULUMI VILLAGE
PHEK. CONSTABLE (GD)
5TH NAP BN. PHEK

63:SHRI ZHOVE PURO

S/O KUVPEOYO PURO
KIKRUNA VILLAGE
PHEK. CONSTABLE (GD)
5TH NAP BN. PHEK

64:SHRI AYETO CHISO

S/O MULAHO CHISO
ROTOMI VILLAGE
ZUNHEBOTO. CONSTABLE (GD)
5TH NAP BN. PHEK

65:SHRI VETUZO HOSHI

S/O JOHN NGULLIE
OLD RIPHERIM VILLAGE
WOKHA. CONSTABLE (WIELDER)
5TH NAP BN PHEK

66:SHRI WODEMO J NGULLIE

S/O JOHN NGULLIE
OLD RIPHERIM VILLAGE
WOKHA. CONSTABLE (GD)
5TH NAP BN. PHEK

67:SHRI THUNGCHIO P. KITHAN

S/O L. PHANJAMO KITHAN
YIKHUM VILLAGE
WOKHA
CONSTABLE (GD)
5TH NAP BN. PHEK

68:SHRI YANBOTHUNG YANTHAN

S/O NCHUMO YANTHAN
LAKHUTI VILLAGE
WOKHA
CONSTABLE (GD)
5TH NAP BN. PHEK

69:SHRI NRUTHUNG EZUNG

S/O YIMLOTHUNG EZUNG
LONGSA VILLAGE
CONSTABLE (GD)
5TH NAP BN. PHEK

70:SHRI TONGPANGYONGDANG OZUKUM

S/O RONGSENLEPZUK
YIMJENKIMONG VILLAGE
MOKOKCHUNG
CONSTABLE (GD)
5TH NAP BN. PHEK

71:SHRI MEDO KENYU

S/O NEILHIPE KENYE
R/O CHIZAMI VILLAGE
PHEK BITHUNGO LOTH
CONSTABLE (GD)
5TH NAP BN. PHEK

72:SHRI BITHUNGO LOTH

CONSTABLE (GD)
5TH NAP BN. PHEK

73:SHRI KEDICHO PUCHO

S/O SOLESU PUCHO
KEZO TOWN
KOHIMA
CONSTABLE (GD)
5TH NAP BN. PHEK

74:SHRI ROUKUOVOTUO PFUKHA

S/O NEISITUOLIE PFUKHA
RUSOMA VILLAGE
KOHIMA
CONSTABLE (GD)
5TH NAP BN. PHEK

75:SHRI MAONGKABA

S/O TARENTONGZUK
LONGMISA VILLAGE
MOKOKCHUNG
CONSTABLE (GD)
5TH NAP BN. PHEK

76:SHRI LUMLIBA SANGTAM

S/O K. TSATVI SANGTAM
SEYOCHUNG VILLAGE
KIPHIRE
CONSTABLE (GD)
14TH NAP (IR) BN.

77:SHRI YANBOTHUNG M. SHITIRI

S/O MOTSUO SHITIRI
OLD CHANGSU VILLAGE
WOKHA

CONSTABLE (GD)
14TH NAP (IR) BN.

78:SHRI LIVILA SANGTAM

S/O ATSASE SANGTAM
TSADANGER VILLAGE
TUENSANG
CONSTABLE (GD)
SR.S.P
KIPHIRE.

79:SHRI BUNGI W. YIMCHUNGER

S/O WUNGCHAM
SHOTHUMI 'A' VILLAGE
KIPHIRE
CONSTABLE (GD)
14TH NAP (IR) BN.

80:SHRI OVUNGBENI K. NGULLIE

D/O LT KHONBEMO NGULLIE
YANTHAMO
WOKHA
CONSTABLE (GD)
SR.S.P
KIPHIRE.

81:SHRI THUNGCHANBEMO R. JUNGI

S/O RABOMA JUNGI
YIKHUM VILLAGE
WOKHA
CONSTABLE (GD)
SR.S.P
KIPHIRE.

82:SHRI LUMCHUNGLE

S/O THRILONGSHE
CHARE OLD VILLAGE
WOKHA
CONSTABLE (GD)
SR.S.P
KIPHIRE

83:SHRI N. RENVEMO PATTON

S/O NCHIO PATTON
OLD RIPHIM WOKHA
CONSTABLE (GD)
SR.S.P
KIPHIRE.

84:SHRI HARKA BAHADUR GURUNG

S/O KAS BAHADUR GURUNG
CHANDMARI COLONY
KOHIMA
CONSTABLE (GD)
SR.S.P
KIPHIRE.

85:SHRI THIAJUNGLA S. SANGTAM

D/O SERICHUM SANGTAM
ANGANGBA VILLAGE
TUENSANG
CONSTABLE (GD)
SR.S.P
KIPHIRE.

86:SHRI ZURENTHUNG NGULLIE

S/O THUNGYAMO NGULLIE
N.LONGIDANG VILLAGE
WOKHA
CONSTABLE (GD)
SR.S.P
KIPHIRE.

87:SHRI QHEVITO JOSEPH

S/O YEKUTO JACOB SWU
MUKALIMI VILLAGE
ZUNHEBOTO
CONSTABLE (GD)
SR.S.P
KIPHIRE.

88:SHRI SUTIBA SANGTAM

S/O LISETO
HURONG VILLAGE
KIPHIRE

CONSTABLE (GD)
SR.S.P
KIPHIRE.

89:SHRI A. AVISELA

S/O ACHEMSE SANGTAM
SEYOCHUNG VILLAGE
KIPHIRE
CONSTABLE (GD)
SR.S.P
KIPHIRE.

90:SHRI ATSOPE SANGTAM

S/O TEKHUEN SANGTAM
PUNGREN VILLAGE
KIPHIRE
CONSTABLE (GD)
SR.S.P
KIPHIRE.

91:SHRI KUNUNGOTO RINGA

S/O VESEZO RINGA
RUNGUZU VILLAGE
KIPHIRE
CONSTABLE (GD)
14TH NAP (IR) BN.

92:SHRI RUKUSATO CHIZO

S/O LT SWUYESAYI CHIZO
MUTSALE VILLAGE
PHEK
CONSTABLE (GD)
14TH NAP (IR) BN.

93:SHRI NURAYI NIENU

S/O ZASHEVO NIENU
MUTSALE VILLAGE
PHEK
CONSTABLE (GD)
14TH NAP (IR) BN.

94:SHRI TEWE SWURO

S/O PFUZULO
LOSAMI VILLAGE
PHEK
CONSTABLE (GD)
14TH NAP (IR) BN.

Advocate for : Z ZHIMOMI
Advocate for : GOVT ADV NL appearing for THE STATE OF NAGALAND
AND 93 ORS

Linked Case : WP(C)/192/2022

SHRI. KEKHRIESILIE RICHA AND 25 ORS
S/O KECHAVILIE RICHA

R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

2: SHRI. KEZHALESA KUOTSU

S/O KEDORU KUOTSU
R/O R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

3: SHRI. K. YIMKHONG

S/O KIULONGBA
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

4: SHRI. MUKAM

S/O MUKHE KHEPUR
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

5: SHRI. R. HAYITHUNG NGULLIE

S/O RENBENMO NGULLIE
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

6: SHRI. BENRITHUNG NGULLIE

S/O T.A.NGULLIE
R/O CHUMOUKEDIMA WARD NO.7

NAGALAND

7: SHRI. DZIESELHOUTUO

S/O LT. THEYIESAE NIENU
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

8: SMTI.MHONCHUMI Y.TSANGLAO

D/O YANBANTHUNG
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

9: SHRI.VESUTO NAROH

S/O VESHOI NAROH
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

10: SHRI.VIOKA B

S/O BOKAHO
R/O CHANDMARI
KOHIMA
NAGALAND

11: SHRI.SHANGTSABA SANGTAM

S/O SETHRICHU SANGTAM
R/O CHUMOUKEDIMA WARD NO.10
NAGALAND

12: SHRI.T.YONGSEBA SANGTAM

S/O TINGBISE SANGTAM
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

13: SHRI.LAKIUMONG N.YIMCHUNGER

S/O NEOJI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

14: SHRI.KEZHAWELIE RICHA

S/O KECHAVILIE RICHA

R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

15: SMTI.VIBEIZONO KHRO

D/O LHOUSITO KHRO
R/O CHUMOUKEDIMA WARD NO.2
NAGALAND

16: SHRI.NGAMPAL.KONYAK

S/O W. LEMWANG KONYAK
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

17: SHRI.SUNGJEMINBA

S/O LIPOKSANGBA
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

18: SHRI.KIHEUKIGUMBE RIAME

S/O RAMDAND
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

19: SHRI.IMKONGNOKTANG

S/O IMLIAKUM
R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

20: SHRI.AKAM YIMCHUNGER

S/O Y. KEKUNG YIMCHUNGER
R/O CHUMOUKEDIMA WARD NO.9
NAGALAND

21: SHRI.BOTO MURRU

S/O VIHUTO
R/O CHUMOUKEDIMA WARD NO.1
NAGALAND

22: SHRI.LIDISE

S/O T. MUNGANCHO

R/O CHUMOUKEDIMA WARD NO.7
NAGALAND

23: SHRI.HOKIGHE

S/O KHULU
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND

24: SHRI.EPOVEYI TETSOE

S/O VESUTO TETSOE
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

25: SHRI.IZAINEULE TEILIA

S/O GIELUI
R/O CHUMOUKEDIMA WARD NO.6
NAGALAND

26: SHRI.DANIEL VURY

S/O ASHOMI VURY
R/O CHUMOUKEDIMA WARD NO.4
NAGALAND
VERSUS

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REPRESENTED BY THE CHIEF SECRETARY TO THE GOVERNMENT
OF NAGALAND

2:THE HOME COMMISSIONER

NAGALAND
KOHIMA

3:THE DIRECTOR GENERAL OF POLICE

NAGALAND
KOHIMA

4:THE COMMISSIONER OF POLICE

DIMAPUR
NAGALAND

5:SHRI. TIASUNEP

S/O LATE LANUTEMSU
KHAR VILLAGE
MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

6:SHRI. JAMITHI

S/O AOSANEN JAMIR
CHUCHUYIMLANG VILLAGE
MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

7:SHRI. SHECHI NEINU

S/O MUDOVEYI NIENU
PHEK BASA
PHEK

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

8:SHRI. THENUKHOYI SHIJOH

S/O PUKHRUYI SHIJOH
BETHEL COLONY
PHEK

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

9:SHRI. N. IMNAYABANG

S/O NOKLENTOSHI
YAONGYIMSEN VILLAGE
MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

10:SHRI. MUCHULO WOCH

S/O CHOWAKHA RENGMA
TESOPHENYU
KOHIMA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

11:SMTI. JONGMALEMBA LKR

D/O LONGSALEMBA
LONGMISA VILLAGE
MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

12:SHRI. BODUVE RHAKHO

S/O VERUTSU RHAKHO
PHEK TOWN
PHEK

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

13:SHRI. KASHIKA SWU

S/O ZHETOVI SWU
KIYEVI VILLAGE
DIMAPUR

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

14:SHRI. TONGLONG KONYAK

S/O NYIME KONYAK
SHEANGHAH VILLAGE
MON
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

15:SMTI. KIYETOLI Y

D/O YEVUTO

KAWOTO VILLAGE
ZUNHEBOTO

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

16:SHRI. BOKITO K.CHISHI

S/O KHENIVI CHISHI
AICHISAGHEMI VILLAGE
ZUNHEBOTO
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

17:SHRI. MARKANGSHI

S/O IMTIENTET
YAONGYIMSEN VILLAGE
MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

18:SHRI TONGPANGHABA

S/O TEMSUNUNGBA
KHAR VILLAGE
MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

19:SMTI. MOAKUMLA

D/O LT. IMKONGCHUBA
KINUNGER VILLAGE
MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

20:SHRI. LANUWATI

S/O IMLITIBA
MOLUNGYIMSEN VILLAGE
MOKOKCHUNG

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

21:SHRI. INOTO SUMI

S/O KHUTOVI SUMI
UNITY VILLAGE SUGAR MILL
DIMAPUR
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

22:SHRI. P. PANGHIN PHOM

S/O C. PHAUJAU PHOM
SAKSHI VILLAGE
LONGLENG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

23:SHRI. GIFTO A. KIHO

S/O ASHITO KIHO
AJIQAMI VILLAGE
ZUNHEBOTO
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

24:SHRI. TEMJENTOSHI LONGKUMER

S/O LIPOK AO
CHANGTONGYA TOWN
MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

25:SHRI. RINGSHRING JIGDUNG

S/O RINGDHAR JIGDUNG
DHANSARIPAR VILLAGE
DIMAPUR
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

26:SHRI. SAMUEL R. KIKON

S/O N. RENTHUNGO KIKON
YIHKUM VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

27:SHRI. IMLATEMJEN PONGENER

S/O WATITOSHI PONGENER
DUNCAN BOSTI
DIMAPUR
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

28:SHRI. PANGERLEMBA

S/O LENSASABA
SUPPLY COLONY
DIMAPUR

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

29:SHRI. JANDEMO PATTON

S/O TSANTHUNGO PATTON
OLD RIPHERIM VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

30:SHRI. NHUNGOHUNG N. KITHAN

S/O NVONIMO KITHAN
OLD CHANGSU VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

31:SHRI. A. YANATHUNG YANTHAN

S/O ASHIO YANTHAN
NEW CHANGSU VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

32:SHRI. ROLAND KIKON

S/O NPYINMO KIKON
YANTHAMO VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

33:SHRI. SASHINUNGBA LONGKUMER

S/O WATI LONGKUMER
MERAKONG VILLAGE

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

34:SHRI. NEIKETOULIE MIAREO
S/O HESIELIE MIAREO
ZHADIMA VILLAGE
KOHIMA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

35:SHRI. MUGHAKA ZHIMOMI

S/O VIHOTO ZHIMOMI
XELHOZHE VILLAGE
DIMAPUR
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

36:SMTI. MOANARO

D/O LATE LANUWATI
MAOYIMTI VILLAGE

MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

37:SHRI. IMSUYANGER

S/O ALEMCHIBA
CHANGTONGYA VILLAGE
MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

38:SHRI
AKANGYANGER

S/O SAMANUKSHI
CHANGTONGYA VILLAGE
MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

39:SHRI. HITO AYEMI

S/O KIVI AYEMI
PHERIMA VILLAGE
DIMAPUR

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

40:SHRI. ELABEMO KIKON

S/O TSOBEMO KIKON
TSUNGIKI VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

41:SHRI. TSALEMU RUTETHONGRU

S/O ATSASE RUTETHONGRU
YINGPHIRE VILLAGE
KIPHIRE

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

42:SHRI. NZANTHUNG LOTH

S/O NZANBEMO LOTH
YANTHAMO VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

43:SHRI. H. ANOKA CHISHI

S/O HOVITO CHISHI
AKULUTO VILLAGE
ZUNHEBOTO
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

44:SHRI. ZUMOMO LOTH

S/O NZANBEMO LOTH
KOIO VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

45:SHRI. BUKCHEM PHOM

S/O YAMPONG PHOM
YACHEN VILLAGE
LONGLENG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

46:SHRI. LONGSHITHUNG E. KIKON

S/O EKONTHUNG KIKON
LONGLA VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE

DIMAPUR

47:SHRI. S. SHENGNYU

S/O SHIYING
PANSO 'B' VILLAGE
TUNSANG

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

48:SHRI. NCHUMBEMO ODYUO

S/O BICHAMO ODYUO
DOYANG
WOKHA

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

49:SHRI. LEMPA KONYAK

S/O YATWANG KONYAK
MON VILLAGE
MON

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

50:SHRI. THUNGLAMO EZUNG

S/O MHONSAO EZUNG
MUNGYA VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

51:SHRI. THUNGO

S/O PUSHO
YOKAO VILLAGE
TUENSANG

CONSTABLE

OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

52:SHRI. LIRENTHUNG LOTHHA

S/O WOPAMO LOTHHA
NEW CHANGSU VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

53:SHRI. LIMAANKUM JAMIR

S/O LT. IMOLANGBA JAMIR
CHANGTONGYA VILLAGE
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

54:SHRI. YANPVU PATTON

S/O NCHUMOMO PATTON
OLD RIPPYIM VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

55:SHRI. Z. CHONBENTHUNG LOTHHA

S/O ZUBEMO LOTHHA
NEW RIPPYIM VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

56:SHRI. TEMJENMEREN

S/O CHIDANGNOK
KHAR VILLAGE
MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

57:SHRI. C. NELSON NGULLIE

S/O CHENIO NGULLIE
NIROYO VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

58:SHRI. RICKY KACHARI

S/O M. KACHARI
RANGAPAHAR VILLAGE
DIMAPUR
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

59:SHRI. EZANBEMO N. JUNGIO

S/O NCHUMBEMO JUNGIO
YIKHUM VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

60:SHRI. VITO K. CHOPHY

S/O KIKHEHE CHOPHY
NAGHUTO VILLAGE
ZUNHEBOTO
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

61:SHRI.JOHNLY LOTHY

S/O MHABEMO LOTHY

YANTHAMO VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

62:SHRI. TEMJENWAPANG

S/O L. SOYA LONGKUMER

DIPHUPAR VILLAGE
DIMAPUR
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

63:SHRI. ZACHAMO HUMTSOE

S/O CHUMDEMO HUMTSOE
OLD CHANGSU VILLAGE
WOKHA
CONSTABLE
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

64:SMTI. SENTIENLA JAMIR

D/O IMTISANGBA
CHANGKI VILLAGE
MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

65:SHRI. YANTHUNGBEMO NGULLIE

S/O L .ZUBENTHUNG NGULLIIE
NIROYA VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

66:SHRI. TIALIBA

S/O PANGJUNGLEPZUK
CHANGTONGYA VILLAGE
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

67:SHRI. C. YISANBEMO EZUNG

S/O CHERINYIMO EZUNG
NEW LONGIDANG VILLAGE
WOKHA
CONSTABLE

OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

68:SHRI. SUJONG SANGLIR

S/O I. NUNGSANG
SUGAR MILL
DIMAPUR

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

69:SHRI. MYITHUNGO LOTH

S/O SANTSUBOMO LOTH
OLD CHANGSU VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

70:SHRI. NUSAZO CHAKHESANG

S/O LT. MULUTA
CHESEZU VILLAGE
PHEK

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

71:SHRI. LIMATOSHI

S/O CHUNGPONGCHITEN
CHANGTONGYA VILLAGE
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

72:SHRI. SHAHLEM M. KONYAK

S/O LT. METHWE KONYAK
CHINGTANG VILLAGE

MON
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE

DIMAPUR

73:SHRI. SOSANGREPBA

S/O LONGERKOKBA
CHANGTONGYA VILLAGE

MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

74:SHRI. KARAN MECH

S/O LT. DEBEN CHANDRA MECH
NAHARBARI VILLAGE
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

75:SHRI. MUGHATO ACHUMI

S/O ZHUKIYE ACUHMI
HOVUKHU VILLAGE
DIMAPUR
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

76:SHRI KHETOHO YEPHOTO

S/O HETOVI YEPHOTO
DC HILL
ZUNHEBOTO

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

77:SHRI. WOBENTHUNG KIKON

S/O NYIMTSEMO KIKON
YIKHUM VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

78:SHRI. ZUCHANTHUNG TUNGOE

S/O MHONDAMO TUNGOE
OLD RIPHIM VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

79:SHRI. CHUMJANTHUNG PATTON

S/O JAMES PATTON
OLD RIPHIM VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

80:SHRI. RENJAMO L. MURRY

S/O LICHAMO MURRY
DUNCAN BOSTI
DIMAPUR
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

81:SHRI. HOBENTHUNG
N. KITHAN

S/O NSEMO KITHAN
OLD CHANGSU VILLAGE
WOKHA
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

82:SHRI. KHETOSHE SUMI

S/O KHEVISHE SUMI
HOKIYE VILLAGE
ZUNHEBOTO
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

83:SHRI. SENTIKUMZUK

S/O BENDANGNUKLU
CHANGTONGYA VILLAGE
MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

84:SHRI. KINITO SEMA

S/O KHUZHEHE
USTOMI VILLAGE
ZUNHEBOTO

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

85:SHRI. TIATEMJEN JAMIR

S/O IMTINOKDANG JAMIR
CHANGTONGYAYIMSEN VILLAGE
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

86:SHRI. WOBENTHUNG KIKON

S/O NYUMTSEMO
YIHKUM VILLAGE
WOKHA

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

87:SHRI. TIALIBA JAMIR

S/O AOSANEN JAMIR
UNGMA VILLAGE
MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

88:SHRI. W. NKHAO KIKON

S/O WOSUMO KIKON
CHUKITONG VILLAGE

CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

89:SHRI. MUGHASHE YEPTHO

S/O LT. HOITO YEPTHO
KELTOMO VILLAGE
ZUNHEBOTO
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

90:SHRI. MUGHABETO CHISHI

S/O HOKHUVI SUMI
SAPOTIMI VILLAGE
ZUNHEBOTO
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

91:SHRI. TIAAKUM

S/O SENTINUNGBA
YAONGYIMSEN VILLAGE
MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

92:SHRI. PAWAN KUMAR SHARMA

S/O UPENDRA SHARMA
GALIMAPUR VILLAGE
CHHAPRA
BIHAR
NCE(BARBER)
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

93:SMTI. T. LANUTOLA

D/O TEMSUMEREN
AKOKMEN VILLAGE
MOKOKCHUNG
CONSTABLE

OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

94:SHRI. SUPONGTEMSU AO

S/O IMTIMEREN
YAONGYIMSEN VILLAGE
MOKOKCHUNG
CONSTABLE
OFFICE OF THE COMMISSIONER OF POLICE
DIMAPUR

Advocate for : Z ZHIMOMI
Advocate for : GOVT ADV NL appearing for THE STATE OF NAGALAND
AND 93 ORS

BEFORE
HON'BLE MR. JUSTICE DEVASHIS BARUAH

JUDGMENT AND ORDER (CAV)

Date : 20-09-2024

Heard Ms. Z. Zhimomi, the learned counsel appearing on behalf of the Petitioners in the batch of writ petitions. I have also heard Mr. K. N. Balagopal, the learned Advocate General of the State of Nagaland who is assisted by Mr. T. B. Jamir, the learned counsel and Ms. T. Khro, the learned Additional Advocate General. The learned counsels representing the private Respondents have also been heard.

2. In the instant batch of writ petition, the Petitioners who meets the eligibility criteria and are unemployed youth of the State of Nagaland have assailed the appointments of 935 constables who were appointed vide various orders by the State of Nagaland and its

functionaries.

3. The challenge made in the batch of writ petitions are to the appointments made in favour of the private Respondents of each of the writ petition to the respective posts wherein they were appointed and the relevant appointment orders which were enclosed to the writ petitions as Annexures are detailed herein under:

1.

WP(C) No.189/2022

<u>Respondent Nos.</u>	<u>Name of post</u>	<u>Annexure</u>
#6-11	Constable	B-B5
# 12-18, 20, 22-26, 28-31, 33-58	Constable (GD)	B6-12, 14, 16-20, 22-25, 27-47, 49-52
# 19 and 32	Constable (Driver)	B13 & 26
# 21, 27 & 54	Constable (Cook)	B15, 21 & 48

2.

WP(C) No.190/2022

<u>Respondent Nos.</u>	<u>Name of post</u>	<u>Annexure</u>
#8-66	Constable (Operator)	B-B58
# 67-124, 127-135, 138-155	Constable (GD)	B59-113, 116-125, 127-144
# 125, 126	NCE (Water Carrier)	B114, 115
# 136, 137	Constable (Driver)	B125, 126
# 156	Constable (Petrol Mechanic)	B145

3. WP(C) No.191/2022

<u>Respondent Nos.</u>	<u>Name of post</u>	<u>Annexure</u>
#5-25	Constable	B-B20
# 26	Constable (Welder)	B21
# 27-86	Constable (GD)	B22-81
# 87	Constable (Driver)	B82

4. WP(C) No.192/2022

<u>Respondent Nos.</u>	<u>Name of post</u>	<u>Annexure</u>
#5-91, 93 & 94	Constable (GD)	B-B86, 88, 89
# 92	Constable NCE (barber)	B87

5. WP(C) No.193/2022

<u>Respondent Nos.</u>	<u>Name of post</u>	<u>Annexure</u>
#7-22, 24-54	Constable (GD)	B-15, 17-32, 33, 47
# 23	Constable (driver)	B16

6. WP(C) No.194/2022

<u>Respondent Nos.</u>	<u>Name of post</u>	<u>Annexure</u>
#6-47, 49-119	Constable (GD)	B-B41, 43-113
#48	Constable NCE (cook)	B42

7. WP(C) No.195/2022

<u>Respondent Nos.</u>	<u>Name of post</u>	<u>Annexure</u>
#8-64, 66-77, 79, 91-94	Constable (GD)	B-B56, 58-69, 71-80, 83-86

# 65	Constable (Welder)	B57
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# 78, 89, 90	Constable (NCE)	B70, 81, 82
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8. WP(C) No.196/2022

<u>Respondent Nos.</u>	<u>Name of post</u>	<u>Annexure</u>
#6-53	Constable	B-B47
# 54-109	Constable (GD)	B48-103

9. WP(C) No.197/2022

<u>Respondent Nos.</u>	<u>Name of post</u>	<u>Annexure</u>
#6-37, 42-69	Constable (GD)	B-B31, 36-53
# 38-41	Constable	B32-35

10. WP(C) No.198/2022

<u>Respondent Nos.</u>	<u>Name of post</u>	<u>Annexure</u>
#6-10, 12-63	Constable (GD)	B-B4, 6-57
# 11	Constable (Handyman)	B5

11. WP(C) No.199/2022

<u>Respondent Nos.</u>	<u>Name of post</u>	<u>Annexure</u>
#7-41, 48-53, 55-67, 69-76, 78-101	Constable (GD)	B-B34, 37-42, 44-56,

58-65, 67-90

#42-46	Constable	B35 (Common order)
# 47	Constable (Driver)	B36
# 54	Constable (Tailor)	B43
# 68	Havildar (GD)	B57
# 77	Constable (CO)	B66

4. It is relevant to mention herein that all these appointments were made during the period from January, 2018 to October, 2019 much prior to the COVID-19 pandemic.

5. The case of the Petitioners in the instant batch of writ petition are that they are indigenous unemployed Naga youth possessing requisite qualifications and eligibility to the various posts wherein the private Respondents have been appointed on regular basis without any advertisement. The Petitioners referred to an Office Memorandum bearing No.AR-8/8/74 dated 07.07.1976 wherein it is mandated that no direct recruitment shall be made by the Departments without publicly inviting application in the prescribed procedures.

6. The Petitioners on filing applications under the Right to Information Act, 2005 came to learn that out of 1140 posts of Constables, only 206 posts were filled up through open recruitment vide advertisement No. PHQ(B-I)1/Recruitment.Constables/2019 dated (nil) August, 2019 and the remaining 935 constables were appointed

without any advertisement. It is the basic case of the Petitioners that all the 935 appointments to the post of Constables on regular basis were made through backdoor thereby denying opportunities to the Petitioners and thousands of unemployed Naga youths in general who are eligible to apply to the posts of Constables and as such, the appointments so made in favour of the private Respondents in the batch of writ petition are illegal appointments and liable to be interfered with by this Court. It is relevant to mention that all the writ petitions were filed in the year 2022.

7. The State of Nagaland filed their affidavit-in-opposition to the writ petitions. The contents of the said affidavit-in-opposition in all the writ petitions were similar. In the affidavit-in-opposition, a preliminary objection was raised as regards the maintainability of the writ petitions. It was contended that the appointments so made to the private Respondents are governed by Part III of the Nagaland Police Manual (for short "the NP Manual"). The said N.P. Manual was made in exercise of the powers conferred under Article 309 of the Constitution. The said NP Manual was published in the Nagaland Gazette on the 31.08.2018. It was contended that in terms with Rule 6(2) of Part III of the NP Manual, the Appointing Authorities for the Ministerial appointments and Menial Establishments have been stipulated. In terms with Rule 20, the manner of Enlistment of Constables have been mentioned. It was therefore the categorical stand that as Rule 20 of the NP Manual did not envisage any advertisement as a prerequisite for recruiting to the post of constables/non-commissioned employees, therefore, the non-issuance of advertisement cannot be a ground to

challenge the appointments made in favour of the private Respondents that too, without challenging the vires of Rule 20 of Part III of the NP Manual.

8. On merits, it was mentioned that the appointments of the private Respondents were made as per the mandate of Rule 20 of Part III of the NP Manual and thereupon it was followed by training imparted to the said private Respondents. It was the specific stand taken on merits that the selection was made properly by a Selection Committee and as such, merely because there was no advertisement, the selection and appointment of the private Respondents cannot be said to be bad in law. In addition to that, it was stated that the Office Memorandum dated 07.12.2016 issued by the Department of Personnel and Administrative Reforms of the Government of Nagaland stipulated the procedure for filling up of Grade-III and Grade-IV posts in the Departments. In the said Office Memorandum also, there is no mention that there is a requirement for issuance of an advertisement. Insofar as the Office Memorandum dated 07.07.1976, which was relied upon by the Petitioners, it was stated that the said Office Memorandum though stipulated that without publicly inviting applications, no appointment should be carried out but the said Office Memorandum was only an executive instruction whereas the NP Manual is a statutory Rule in view of the same being made in exercise of the powers under Article 309 of the Constitution.

9. The private Respondents have also filed their affidavit-in-oppositions in each of the writ petitions wherein their stand appears to

be similar to the stand taken by the State Respondents.

10. It is also seen that an additional affidavit was filed by the State Respondents stating that all these private Respondents who were duly selected and appointed had undergone the training as per the requirement.

11. The record reveals that on 06.06.2024, this Court had heard the parties. On the said date, this Court made certain queries upon the learned counsel representing the State Respondents as to whether there was any Selection Committee constituted; did the Selection Committee formulate any procedure; did the Selection Committee record any minutes; did the Selection Committee keep any records of the physical characteristics of the candidates who have been appointed prior to making recommendations as well as did the Selection Committee make recommendation to the Respondent Authorities and if so, to whom and when. The learned counsel appearing on behalf of the State Respondents in view of the said queries raised sought for time and accordingly the matter was directed to be listed on 11.06.2024.

12. On 13.06.2024, this Court was informed that the learned Advocate General would appear on behalf of the State and as such, the writ petitions were fixed on 14.06.2024. On 14.06.2024, the instant batch of writ petition was heard. During the course of hearing, the learned Advocate General expressed the desire of the State of Nagaland to file an affidavit to bring on record the stand of the State Respondents in view of the queries made. This Court fixed the matter

on the 25.07.2024.

13. On 25.07.2024, the hearing was taken up. An affidavit was filed by the Respondent Authorities on 25.07.2024. In the said affidavit so filed, the stand of the State Government in respect to the appointment so made without advertisement was brought on record. Taking into account its relevance, this Court finds it pertinent to reproduce paragraph No.2 along with its sub paragraphs of the said affidavit which are as herein under:

“2. That this Affidavit is being filed in connection with W.P.(C) No. 189/2022 and linked cases pending before this Hon’ble High Court, to bring on record as under :

A. That the Writ petitions are filed challenging the legality and validity of the appointment of private respondents to the post of Constables/Driver/Cooks on the ground that the appointments were made without any advertisement.

B. That the Writ Petition was heard on 11/06/2024 and upon hearing the parties, this Hon’ble Court has given a liberty to file a short affidavit. That the various options were discussed.

C. Therefore, the deponent humbly submits that, the Office of the Director General of Police, Nagaland had sent a proposal to the Home Commissioner, Nagaland for regular appointment by advertising 935 posts of in-service Constables appointed in the year 2018 - 2019 coupled with some necessary set of relaxations on the account that these in-service constables are already in service and have undergone full fledged basic training.

D. During the troubled times not only in the State of Nagaland but also

outside the State too and earned laurels for their exemplary dedication during conduct of election duty in various States in the country.

E. That the deponent humbly submits that taking into consideration their past experiences in field operations, a small latitude of relaxation is being contemplated in their favour both in terms of physical criteria and in qualifying marks.

F. That the deponent most humbly submits that considerable concession in qualifying marks is being contemplated taking into consideration the several years they have put in the field successfully in different assignments.

G. That the deponent most humbly undertakes that due prescribed procedures shall be adhered to in all future appointments including advertisement of the post as per the prescribed rules and regulations.”

14. From the above reproduced paragraphs of the affidavit filed on 25.07.2024 by the State Respondents, it appears that the State of Nagaland had also taken a decision to set aside all the appointments made to 935 posts during the period from 2018 to 2019 and go ahead with a fresh recruitment by making advertisement of the 935 posts. However, taking into account that these private Respondents have rendered their service, the Government of Nagaland contemplated of giving some latitude of relaxation in their favour both in terms of physical criteria and qualifying marks.

15. It is relevant to mention that the hearing of the instant batch of writ petitions were again re-fixed on 08.08.2024. On 08.08.2024, the learned Advocate General submitted that there is a requirement of granting some concessions in view of the fact that some of the private

Respondents may have crossed the age bar in view of the Nagaland Retirement from Public Employment Act, 1991 (for short the Act of 1991") and further the State was of the view that certain concessions/relaxations are required to be granted to the private Respondents in view of the services rendered by them, more particularly during the COVID period. In view of the lack of clarity in respect to the concessions/relaxation to be granted to the private Respondents in the proposed fresh selection process, this Court enquired with the learned Advocate General as to what form of relaxation/concession the Government of Nagaland was contemplating in favour of the private Respondents. The learned Advocate General submitted that he would revert back to this Court after taking it up with the Government of Nagaland and place its decision by filing an affidavit. This Court accordingly fixed the matter on 20.08.2024 thereby directing the State of Nagaland to file the affidavit bringing on record the decision of the Government of Nagaland by 19.08.2024. In terms with the said directions, an affidavit was filed on 20.08.2024. Paragraph Nos.2 to paragraph No.7 of the affidavit dated 20.08.2024 is relevant and as such the same is reproduced is herein below:

"2. That this affidavit is being filed pursuant to this Hon'ble Court's direction dated 08th August, 2024. At the outset, it is humbly submitted that the minimum age for recruitment is 18 years, and the maximum age is 35 years. That in terms of the amended Section 3 of the Nagaland Retirement from Public Employment (Amendment) Act, 2007, the existing entry shall be substituted by the following:

"Section 3(1): Notwithstanding anything contained in any rule or orders for the time being in force, a person in public employment shall hold office for a term of 35 years from the date of joining public employment or until he attains the age of

60 years, whichever is earlier.

Section 3(2): A person under public employment shall retire on the afternoon of the last day of the month in which he attains the age of 60 years, or In which he completes 35 years of public employment, whichever is earlier."

3. Many of the constables were appointed during the period 2017 to 2020. Out of 935 constables those who seek relaxation being beyond the age of 35 years is approximately 93 (Ninety-Three). That in respect of those persons who have crossed the age barrier appropriate relaxation may be granted to them in respect of age so that they are permitted to participate in the prospective selection.

4. That about 270 constables are in the age of about 30-35 years while about 533 constables are about an average of 25-30 years. It may be noted that many of the prospective candidates may apply immediately after crossing the age of only 18 years while many of the serving constables will be at least 10 years elder to them and at least about 10% of the police constables will be double their age. Therefore, to participate in physical activities with such a huge age gap, certain relaxations are being sought which are more aptly described in Annexure-A to this Affidavit, as otherwise, they will be no match to the younger prospective candidates.

5. The younger candidates nowadays are more tech savvy and have long hours to prepare for the written examination while the serving constables spent sleepless nights virtually working day and night in very sensitive and tense areas both within the State and often throughout the length and breadth of the country to control delicate situations so as to ensure law and order is maintained. That the concessions that are being sought in the outdoor activities and written test may be balanced by the fruitful experience of 4-7 years, on the fields during various operations even at the risk of their life which the other younger candidates will take many more years to achieve. All the constables are combat ready and huge amounts have been incurred for their training so as to serve the State/Nation.

Their priceless contributions during Covid cannot be lost sight off and during the said period their selfless contributions was well recognized and appreciated by the suffering people.

6. *Except for the fact that the advertisement was not done they are otherwise qualified for the post and appointed by competent authorities which are not in dispute.*

7. *Taking into consideration all these facts it may be in the interest of Justice to consider their so many years of meritorious service and the deponent is humbly seeking the indulgence of this Court to consider the concessions sought for in this prayer. Accordingly, a latitude is sought even in the Written Test to the extent of 10% of the total marks of 40 for the in-service personnel. It may be mentioned that as per the existing provisions, the basic minimum academic qualifications for applying for the post of police constables in Nagaland Police is Class VIII while for backward tribes it is Class VI."*

16. From the above quoted paragraphs of the affidavit filed on 20.08.2024, it would show that one of the relaxations which the State of Nagaland had in their mind was age relaxation. Apart from that, it is also seen that the State of Nagaland would like to relax the physical criteria and grant certain additional marks for rendering service by the private Respondents. The said relaxations which the State of Nagaland proposed were detailed out in the form of an enclosure to the said affidavit and marked as Annexure-A. The said Annexure-A is reproduced herein under:

CRITERIA FOR CONDUCTING RECRUITMENT TEST

1. RUNNING

MALE		FEMALE

Department Criteria	Proposed Criteria		Department Criteria	Proposed Criteria	
3 KM	3 KM	Marks	2 KM	800 M	Marks
10 MIN	14 MIN	20	10 MIN	11 MIN	20
11 MIN	15.5 MIN	15	11 MIN	12 MIN	15
12 MIN	17 MIN	10	12 MIN	1 MIN	10

2. PULL-UP

MALE			FEMALE		
Department Criteria	Proposed Criteria	Marks	Department Criteria	Proposed Criteria	Marks
12 Times	6 Times	15	8 Times	3 Times	15
10 Times	5 Times	10	5 Times	2 Times	10
8 Times	4 Times	8	3 Times	1 Times	8

3. HIGH JUMP

MALE			FEMALE		
Department Criteria	Proposed Criteria		Department Criteria	Proposed Criteria	
4 FT	3.5 FT	Marks	3 FT	1 FT	Marks
1 st Attempt	1 st Attempt	5	1 st Attempt	1 st Attempt	5

2 nd Attempt	2 nd Attempt	3		2 nd Attempt	2 nd Attempt	3
3 rd Attempt	3 rd Attempt	1		3 rd Attempt	3 rd Attempt	1

4. LONG JUMP

MALE			FEMALE		
Department Criteria	Proposed Criteria		Department Criteria	Proposed Criteria	
12 FT	9 FT	Marks	10 FT	2.5 FT	Marks
1 st Attempt	1 st Attempt	5	1 st Attempt	1 st Attempt	5
2 nd Attempt	2 nd Attempt	3	2 nd Attempt	2 nd Attempt	3
3 rd Attempt	3 rd Attempt	1	3 rd Attempt	3 rd Attempt	1

5. Written Test : 40 Marks (4 Latitude marks for in-service personnel)
6. Oral : 12.5 Marks
7. In-Service performance : 2.5 Marks

Dy. Inspector General of Police (Admn)

Nagaland, Kohima

CONTENTIONS OF THE PARTIES:

17. In the backdrop of the above, let this Court therefore take note of the submissions made by the learned counsels for the parties.

18. Ms. Z. Zhimomi, the learned counsel appearing on behalf of the writ petitioners in the instant batch of petitions submitted that appointments so made in favour of the private Respondents are illegal appointments and not irregular appointments. She submitted that as the mandate of Articles 14 and 16 of the Constitution have been violated by granting appointments to the private Respondents without any advertisement, all the appointments so made in favour of the private Respondents are required to be set aside and quashed. In that regard, the learned counsel referred to the following judgments:

(i) ***State of Bihar and Others Vs. Chandreshwar Pathak*** reported in (2014) 13 SCC 232 [Paragraph Nos. 11 and 12]

(ii) ***Renu and Others Vs. District and Sessions Judge, Tis Hazari Court, Delhi and Another*** reported in (2014) 14 SCC 50 [Paragraph Nos. 8, 9, 10, 11 and 17]

(iii) ***Suresh Kumar and Others Vs. State of Haryana and Others*** reported in (2003) 10 SCC 276 [Paragraph Nos. 4 and 5]

19. Ms. Z. Zhimomi, the learned counsel for the Petitioners further submitted that as regards the age relaxation, the Petitioners have no objection if granted to the private Respondents. However, if the private Respondents are granted age relaxations, the Petitioners herein who at the time when the writ petitions were filed were eligible and on account of the delay in disposal, have crossed the age limit, such petitioners should also be granted the benefit of age relaxation. However, the learned counsel objected to any other relaxation as

stated in the affidavit filed on 20.08.2024 including the parameters mentioned in Annexure-A. The learned counsel for the Petitioner submitted that as the appointments of the private Respondents are illegal appointments, the question of them being granted any other relaxation would be in violation to the well settled principles of law.

20. Per contra, Mr. K. N. Balagopal, the learned Advocate General of the State of Nagaland fairly submitted that the State ought to have gone for advertisement prior to making the selection and appointment of the private Respondents. He, however, submitted that it is not the case that the private Respondents were not otherwise qualified or did not meet the eligibility criteria. The selections were held strictly in terms of the selection criteria and pursuant to the appointment of the private Respondents, they have rendered their due service to the State in particular as well as also to various other States during the election process. The learned Advocate General further submitted that the private Respondents have excelled in their services.

21. He submitted that in the present facts merely because of the fact that there was no advertisement, the appointment of the said private Respondents ought not to be looked simply as illegal appointment but taking into account the law and order situation of the State of Nagaland, there is requirement of moulding the reliefs. The learned Advocate General therefore submitted that the State of Nagaland in all fairness have agreed to the case of the Petitioners that the appointments of the private Respondents are required to be interfered with in view of there being no advertisement but at the same time, the

said private Respondents who have crossed the age bar are required to be given age relaxation. The learned Advocate General further submitted that 935 Constables if removed immediately without completion of selection process would cause a law and order situation in the State of Nagaland. He submitted that on a reasonable estimate at least five months would be required for filling up the posts of the Constables. In that view of the matter, as these private Respondents would be working during this period while fresh candidates would be preparing, some latitude is required to be given in the form of relaxation/concessions as mentioned in Annexure-A to the affidavit dated 20.08.2024. The learned Advocate General further submitted that most of the private Respondents are in the late twenties, some are in the early thirties and few have just crossed 35 years. He therefore submitted that the relaxations proposed in Annexure-A to the affidavit dated 20.08.2024 would be a reasonable relaxation inasmuch as the private Respondents cannot be clubbed together with the fresh candidates. He therefore submitted that Article 14 of the Constitution mandates parity in treatment under parity of conditions only.

22. On behalf of the private Respondents, the learned counsels adopted the argument of the learned Advocate General and submitted that private Respondents should be granted age relaxation, certain relaxation on account of their service experience as well as they may be permitted to continue till the fresh selections and appointments are made.

ANALYSIS AND DETERMINATION:

23. From the materials on records and the submissions so made, it transpires that the appointments of the private Respondents have been challenged in the instant batch of writ petitions on the ground that they were made without any advertisement. The stand of State Respondents in their affidavits is that in terms of Rule 20 of the Part III of the NP Manual, there is no stipulation of carrying out an advertisement and as such the Respondents have not carried out any advertisement. There is also a stand being taken in the affidavit filed by the State Respondents that without there being a challenge to Rule 20 of Part III of the NP Manual, the Petitioners cannot succeed. The said stand so taken by the State Respondents in their affidavit though later on, as per the submissions of learned Advocate General were not pressed, is required to be dealt with as the same touches upon the adjudication to be made in the instant proceedings. Further, the nature of the appointments so made can only be discerned on the basis of the said analysis.

24. Article 13 of the Constitution states that all laws that are inconsistent with fundamental rights enumerated in Part-III of the Constitution shall be void. Article 13(3)(a) of the Constitution mandates that for the purpose of the said Article, "law" includes any Ordinance, Order, Bye Law, Rule, Regulation, Notification, Customs, or Uses having in the territory of India, the force of law. In that view of the matter, the NP Manual which are Rules made under Article 309 of the Constitution would be law within the ambit of Article 13(3)(a) of the Constitution and has to conform to Part-III of the Constitution.

25. Article 14, 15 and 16 of the Constitution encompasses an equality code in pursuance of the preambular values of equality of status and opportunity and social justice. Article 14 lays down general principles governing equality by postulating that there must be "equality before law" and "equal protection of law". Both these expressions are different in content and applicability. The expression "equality before law" means that the same law is required to be applied to those who are similarly situated. The expression "equal protection of law" means amongst equals, law must be equally administered. Therefore, the expression "equal protection of law" casts a positive obligation on the State to ensure that everyone may enjoy equal protection of laws and no one is unfairly denied this protection.

26. Article 16 is a fundamental right which provides that there shall be equality of opportunity for all citizens in matters relating to employment or appointment to any office under the State. The main object of Article 16 is to create a Constitutional Right to equality of opportunity and employment in public offices. The words "employment or appointment" cover not merely the initial appointment but also other attributes of service like promotion and age of superannuation, etc. The Supreme Court in various judgments has held that the appointment to any post under the State can only be made after making a proper advertisement inviting applications from eligible candidates and holding of selection by a body of experts or a specially constituted committee where members are fair and impartial through a written examination or interview or some other rational criteria for judging the inter se merit of the candidates who applied in response to

the advertisement made.

27. The Supreme Court in the case of ***UPSC Vs. Girish Jayanti Lal Vaghela and Others reported in (2006) 2 SCC 482*** held that a regular appointment to a post under the State or Union cannot be made without issuing advertisement in the prescribed manner which may in some cases include inviting applications from the Employment Exchange where eligible candidates gets their names registered. It was also observed that any regular appointment made on a post under the State or the Union without issuing advertisement inviting applications from eligible candidates and without holding a proper selection where all eligible candidates get a fair chance to compete, would violate the guarantee enshrined under Article 16 of the Constitution.

28. In another judgment of the Supreme Court in the case of the ***State of Orissa and Another Vs. Mamata Mohanty reported in (2011) 3 SCC 436***, the Supreme Court dealt with the question of appointment/employment without advertisement and how the same violates the mandate of Article 14 and 16 of the Constitution. It was observed that without an advertisement, if appointments made, it deprives the candidates who are eligible for the post from being considered which is in violation of Articles 14 and 16 of the Constitution. Paragraph Nos. 35 and 36 of the said judgment is reproduced herein under:

“35. *At one time this Court had been of the view that calling the names from employment exchange would curb to certain extent the menace of nepotism and corruption in public employment. But, later on, it came to the*

conclusion that some appropriate method consistent with the requirements of Article 16 should be followed. In other words there must be a notice published in the appropriate manner calling for applications and all those who apply in response thereto should be considered fairly. Even if the names of candidates are requisitioned from employment exchange, in addition thereto it is mandatory on the part of the employer to invite applications from all eligible candidates from the open market by advertising the vacancies in newspapers having wide circulation or by announcement in radio and television as merely calling the names from the employment exchange does not meet the requirement of the said article of the Constitution. (Vide Delhi Development Horticulture Employees' Union v. Delhi Admn., State of Haryana v. Piara Singh, Excise Supdt. v. K.B.N. Visweshwara Rao, Arun Tewari v. Zila Mansavi Shikshak Sangh, Binod Kumar Gupta v. Ram Ashray Mahoto, National Fertilizers Ltd. v. Somvir Singh, Telecom District Manager v. Keshab Deb, State of Bihar v. Upendra Narayan Singh and State of M.P. v. Mohd. Abraham.)

36. Therefore, it is a settled legal proposition that no person can be appointed even on a temporary or ad hoc basis without inviting applications from all eligible candidates. If any appointment is made by merely inviting names from the employment exchange or putting a note on the noticeboard, etc. that will not meet the requirement of Articles 14 and 16 of the Constitution. Such a course violates the mandates of Articles 14 and 16 of the Constitution of India as it deprives the candidates who are eligible for the post, from being considered. A person employed in violation of these provisions is not entitled to any relief including salary. For a valid and legal appointment mandatory compliance with the said constitutional requirement is to be fulfilled. The equality clause enshrined in Article 16 requires that every such appointment be made by an open advertisement as to enable all eligible persons to compete on merit."

(emphasis supplied to the underlined portion)

29. Taking into account that issuance of an advertisement or calling for applications from eligible candidates is the mandate of Articles 14 and 16 of the Constitution for filling up vacancies of employment under the State, the necessity therefore, is that in order to make Rule 20 of Part III of the NP Manual in consonance with the provisions of Articles 14 and 16 of the Constitution, the aspect of having an advertisement or inviting applications from eligible candidates has to be ingrained to Rule 20 of Part III of the NP Manual. Under such circumstances, this Court therefore in order to save Rule 20 of the Part-III of the NP Manual from being constitutionally invalid, has to read the necessity of issuance of advertisement or inviting applications from eligible candidates as being ingrained in Rule 20 of the Part III of NP Manual.

30. The State of Nagaland had realized during the course of hearing in the present proceedings the said aspect and therefore submitted in their affidavits dated 25.07.2024 and 20.08.2024, the contents of which have been reproduced hereinabove that there is a requirement for carrying out a fresh selection by issuing an advertisement and that the State of Nagaland is ready to cancel all the appointments to the 935 posts which have been put to challenge in the instant proceedings.

31. Now, the next question arises as to whether the State of Nagaland can be permitted to grant relaxation to the private Respondents to the extent sought for. The answer to the said question is to be arrived at on the basis of what was the nature of the appointments which were made in favour of the private Respondents.

It is well settled by the Supreme Court in the case of ***Pankaj Gupta and Others Vs. State of J&K and Others reported in (2004) 8 SCC 253*** that an appointment made without any advertisement is an illegal appointment. Such appointed persons though can be granted age relaxation but there cannot be any relaxation in the matter of basic qualifications for appointment. In another judgment of the Supreme Court in the case of ***Ajoy Debbarma and Others Vs. State of Tripura and Others reported in (2020) 8 SCC 67*** which was a case wherein a question arose as to whether after the appointments were found to be illegal and invalid, can any other advantage be conferred upon those candidates concerned. The Supreme Court in the said judgment observed that apart from age relaxation, no other advantages can be conferred upon the candidates concerned.

32. Now, in the above backdrop, the question therefore arises as to whether the relaxations which have been sought for other than age relaxation would be permissible. The answer has to be in the negative for the following reasons:

(a) Article 16 of the Constitution provides that there shall be equality of opportunity for all citizens in matters relating to employment or appointment to any office under the State. The provisions of the Constitution including Article 16 of the Constitution do not enable the State to provide any reservations in the form of relaxation in the case of illegal appointments.

(b) Article 14 of the Constitution as observed above mandates equality before law and equal protection of laws. Our Constitution permits

substantive equality based on valid classification. To be a valid classification, two conditions are required to be fulfilled. First, there must be an intelligible differentia which distinguishes persons grouped together from others left out of the group. The phrase "intelligible differentia" means difference which is capable of being understood and the natural corollary thereof is that the difference is capable of being understood when there is a yardstick to differentiate the class included and others excluded from the group. The second condition is that the differentiation must have a rational relation to the object sought to be achieved or in other words, the basis of the classification must have a nexus with the object of classification. In the said backdrop, the question rises as to whether the private Respondents can be separately grouped from those candidates who would apply pursuant to the advertisement to be issued. The answer has to be in the negative as no rights are conferred upon any employee on the basis of an illegal appointment. The learned Advocate General though submitted that the private Respondents were selected by applying the proper yardsticks and that the private Respondents had rendered diligent service etc. but when their appointments are illegal being violative of Article 16 of the Constitution, the same strikes at the root of their appointments and therefore in the opinion of this Court, they cannot be grouped separately. Further to that, the object sought to be achieved is to appoint constables and not regularize illegal appointments.

(c) Thirdly, Sub-Rule (3) of Rule 20 of Part-II of the NP Manual reads as follows:

“3. Recruits should possess sufficient intelligence and physique necessary for the proper discharge of the duties of a constable. The physical standard should be reasonably fixed in reference to the physical strain entailed in the performance of ordinary police duty and in reference to the physical characteristics of the people with whom they would have to deal.”

A perusal of the above quoted Sub-Rule shows that the recruits should possess sufficient intelligence and physique necessary for the proper discharge of the duties of the Constable. The physical standards are required to be reasonably fixed in reference to the physical strain entailed in the performance of ordinary police duty and in reference to the physical characteristics of the people with whom they would have to deal. A perusal of Annexure-A as quoted in the earlier segment of this judgment would show that the departmental criteria had been fixed. The learned Advocate General submitted that the private Respondents ought to be selected as per the proposed criteria and not the departmental criteria on account of they having advanced in age and would not be able to prepare for the selection as they would be required to carry out their duties during this period prior to the fresh selection whereas the candidates applying for the first time would have the time to prepare and would be younger in age. The submissions so made, in the opinion of this Court is misconceived as the requirement to meet the departmental criteria of physical activities is a necessity and essential eligibility criteria. The same cannot be relaxed as it would violate the mandate of Sub-Rule (3) of Rule 20 of Part III of the N.P. Manual. This Court also cannot be unmindful of the fact that the appointments to be made are for Police

Constables and not meeting the basic eligibility criteria would result in inefficiency in Police Forces. This Court is also of the opinion that the submission that the private Respondents having advanced in age would not be able to compete with fresh candidates is also misconceived and a too narrow approach taken by the State Respondents inasmuch as pursuant to the fresh advertisement, all eligible candidate between the age of 18 to 35 years would be entitled to participate in the fresh selection. It cannot be conceived as submitted by the learned Advocate General that only candidates of 18 years would participate pursuant to the advertisement to be issued. Under such circumstances, the relaxation sought for on the basis of Annexure-A to the affidavit dated 20.08.2024 would be amount to relaxing the basic qualification or the essential eligibility criteria which is not permissible.

33. Accordingly, the question of granting relaxation as sought for in terms with Annexure-A to the affidavit dated 20.08.2024, other than age relaxation, is not permissible.

34. This Court had duly taken note of that with the setting aside and quashing of the appointments of the private Respondents, a void would be caused to the Police Forces of the State of Nagaland for maintaining the law and order situation. Under such circumstances, this Court is of the opinion that till a certain period, the State of Nagaland may be permitted to continue with the services of the private Respondents. The private Respondents however would have the option to continue in the service during this limited period of time or opt for

preparing for the fresh selections to be held.

35. This Court enquired with the learned Advocate General of the State of Nagaland as to how much time would be required for completion of the fresh selection process. The learned Advocate General submitted that within a period of 5 (five) months, the fresh selection process can be completed.

CONCLUSIONS:

36. Accordingly, this Court therefore disposes of the instant batch of writ petitions with the following observations and directions:

(i) The appointments which have been challenged in the instant writ petitions, i.e. 935 posts of Constables who were appointed during the period from January, 2018 to October, 2019 by the State of Nagaland without advertisement are all set aside and quashed. The appointment orders enclosed as Annexures referred to in Paragraph No.3 of the instant judgment are set aside and quashed.

(ii) The State Respondents herein are directed to take steps for holding fresh selection of the 935 posts of Constables by issuance of advertisement in newspapers which are well circulated in the State of Nagaland. The said selection be held in accordance with law.

(iii) The process of selection be completed at the earliest and preferably within 6 (six) months from the date of the instant judgment.

(iv) The private Respondents herein whose appointments have been

set aside by this judgment would be eligible to participate in the fresh selection process.

(v) The upper age limit of both the private Respondents as well as the Petitioners herein shall be given relaxation. However, there shall be no relaxation in the matter of basic qualifications as well as the Departmental physical criteria mentioned in Annexure-A to the affidavit dated 20.08.2024.

(vi) This Court had rejected the concession/relaxation as sought for in terms with Annexure-A of the affidavit dated 20.08.2024.

(vii) The private Respondents may be allowed by the State Respondents to continue in-service for a period of 6 (six) months from the date of the instant judgment or till such time fresh appointments are made pursuant to the selection directed hereinabove, **whichever is earlier.**

JUDGE

Comparing Assistant